



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 28-08-2023 TO 29-09-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

DIVISION BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/4034/2013	EQUALITY FORUM Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	GA, ASSAM MR.D K DAS MR.M SARANIA MR.S R GOGOI MR.S U AHMED MS.M GOSWAMI MR.D MAHANTA MR. D. MAZUMDER, ADDL. AG,ASSAM MRD DUARA MS.L GOGOI
2	WITH WP(C)/2752/2013	MD. SHAKEEL SAADULLAH and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA (P1) U K NAIR A SARMA A CHETRY MD. A HASSAN (P1) MS. B BORA (P1) MS. B BORA (P1)	MR. N DUTTA MR G BAISHYA MR. D K DAS MD. A HASSAN SC, FINANCE MR D DUARA
3	WA/131/2016	MD LUTFUR RAHMAN Versus SANKARDEV NAMGHAR SAMITY MOROWA and 12 ORS	MR. K N CHOUDHURY MR.D SAIKIA MR.D K MISHRA MR.B PRASAD MS.D PHUKAN MS.D MUSAHARY	GA, ASSAM MR.I CHOWDHURYR- 1-4 and 6 MR.N J KHATANIAR(R-1-4 & 6) MR. R J DAS MS.T JINI(R-1-4 & 6) MR.S BISWAKARMA(R-1-4 &6) MR. D J DAS MSA PHUKAN(R-1-4 &6)
4	WP(C)/2986/2017	F. LALHMINGLINA and 3 ORS. Versus THE STATE OF MIZORAM AND 4 ORS	MR.K N CHOUDHURY MR.P MAHANTA MS.K LALRAMNGAHAHI MS.E L CHHANGTE MR.A R MALHOTRA	MR. U K NAIR MR S DAS ADDL. A.G., MIZORAM
5	C.Ex.App./84/2018 WITH C.EX.APP./2/2020 (D/O)	PREMIER CRYOGENICS LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
6	PIL/7/2019	MOHAN RONGPI Versus THE STATE OF ASSAM AND 12 ORS	MR. M SARANIA MR. S U AHMED MS. I KEITZAR MR. A I KATHAR	GA, ASSAM SC, K A A C

7	C.Ex.App./9/2019	PURBANCHAL CEMENT LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
8	C.Ex.App./10/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S. PAN PARAG INDIA LTD., PRINCIPAL, COMMISSIONER OF INCOME TAX Versus SHRI ANANTA CHARAN NAYAK	MR. S C KEYAL MR. B SARMAH SC, CENTRAL EXCISE CUSTOMS MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR. S SARMA MR. D K BAGCHI	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR R GOENKA MR R GOENKA MR. U K BORTHAKUR MR A GOENKA MR A GOENKA
10	PIL/11/2019	HIREN GOHAIN AND 3 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	ASSTT.S.G.I. SC, A A I MR. R DUBEY
11	WITH WP(C)/4627/2021	THE AIRPORT AUTHORITY EMPLOYEES UNION OF AIRPORT AUTHORITY OF INDIA AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I. SC, A A I
12	C.Ex.App./15/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX Versus DHARAMPAL SATYAPAL LTD.	MR. S C KEYAL	DR. A SARAF MR. Z ISLAM MR. P DAS MR. P BARUAH MR. N N DUTTA
13	WA/106/2019	SMTI MINA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU
14	WA/138/2019	SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRAVARTY MS THUYEKHRULU	SC, HIGHER EDU
15	WA/154/2019	THE BODOLAND UNIVERSITY Versus SMT. NIJIRA BRAHMA AND 3 ORS.	MR.K K DEY MR.K K DEY MR V K BAROOAH SC, BODOLAND UNIVERSITY MR S BAISHYA	SC, HIGHER EDU MR. P MAHANTA MR. R B GOHAIN MR P AGARWAL
16	WITH WA/151/2017	DR SMT SHARMISTHA BRAHMA KOUR Versus SMT NIJIRA BRAHMA and and 3 ORS	MR.K N CHOUDHURY MR.P MAHANTA MR.R B GOHAIN	SC, BTC SC, HIGHER EDUCATION
17	WA/226/2019	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. D DAS	GA, ASSAM SC, BTC
18	WITH I.A.(Civil)/184/2020 in WA/226/2019 WA/318/2019 CAVT. NO.0861/2019	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND 6 ORS. RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE MR. M DEKA	GA, ASSAM SC, BTC GA, ASSAM MR A D CHOUDHURY (R1) MR. M MAHANTA MR. D CHOUDHURY (R1) SC, P C B A FOR CAVEATOR
19	WITH WA/319/2019 CAVT. NO. 0859/2019	RABIUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MR. MD S HOQUE	GA, ASSAM MR A D CHOUDHURY (R5) MR. M MAHANTA MR. D CHOUDHURY (R5) FOR CAVEATOR SC, P C B A

20	WP(C)/646/2019	C. VINOD AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I. SC, UPSC
21	WP(C)/2758/2019	BISHNU PRASAD RABHA Versus KENDRIYA VIDYALAYA SANGATHAN AND 7 ORS.	MR. B CHAKRABORTY MR. D GOSWAMI MR. D GOSWAMI MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	MR. S C BISWAS SC, KVS
22	WP(C)/6916/2019	DIPANKAR CHANDA AND 35 ORS. Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, AG MR. R K TALUKDAR (R-6) SC, FINANCE
23	WITH WP(C)/4338/2019	RAMENDRA DEKA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG SC, FINANCE
24	C.Ex.App./5/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus SARVOPARI IMPEX PRIVATE LTD.	MR. S C KEYAL ASSTT.S.G.I.	MS. M L GOPE MS. N HAWELIA MS S SHARMA
25	WITH C.Ex.App./9/2020	COMMISSIONER, CENTRAL EXCISE AND SERVICE TAX Versus EKTARA EXPORTS PRIVATE LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA
26	C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. S C KEYAL MR. B SARMAH MR. S B RAHMAN MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1978/2020 in C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICES TAX Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. B SARMAH MR B HAZARIKA	
27	WITH C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1980/2020 in C.Ex.App./8/2020	COMMISSIONER OF CENTAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NECCON POWER AND INFRA LIMITED	MR. B SARMAH MR B HAZARIKA	
28	PIL/75/2020	NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I. SC, BTC
29	PIL/80/2020	AMRI KARBI DEVELOPMENT SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM ASSTT.S.G.I. SC, G M D A
30	WA/80/2020	M/S RENAISSANCE TRADERS Versus THE STATE OF ASSAM AND 5 ORS.	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM MR. P K SARMA GA, AP GA, NAGALAND SC, EXCISE DEPTT.

31	WITH WA/81/2020	M/S RHINO ASSOCIATES ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR S S DEY MR. M NATH MR. D J KAPIL MS. M K BROWN	GA, ASSAM GA, AP GA, NAGALAND SC, EXCISE DEPTT.
32	WP(C)/1726/2020	MITHUN CHAKRABORTY AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY MR S DIFUSA MRS. R YASMIN	GA, ASSAM SC, S E C
33	WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
34	WITH WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, APSC SC, IRRIGATION
35	WITH WP(C)/4656/2021	UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E
36	C.Ex.App./2/2021	SRI MAHABIR PRASAD JAIN Versus COMMISSIONER OF CUSTOMS	MS A DAS MS P CHAKRABORTY MS K KHAN	SC, CUSTOMS AND CENTRAL EXCISE
37	WA/3/2021	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE
38	WITH WA/60/2020	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM MS. N BORDOLOI SC, REVENUE
39	WITH WA/221/2020	OIL AND NATURAL GAS CORPORATION LTD Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MR. B K DAS MR H P GUWALA	GA, ASSAM SC, REVENUE
40	WA/85/2021	STATE OF ASSAM AND 2 ORS Versus M/S EMAMI LIMITED AND 3 ORS	MR A KALITA MR B CHOUDHURY MS K GANGAWAT	DR. A SARAF MR. P DAS MR G DAS MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA ASSTT.S.G.I.
41	WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	MR RANJIT PRASAD (R-5,6) ALEX BASNET (R-5,6)
	WITH I.A.(Civil)/1134/2021 in WA/158/2021	STATE OF SIKKIM Versus SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA MR. S K CHETRY	

	WITH I.A.(Civil)/489/2023 in WA/158/2021	SHRI SUSHIL PRADHAN and 9 ORS. Versus STATE OF SIKKIM AND ANR.	MR RANJIT PRASAD ALEX BASNET	MR H BURAGOHAIN
42	WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 10 ORS. F	MR. S C KEYAL	MR. P D NAIR (FOR ALL RESPONDENTS) MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
	WITH I.A.(Civil)/789/2022 in WA/190/2021	THE UNION OF INDIA AND 2 ORS. Versus V. KAPCHUNGUNGA AND 9 ORS.	MR. S C KEYAL	MR. A CHETRY (FOR ALL RESPONDENTS) MR G ALAM (FOR ALL RESPONDENTS) MR. H ROHMAN (FOR ALL RESPONDENTS) S R A NASER (FOR ALL RESPONDENTS)
43	WA/292/2021	BISWA BORDOLOI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, WATER RESOURCE SC, FINANCE
44	WITH WA/148/2021	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
45	WITH WA/149/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
46	WITH WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
47	WITH WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
48	WA/297/2021	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS.	MR. S DUTTA MR S CHOUDHURY MS R MEDHI	MR. S C KEYAL MS G HAZARIKA
49	WP(C)/385/2021	SADHANA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R K MOUR MR P DAS MR. R GUPTA MS. J BHATTACHARJEE	SC, REVENUE SC, G M D A
50	WP(C)/2838/2021	ASSAM UNIVERSITY TEACHERS ASSOCIATION Versus THE ELECTION COMMISSION OF INDIA AND 8 ORS	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	GA, ASSAM SC, ECI MR. R DUBEY ASSTT.S.G.I. SC, ASSAM UNIVERSITY SC, ECA SC, U G C
51	WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.

	WITH I.A.(Civil)/1559/2021 in WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
52	WITH WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1473/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1843/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
53	WP(C)/4840/2021	ASHOK KUMAR DAS AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. A AHMED MRS. R DEVI MS. D GOSWAMI	C.G.C. MRS. R DEVI ASSTT.S.G.I.
54	WP(C)/5711/2021	M/S WARREN TEA LIMITED Versus THE UNION OF INDIA AND 2 ORS	MR. R K JOSHI MR. S AGARWAL	ASSTT.S.G.I. SC, INCOME TAX
55	WP(C)/6764/2021	DR. AMBORISH ADHYAPOK AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A BORUA MR D MAHANTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
56	WA/2/2022	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
57	WA/5/2022 WITH WA/369/2007 (D/O), WP(C)/7086/2005 (D/O), REVIEW PET./100/2014 (D/O)	SRI AMARJIT BARMAN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS. L BORGOHAIN MRS. NIRUPAMA SAIKIA	SC, CO OP SC, ASSAM STATE CO- OPERATIVE UNION SC, FINANCE DEPTT.
58	WITH WA/168/2019	SHRI RAJAT CH. KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGOHAIN	SC, CO OP SC, FINANCE DEPTT.
59	ITA/8/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
60	ITA/11/2022 WITH LCR 1 FILE	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S SUNRISE BISCUIT CO. PRIVATE LTD.	MR H GUPTA	MR. S C KEYAL MR. H. BURAGOHAIN MS A DEVI MS. H BORAH
61	WA/13/2022	SRI SRI BIJOY KRISNA SADAN ASHRAM Versus HIRALAL BAXI AND 12 ORS	MR. P K KALITA MR. P K KALITA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI SC, REVENUE MR. M SAHEWALLA SC, REVENUE
62	PIL/24/2022	BODO WRITER ACADEMY AND 94 ORS Versus UNION OF INDIA AND 8 ORS	MR. M GOSWAMI MR R SINGHA	GA, ASSAM SC, WPT AND BC ASSTT.S.G.I. SC, BTC

63	PIL/42/2022	ALL BARAK YOUTH STUDENTS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR F Z MAZUMDER A. CHISHI M. GOLD	MR. B CHAKRAVARTY SC, RAILWAY
64	WA/74/2022 CAVT. NO.01472/022, CAVT./147/2022 WITH I.A.(Civil)/473/2022 in WA/74/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. Versus CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR MR. U K NAIR MR. M P SARMA FOR CAVEATOR
65	WA/85/2022 CAVT./117/2021	SANJAY KUMAR JALAN AND 3 ORS. Versus M/S M P JALAN AND 5 ORS. A	MR. K N CHOUDHURY MR B K MISHRA MR. S ISLAM MR A HAWARI	MR G RAHUL MR. D M NATH (R-2) FOR CAVEATOR
66	WA/101/2022	CHANDI CHARAN GAYARI Versus THE STATE OF ASSAM AND 5 ORS	MR H BHUYAN MR K BHUYAN MR N ISLAM	SC, AG SC, FINANCE SC, PWD
67	WA/121/2022 WITH I.A.(Civil)/1025/2022 in WA/121/2022 WITH I.A.(Civil)/3105/2022 in WA/121/2022	THE UNION OF INDIA AND 3 ORS Versus SH BUALHRANGA AND 33 ORS (A) THE UNION OF INDIA AND ORS Versus SH BUALHRANGA AND 33 ORS (A) THE UNION OF INDIA AND 3 ORS Versus ZOKAILANA AND 14 ORS	MR S K MEDHI MR S K MEDHI C.G.C. MR. R K D CHOUDHURY MS. L DEVI ASSTT.S.G.I.	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM MR. P D NAIR
68	WA/129/2022	UNION OF INDIA AND ANR Versus N. LUNGMUANA AND 50 ORS.		MR. I CHOWDHURY SR ADV (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. S BISWAKARMA (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. K P PATHAK (R-2, 6 TO 17, 20 TO 24, 26,27, 31, 36, 42, 43, 45 TO 49.) GA, MIZORAM
69	WA/135/2022	M/S SIOTIA STEELS LTD Versus NBCC (INDIA) LTD AND 3 ORS	MR. S P ROY MS. N RAI	MR. A THAKUR (R1) MS. J R THAKUR (R1) MR H MEDHI (R1) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
70	WA/146/2022	AKTER HUSSAIN AND 4 ORS. Versus ASIR UDDIN AHMED AND 7 ORS. B	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. D A KAIYUM (r-8) MR. M S MONDAL (r-8)
71	WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU MR. D A KAIYUM (R-3) MR R ISLAM (r-4 to 8) MS M DEKA (r-4 to 8) MR. M S MONDAL (R-3)

	WITH I.A.(Civil)/1568/2021 in WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU
72	WA/167/2022 CAVT. NO.05232/022, WITH LCR, CAVT./523/2022	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION Versus TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
73	WA/170/2022	MANIK SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	GA, ASSAM MR P NAYAK (r-2 & 4)
74	WA/184/2022	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, ELEM. EDU GA, ASSAM
75	WA/185/2022	SRI KAMALA KANTA PHUKAN @ KAMALA PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SINHA MR. M K NEOG MR. B KUMAR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS SC, SEC. EDU.
76	WITH WA/260/2019	SRI MANTU CHANGMAI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA	MR. JYOTIRMOY ROY (R- 4,5) MR. R HAZARIKA (R-4,5) MR D DAS (R-4,5)
77	WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY
78	WITH I.A.(Civil)/1551/2022 in WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY
79	WA/226/2022	MEENAKSHI SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MRS. K DEVI MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM MR. S D PURKAYASTHA (r- 6) MS. S PHUKAN (r-6) SC, SEC. EDU.
79	WA/237/2022 CAVT. NO.06652/022,	THE INDIAN OIL CORPORATION LTD. AND ANR Versus SANATAN NATH AND 2 ORS.	MR D K SARMAH MS. A TALUKDAR	MR. J PATOWARY MR. N K KALITA SC, REVENUE FOR CAVEATOR
80	WITH WA/200/2022 CAVT. NO. 06652/022,	JADAB BORAH Versus SANATAN NATH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR
81	WA/243/2022	PRATAP CHANDRA NAYAK, FORCE NO. 850872588 ASSISTANT SI/GENERAL DUTY Versus THE UNION OF INDIA AND 4 ORS. B	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA	MR. K K PARASAR ASSTT.S.G.I.
82	WA/245/2022	DIPANJALI SAIKIA Versus THE STATE OF ASSAM AND 7 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	SC, HIGHER EDU MR. B GOSWAMI MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI ASSTT.S.G.I. SC, U G C SC, G U SC, ASSAM UNIVERSITY

83	WA/254/2022	SHAMIM AKHTAR SUBHANI AND 27 ORS. Versus THE STATE OF ASSAM AND 3 ORS. E	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MRS. S ISLAM	SC, SEC. EDU.
84	WITH WA/104/2023	SULTAN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, RMSA SC, SEC. EDU.
85	WA/255/2022 CAVT./167/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR.	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
	WITH I.A.(Civil)/2348/2022 in WA/255/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR
86	WA/277/2022	JEEWAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
	WITH I.A.(Civil)/2574/2022 in WA/277/2022	JEEWAN SINGH Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
87	WA/281/2022	MIHIR KUMAR BISWAS Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR. N DEKA MR. M GOGOI MR A R BAROOAH
88	WA/286/2022	OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS. Versus SANJIB BORGHAIN E	MR. M K DAS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA
89	WA/287/2022 WITH WP(C)/6867/2013 (D/O)	RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, COAL INDIA
	WITH			
90	WA/321/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
	WITH			
91	WA/338/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
92	WA/294/2022	PRAFULLA KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR S SARMAH	SC, ELEM. EDU GA, ASSAM
93	WA/332/2022	SHYAM SUNDER BORAH AND 4 ORS. Versus THE STATE OF ASSAM 4 ORS.	MS M NIROLA	SC, SEC. EDU.
94	WA/339/2022	SUBHASHISH DAS Versus THE STATE OF ASSAM AND 5 ORS. A	MR K PUJARI MS. K A PUJARI	MR. D DAS SR. ADV (r-6) GA, ASSAM MR. H N SARMA MR. K MOHAMMED (r-6)
95	WA/344/2022	BIKRAM JIT SAIKIA Versus THE UNION OF INDIA AND 5 ORS.	MR. U K NAIR MR. NAVA KUMAR KALITA	MR. K GOGOI DY.S.G.I.
96	WA/361/2022 CAVT. NO.13312/022,	M/S GAURIPUR COOP Versus THE STATE OF ASSAM AND 7 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY SC, CO OP GA, ASSAM MS. A TALUKDAR S BORA FOR CAVEATOR
97	WA/369/2022	THE WORKMEN Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR H K DAS MR. U PATHAK	MR. U K NAIR (R-1 TO 3) MS. A VERMA (R-1 TO 3)

98	WP(C)/489/2022	M/S RATHI TRADERS AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
	WITH			
99	WP(C)/4085/2021	M/S CHUNNILAL BOTHRA AND SONS Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR S J SAIKIA MR A DAS (R-5)
	WITH			
100	WP(C)/4100/2021	M/S JAISWAL TRADING AND ANR Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-4) MR A DAS (R-4)
	WITH			
101	WP(C)/4151/2021	HEMKARAN STORES Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	WITH			
102	WP(C)/4166/2021	VIJAY TRADING CO. Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	WITH			
103	WP(C)/4168/2021	MOTILAL GYANCHAND AND ANR Versus THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	WITH			
104	WP(C)/4170/2021	M/S SOCIETY SOAP WORKS AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	WITH			
105	WP(C)/4173/2021	MAHABIR PRASAD MAHENDRA KUMAR Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	WITH			
106	WP(C)/4327/2021	GUNCHAND DALCHAND Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)

107	WITH WP(C)/5107/2021	ABHAY ASSOCIATES AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
108	WITH WP(C)/7236/2021	M/S LUNAKARAN NANDKISHORE AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
109	WITH WP(C)/495/2022	TOLARAM SURENDAR KUMAR KUNDALIA AND ANR Versus THE UNION OF INDIA AND 4 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
110	WITH WP(C)/5725/2022	M/S MCLEOD RUSSEL INDIA LIMITED Versus UNION OF INDIA AND 3 ORS	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION SC, TAXATION MR. S C KEYAL (r-3) MR H GUPTA ASSTT.S.G.I.
111	WP(C)/1203/2022	SABITA PHUKAN MAJUMDAR AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK MR. A BORO	GA, ASSAM MS. M BHATTACHARJEE, ADDL. SR. GA, ASSAM (R-1 & 3) MR P NAYAK, SC, GAD & FINANCE DEPTT. (R-2 & 4)
112	WP(C)/2342/2022	M/S N E PLAST CO. AND 7 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. D J DAS ASSTT.S.G.I. SC, PCB GA, NAGALAND
113	C.Ex.App./1/2023	COMMISSIONER,CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL DY.S.G.I.	MR. K BAISHYA
114	WITH C.Ex.App./3/2019	COMMISSIONER CENTRAL EXCISE AND SERVICE TAX Versus HINDUSTAN COCA COLA BEVERAGES PVT LTD	MR. S C KEYAL ASSTT.S.G.I.	MR. K BAISHYA MR. K BAISHYA
115	ITA/3/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LTD.	MR. S C KEYAL	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
116	WITH ITA/6/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GREENPLY INDUSTRIES LIMITED	MR. S C KEYAL	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
117	ITA/4/2023	SINU SONTHALIA Versus PRINCIPAL COMMISSIONER OF INCOME TAX	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX

118	WA/17/2023 CAVT. NO.15512/022,	THE FOOD CORPORATION OF INDIA AND 5 ORS. Versus MAYUR DUTTA	MR. K N CHOUDHURY MR B K SINGH MR D AKRAM	MR. U K NAIR MS. N DEY MR. N BORPATRAGOHAIR FOR CAVEATOR
119	WA/35/2023 CAVT. NO.00472/023, CAVT./47/2023	SUBIDITA NATH Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	MR A R BHUYAN (R6) GA, ASSAM MR. A GOGOI MR. A GOGOI FOR CAVEATOR SC, I O C
120	WA/53/2023 CAVT. NO.13752/022,	KABINDRA PRASAD SARMA AND ANR Versus THE STATE OF ASSAM AND 67 ORS.	MR D K MISHRA MR. M MORE MR. A BORPUZARI	GA, ASSAM MR. R C SAIKIA MR B SARMAH (r-26) MR G PATHAK (r-26) FOR CAVEATOR SC, REVENUE
121	WA/57/2023	JITEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS. (C)	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.
122	WA/60/2023	M/S SOUTH VALLEY INFRACON PVT.LTD AND ANR Versus THE UNION OF INDIA AND 7 ORS . B	MR. K GOSWAMI MR H I CHOUDHURY A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA DY.S.G.I. SC, PNB
123	WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
124	WA/88/2023 CAVT. NO.01612/023, CAVT./161/2023	PAKORIDUBA MATSYAJIBI SAMABAI SMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI N GAUTAM	GA, ASSAM MR S BORTHAKUR FOR CAVEATOR
125	WA/112/2023 CAVT./77/2023	THE STATE OF ASSAM AND 4 ORS. Versus PRADIP BARMAN E	GA, ASSAM	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA FOR CAVEATOR
126	WA/119/2023	SANOWAR HUSSAIN Versus IKRAMUL HUSSAIN AND 5 ORS.	MR. R ALI MR M SHELM H A AHMED	GA, ASSAM MR. M DUTTA (r-1) MR. N UDDIN (r-1) MR. I H SAIKIA (r-1) MR. M ISLAM (r-1) MS S DEV (r-1) MR. K KALITA (r-1) MR. M R CHOUDHURY (r-1) SC, REVENUE
127	WA/147/2023	DEBA KALITA Versus THE STATE OF ASSAM AND 10 ORS. B	MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, WPT AND BC SC, PWD SC, FINANCE
	WITH I.A.(Civil)/1218/2023 in WA/147/2023	DEBA KALITA Versus THE STATE OF ASSAM AND 10 ORS. B	MR S KHOUND MR. K MOHAMMED	GA, ASSAM SC, WPT AND BC SC, PWD SC, FINANCE
128	WA/221/2023	BIPUL DUTTA Versus THE STATE OF ASSAM AND 3 ORS. H	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU SC, FINANCE
129	WA/228/2023	BIJAY PRASAD SAHU @ B P SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, APDCL
130	WA/233/2023 CAVT. NO.06152/023,	NO. 1 (A) AND 2 UPPER PART BRAHMAPUTARA FISHERY CO OPERATIVE FISHERY CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 11 ORS.	MR. K N CHOUDHURY MS. P BORAH	SC, CO OP GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY SC, REVENUE FOR CAVEATOR

131	WA/241/2023	BAPPA CHAKRABORTY Versus THE EXECUTIVE ENGINEER AIZAWL CENTRAL DIVISION	MR A DASGUPTA MS B DAS	DY.S.G.I.
132	WA/274/2023	THE STATE OF MIZORAM AND 3 ORS. Versus SH. VANLALREMA	GA, MIZORAM	
	WITH I.A.(Civil)/2048/2023 in WA/274/2023	THE STATE OF MIZORAM AND 3 ORS. Versus SH. VANLALREMA		
133	WP(C)/1944/2023	RUPJYOTI BORAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023
17)	MR K TALUKDAR	28-08-2023	To	29-08-2023
18)	MR. S B PRASAD	28-08-2023	To	10-09-2023
19)	MR. Y S MANNAN	28-08-2023	To	28-08-2023
20)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 28-08-2023 TO 29-09-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

DIVISION BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/4900/2016 WITH LCR	REHENA BIBI Versus THE UNION OF INDIA and 4 ORS	MR. M KHAN MRJ RAHMAN	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/2243/2017 WITH LCR,	SHARIFA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/2285/2017 WITH LCR,	MEHERUN NESSA Versus THE UNION OF INDIA and 6 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/2357/2017 WITH LCR,	MUSSTT. RAHIMA KHATUN Versus THE UNION OF INDIA and 5 ORS.	MR.A ROSHID MR. S A AHMED MS.M R DEVI MR S AHMED	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
5	WP(C)/2383/2017 WITH LCR,	MUSST. SALEHA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.B C DAS MR.B K SARMA MR.B BARMAN	MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
6	WP(C)/2410/2017 WITH LCR,	OSMAN ALI Versus THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S RAHANA MR.A MATIN	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
7	WP(C)/3291/2017 WITH LCR	ZELEKHA KHATUN @ JULEKHA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.J AHMED MR.A B SIDDIQUE MS.C R RABHA	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/3330/2017 WITH LCR	TILO KAIBORTA Versus THE UNION OF INDIA and 3 ORS.	MR.U DAS MR.D SARMAH MS.R NEWAR	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/3451/2017 WITH LCR	STATE OF ASSAM and ANR. Versus MUSTT. MUN BEGUM	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SC, C G S C SR. GA, ASSAM	MR.U DAS MRT RAJBONSHI MRT RAJBONSHI MR. B P SINHA
10	WP(C)/4069/2017 WITH LCR	ROFIQUR RAHMAN Versus THE UNION OF INDIA and 3 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/5132/2017 WITH LCR	FOYZ UDDIN ALIAS FOYZ UDDIN MIAH Versus THE UNION OF INDIA and 4 ORS.	MR.B CHAKRABORTY MR.L MOHAN MR.S ROY MS.F BEGUM	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/5186/2017 WITH LCR	NITAI BARMAN Versus THE UNION OF INDIA and 4 ORS.	MR.B J MUKHERJEE MS.S BISWAS	GA, ASSAM ASSTT.S.G.I.

13	WP(C)/5317/2017 WITH LCR	ROFIQUL ISLAM Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.M DAS MR.M DEKA MR.S ISLAM MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/5337/2017 WITH LCR	ASIT KUMAR SEAL @ ASIT SEAL @ ASHIT KUMAR SIL Versus THE UNION OF INDIA and 4 ORS.	MR. F A LASKAR MR. H R CHOUDHURY MR. S M RAHMAN	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/5425/2017 WITH LCR	AHIA ALAM @ MISS. AHIYA ALAM @ YAHIDA ALAM Versus THE UNION OF INDIA and 4 ORS.	MR.J ISLAM MR.A AHMED MR.A RAHMAN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/6305/2017 WITH LCR	DHANANJOY SARKAR Versus THE UNION OF INDIA and 3 ORS.	MS.S NATH MR.S N DEV NATH	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/7517/2017 WITH LCR	SOIDUR RAHMAN @ SAHIDUR RAHMAN Versus THE UNION OF INDIA and 3 ORS.	MR.D BARMAN MR.M HUSSAIN MR.K RAHMAN MR.A ZAHID	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/258/2018 WITH LCR	TAHER ALI Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	MR. U K NAIR, SC, F.T. ASSTT.S.G.I.
19	WITH WP(C)/247/2018	ABUL HUSSAIN@ ABDUL HUSSAIN Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY P S SHARMA	ASSTT.S.G.I.
20	WITH WP(C)/254/2018	MAYNAL HAQUE Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY P S SARMAH	GA, ASSAM ASSTT.S.G.I.
21	WITH WP(C)/266/2018	NAHER ALI Versus THE UNION OF INDIA	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	ASSTT.S.G.I.
22	WP(C)/536/2018 WITH LCR	CHIRATAN BIBI Versus THE UNION OF INDIA AND 4 ORS	MS F BEGUM MRS. S ROY MR R ALI MRS. B CHAKRABORTY	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH
23	WP(C)/593/2018 WITH LCR	BIJOY DEY Versus THE STATE OF ASSAM AND 9 ORS	MR. R SARMA MS B. DEVI MS. S D SAIKIA DR P C MAZUMDAR	GA, ASSAM SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH
24	WP(C)/669/2018 WITH LCR	BINDHYA NAMASUDRA @ BINDHA NAMASUDRA Versus THE UNION OF INDIA AND 3 ORS	MR B K SINGH MS. A BEGUM MS. M BORA	GA, ASSAM SC, NRC, A VERMA ASSTT.S.G.I. SC, ECI, D BARUAH
25	WP(C)/746/2018 WITH LCR	MOYJAN BIBI @ MOYJAN NESSA Versus UNION OF INDIA AND 6 ORS.	MR R HUSSAIN MS K. DAS MR. A K ROY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T. MR J PAYENG
26	WP(C)/926/2018 WITH LCR	SURATJAN NESSA @ SARATJAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR M HOQUE MR. S H SIKDAR	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.
27	WP(C)/1175/2018 WITH LCR	REJIA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS MR B K SARMA	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
28	WP(C)/1191/2018 WITH LCR	INNOS ALI @ INNOS Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. N UDDIN MD A ALI MR N AHMED	MR. D BARUAH MS. A VERMA ASSTT.S.G.I.

29	WP(C)/1414/2018 WITH LCR	MUSSTT. HAMIDA BIBI Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MR. L R MAZUMDER MS M KALITA MS P CHETIA MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI
30	WP(C)/1571/2018 WITH LCR	AMELA KHATUN Versus THE UNION OF INDIA AND 6 ORS. (A)	MS. P BASFORE MR B SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/1769/2018 WITH LCR	ON THE DEATH OF SIRAJ ALI HIS LEGAL HEIRS ABDUL SALAM AND 9 OTHERS Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR S Z AHMED MS H BEGUM MS M AHMED	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
32	WP(C)/4981/2018 WITH LCR	KULSUM BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/7334/2018 WITH LCR	NUR BHANU Versus THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/7998/2018 WITH LCR	FAJIBUL ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. P KATAKI MRS R BEGUM	SC, NRC MD A ALI MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
35	WP(C)/162/2019 WITH LCR	RITA GHOSE Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS A BORAH MS S SENGUPTA	MR. S C KEYAL SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
36	WP(C)/210/2019 WITH LCR	MOHAMMAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. K BORUAH MR. M ALOM MR. R BORA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
37	WP(C)/231/2019 WITH LCR	AJUR SHEIKH @ ABJUR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR. A SAYED MS. R HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
38	WP(C)/245/2019 WITH LCR	SHUKURJAN NESSA @ SUKURJAN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR H ALI MR. J M SOLAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
39	WP(C)/329/2019 WITH LCR	RUKIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
40	WP(C)/461/2019 WITH LCR	RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

41	WP(C)/482/2019 WITH LCR	SARIFUN NESSA @ SARIFUN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MD A ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
42	WP(C)/500/2019 WITH LCR	SABITA MANDAL Versus THE UNION OF INDIA AND 7 ORS	MR K G DAS MR K BHUYAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
43	WP(C)/519/2019 WITH LCR	ALESWARI DAS @ ALESWARI BALA DAS Versus THE UNION OF INDIA AND 5 ORS.	MS P DIHINGIA MR. S C BISWAS MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
44	WP(C)/521/2019 WITH LCR	UZALA BEGUM @ UZELA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MRS R BEGUM MR. J AHMED MS G PARMAWI MR S Z AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
45	WP(C)/522/2019 WITH LCR	KAMELA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. U DAS MR. I H SAIKIA MS. R KALITA MR. K KALITA MS L HMAR	SC, NRC MR. I H SAIKIA ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
46	WP(C)/535/2019 WITH LCR	KALPANA SAHA Versus THE STATE OF ASSAM AND 5 ORS	MS. M DEV MR R CHAKRAVORTY MRS. A BASUMATARY MS. P DEB MS. N DEB	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
47	WP(C)/537/2019 WITH LCR	MOHAN SARKAR Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
48	WP(C)/538/2019 WITH LCR	MOFIZ UDDIN @ MAFISHUDIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
49	WP(C)/544/2019 WITH LCR	HASHEN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
50	WP(C)/575/2019 WITH LCR	MOHIBUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3,4)
51	WP(C)/673/2019 WITH LCR	UMERA BEGUM Versus UNION OF INDIA AND 9 ORS.	MR. N HASAN MS. S KAKATI MR. A HASAN	MR. S C KEYAL MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T

52	WP(C)/1363/2019 WITH LCR	HABEL UDDIN @ HABIL UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
53	WP(C)/5466/2019 WITH LCR	MATIUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
54	WP(C)/5479/2019 WITH LCR	HAKIM UDDIN KHANDAKAR @ HAKIM ALI KHANDAKAR Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
55	WP(C)/5591/2019 WITH LCR	AYNAL HOQUE Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR. M ALI	ASSTT.S.G.I.
56	WP(C)/5593/2019 WITH LCR	MD. CHATER ALI @ SUTTER ALI Versus UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
57	WP(C)/6239/2019 WITH LCR	TAZUDDIN @ TAJ UDDIN Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
58	WP(C)/8605/2019 WITH LCR	ALEYA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
59	WP(C)/3873/2020 WITH LCR	AMIRUDDIN SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. D P CHALIHA MR M RANA MD. I AHMED	SC, NRC ASSTT.S.G.I. SC, ECI
60	WP(C)/123/2021 WITH LCR	ROWSHONARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
61	WP(C)/178/2021 WITH LCR	BADRUL HOQUE Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
62	WP(C)/197/2021 WITH LCR	LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S AHMED MD Y ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
63	WP(C)/303/2021 WITH LCR	RAHIMAN NESSA @ RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MS. M PAUL MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
64	WP(C)/752/2021 WITH LCR	SAKINA KHATUN @ SOKHILA KHATUN Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
65	WP(C)/968/2021 WITH LCR	AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. A T SARKAR SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MS. R RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

	WITH I.A.(Civil)/1075/2021 in WP(C)/968/2021	AKHLIMA @ AKLIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
66	WP(C)/1349/2021 WITH LCR	KANCHAN ROY @ KANCHAN RAY Versus THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. K SINGHA MR. S D ROY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
67	WP(C)/3522/2021 WITH LCR	ABUL HUSSAIN LASKAR @ ABUL HUSSAIN BARBHUIYA Versus THE UNION OF INDIA AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
68	WP(C)/6047/2021 WITH WP(C)/2862/2019 (D/O), LCR	JAHURA KHATUN @ JOHARA BIBI @ JAHIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MR S HOQUE MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
69	WITH WP(C)/5787/2020 WITH LCR	SAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MR S HOQUE MS. M KHATUN MS D DEORI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
70	WP(C)/6167/2021 WITH LCR	CHAHARA BBEGUM @ SAHERA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
71	WP(C)/6337/2021 WITH LCR 2 NOS.	SURIYA BHANU NESSA @ SURJYA BHANU@ SURJYA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
72	WITH WP(C)/5530/2021	KADBHANU NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
73	Review.Pet./3/2022 WITH WP(C)/7563/2018 (D/O), LCR	ASHAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
74	WP(C)/6/2022 WITH LCR	KADBHANU Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR	GA, ASSAM SC, NRC SC, F.T ASSTT.S.G.I. SC, ECI
75	WP(C)/1527/2022 WITH LCR	WAHAB ALI @ OHAB ALI Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
76	WP(C)/7915/2022	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
77	WITH WP(C)/3409/2021 WITH LCR	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023
17)	MR K TALUKDAR	28-08-2023	To	29-08-2023
18)	MR. S B PRASAD	28-08-2023	To	10-09-2023
19)	MR. Y S MANNAN	28-08-2023	To	28-08-2023
20)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 28-08-2023 TO 29-09-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

SPECIAL DIVISION BENCH

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./403/2017 WITH LCR 5 FILES, P.B.-3	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. B CHOWDHURY MR. A Z AHMED	MR. L R MAZUMDER(R-2) MR I HUSSAIN PP, ASSAM
	WITH I.A.(Crl.)/100/2019 in Crl.A./403/2017	ALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM and ANR.	MR. A Y CHOUDHURY MR. N H LASKAR	PP, ASSAM
2	Crl.A./409/2017	AZAM HUSSAIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.M H RAJBARBHUIYAN MR.W RAHMAN MR B CHOUDHURY MR. A Z AHMED MS.S RASUL MS.R CHETRI	PP, ASSAM
3	Crl.A./431/2017 WITH LCR 4 FILES, P.B.-2	SHAHID AHMED @ SOID AHMED and ANR Versus THE STATE OF ASSAM and ANR	MR.K BHATTACHARJEE MR.A ALI MR.D BANERJEE MR. G C BARMAN	PP, ASSAM
4	Death Sentence Ref./5/2018 WITH LCR (2 BUNDLES), P.B.-8 VOL.	NATIONAL INVESTIGATION AGENCY (NIA) Versus BISHNU NARZARY ANR	SC, NIA	MR N DUTTA (R2) MR. N N B CHOUDHURY (R2) MR. N SARKAR (R2)
5	Crl.A./342/2018	SRI NITUL DAIMARY @ NAIHAB Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR. M SARANIA MR. S U AHMED MS. I KEITZAR	SC, NIA
6	Crl.A./358/2018	SRI AJOY BASUMATARY @ B. BUHUM Versus NATIONAL INVESTIGATION AGENCY AND ANR	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR D P SAHU MR. A PHUKAN	PP, ASSAM SC, NIA
7	Crl.A./93/2019	BISHNU NARZARY @ N. BERAMA Versus THE NATIONAL INVESTIGATING AGENCY (NIA)	MR. M SARANIA MD. S U AHMED MS. I KEITZAR	SC, NIA
8	Crl.A./171/2019	SRI SANJU BORDOLOI Versus THE NATIONAL INVESTIGATION AGENCY	MR. B PRASAD MR K K KALITA MS R HALOI	SC, NIA
9	CRL.A(J)/6/2018 <u>18 Y 6 M 17 D</u> :WITH LCR 5 FILES, P.B.-2	SIBESWAR MASLAI Versus THE STATE OF ASSAM	MR. S K TALUKDAR, AMICUS CURIAE	MR. B J DUTTA(ADDL.PP, ASSAM)

10	CRL.A(J)/7/2018 <u>5 Y 9 M 22 D</u> :WITH LCR 5 FILES, P.B.-2	PRAFULLA CHANDRA KALITA Versus THE STATE OF ASSAM	MR. RUPJIT DEY, AMICUS CURIAE	PP, ASSAM
11	CRL.A(J)/20/2018 <u>11 Y 1 M 9 D</u> :WITH LCR 3 FILES, P.B.-2	SHYAMAL PAUL Versus THE STATE OF ASSAM	MS B ZODINLIANI MS. B DEVI MR G GORLOSA MR. S ISLAM, AMICUS CURIAE	PP, ASSAM
12	CRL.A(J)/33/2018 <u>5 Y 9 M 29 D</u> :WITH LCR 4 FILES, P.B.-2	PARBINA BEGUM Versus THE STATE OF ASSAM	MR. INTEKHAB ALAM HAZARIKA, AMICUS CURIAE	PP, ASSAM
13	CrI.A./49/2018 WITH LCR 4 FILES, P.B.-2	HAR SING TERON Versus STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR Z KAMAR MR.S S GOSWAMI MR. T N DAS MS.R DEKA MR. R BORA MRS. S ISLAM MS. A GOSWAMI	PP, ASSAM
14	WITH CrI.A./74/2021	HARMON PATOR Versus THE STATE OF ASSAM AND ANR	MR. K K DEY MR R M DAS MR V K BAROOAH	PP, ASSAM
15	WITH CrI.A./19/2022	LUNSE BEY Versus THE STATE OF ASSAM AND ANR.	S BORGOHAIN MS. B DEVI	PP, ASSAM
16	CRL.A(J)/111/2018 <u>11 Y 5 M 18 D</u> :WITH LCR 5 FILES, P.B.-2	UPEN BASUMATARY Versus THE STATE OF ASSAM	MR. JASADHIR DAS, (AMICUS CURIAE)	PP, ASSAM
17	CrI.A./119/2018 WITH LCR 5 FILES, P.B.-2	REHENA BEWA Versus THE STATE OF ASSAM and 5 ORS	MR.A RAHMAN	MR H R A CHOUDHURY (R2-5) MR. I A HAZARIKA (R2-5) MR. A AHMED (R2-5) PP, ASSAM PP, ASSAM
18	CrI.A./129/2018 WITH LCR 4 FILES	THE NATIONAL INVESTIGATION AGENCY Versus SHRI ALIENBA PANGJUNG JAMIR	MR. D K DAS, PP, NIA MR J A HASSAN MS P K DARJEE	S BORGOHAIN
19	CrI.A./174/2018 WITH LCR 6 FILES, P.B.-2	MAHMUDA KHATUN Versus THE STATE OF ASSAM AND 2 ORS.	MR A K BHUYAN MR M RAHMAN MR A SHARMA	MR. M H RAJBARBHUIYAN (R2 & 3) MS. S RASUL (R2 & 3) PP, ASSAM MR. A BORAH (R2 & 3)
20	CrI.A./225/2018 WITH LCR 6 FILES, P.B.-2	MD IMAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA MR H BARUAH MR J BORAH MS. C CHOUDHURY MS P DASGUPTA	MR. T J MAHANTA (R2, R3) MR. P P DUTTA (R2, R3) MR T GOGOI (R2, R3) PP, ASSAM
21	CrI.A./229/2018 WITH LCR 5 FILES, P.B.-2	SRI PUNYA MAZUMDAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR I U CHOUDHURY MR. A AHMED MR. B MANDAL	MR. M MAHANTA MR. P K MUNIR PP, ASSAM
22	CrI.A./252/2018 WITH LCR 6 FILES, P.B.-2	SRI DIPAK GOGOI Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A AHMED MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
23	WITH CrI.A./184/2018	NUMAL GOGOI Versus THE STATE OF ASSAM AND ANR	MR. T BOROOAH MR. M BISWAS MS. B PHOM MR. D TIWARI	PP, ASSAM
24	CrI.A./278/2018 WITH LCR 6 FILES, P.B.-4	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM MR. H SARMA,ADDL PP,ASSAM

25	WITH Crl.A./274/2018	HARAN ALI AND 16 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY (P-1 TO 17) MR. K SARMA MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. S ISLAM (R-1,2,3,5,6,7,9,10,11,12,14,15,16,17) MR. D DAS MR. A AHMED (P-1 TO 17) MR. N MAHAJAN MR. I U CHOWDHURY (P-4,8,13) MR. M BARUAH MR. N I CHOWDHURY MR. A AHMED, AMICUS CURIAE	PP, ASSAM MR. H.SARMA,ADDL PP,ASSAM
26	CRL.A(J)/7/2019 <u>5 Y 0 M 10 D</u> :WITH LCR 5 FILES, P.B.-2	BAISAKU GOALA Versus THE STATE OF ASSAM		PP, ASSAM
27	Crl.A./8/2019 WITH LCR 4 FILES, P.B.-2	JAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A KALAM MR G BHARADWAJ	MR. M BISWAS (R2) MS. S MEDHI (R2)
28	Crl.A./23/2019 WITH LCR 5 FILES, P.B.-2	MUSST ANJUMA BIBI Versus THE STATE OF ASSAM AND 2 ORS	MR. I H LASKAR MR. P K DEKA MS I KRISHNATRAIYA MD. S ALOM MR. M S ALAM	MR. P RAHMAN (R-2 & R-3) MS. B .BHUYAN, ADDL PP, ASSAM
29	Crl.A./36/2019 WITH LCR 6 FILES, P.B.-2	MUSTT ROHIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
30	CRL.A(J)/68/2019 <u>4 Y 5 M 14 D</u> :WITH LCR 5 FILES, P.B.-2	SMT. LUDHIYA SURIN Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
31	CRL.A(J)/88/2019 <u>12 Y 11 M 18 D</u> :WITH LCR 5 FILES, P.B.-2	UTTAM DIBRA Versus THE STATE OF ASSAM	MR. NURUL HASAN, AMICUS CURIAE	PP, ASSAM
32	CRL.A(J)/91/2019 <u>5 Y 7 M 3 D</u> :WITH LCR 5 FILES, P.B.-3	NIPAM PHUKAN @ PETAI Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
33	WITH CRL.A(J)/74/2019 <u>5 Y 7 M 3 D</u> :	PRABIN PHUKAN @ BIRA Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	PP, ASSAM
34	Crl.A./94/2019 WITH LCR 4 FILES, P.B.-2	MD ALI HUSSAIN AND ANR Versus STATE OF ASSAM AND ANR	MR F KHAN MS. M SAIKIA	MR E AHMED MRS. M TALUKDAR MR. N I KHAN PP, ASSAM
35	CRL.A(J)/100/2019 <u>4 Y 2 M 28 D</u> :WITH LCR 4 FILES, P.B.-2	MONGLU CHOUTAL Versus THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
36	WITH CRL.A(J)/101/2019 <u>4 Y 2 M 28 D</u> :	TAKLU GHATOWAR Versus THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
37	CRL.A(J)/109/2019 <u>4 Y 2 M 6 D</u> :WITH LCR 7 FILES, P.B.-2	LAL MOHAN DAS Versus THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM
38	Crl.A./112/2019 WITH LCR 4 FILES, P.B.-2	MD JAMIR UDDIN MANDAL Versus MD JAHIRUL ISLAM AND ANR	MS D DAS MR. M K DAS MS Z ANJUM MS J SAIKIA	MR B K MISHRA MR. S ISLAM MR. S ISLAM MR A HAWARI
39	Crl.A./113/2019 WITH LCR 4 FILES, P.B.-2	MUSTT MONOWARA BEGUM Versus MD MOINUL HAQUE AND 8 ORS	MR. T U LASKAR MR. N DHAR MR S DASGUPTA MR S DASGUPTA	MR C M DEKA MR. N DEKA MR. K BHATTACHARYYA MR. M GOGOI MR. A S TAPADER MR. A S TAPADER MR M AHMED MR S BAISHYA
	WITH I.A.(Crl.)/320/2019 in Crl.A./113/2019	MUSTT. MONOWARA BEGUM Versus MD. MOINUL HAQUE AND 8 ORS	MR. T U LASKAR MR. N DHAR MR S DASGUPTA MS. U BARUAH	

40	I.A.(CrI.)/125/2019 WITH LCR 7 FILES, P.B.-3 in CrI.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM
	WITH CrI.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM
41	CrI.A./127/2019 WITH LCR 4 FILES, P.B.-2	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MD. A. HUSSAIN	PP, ASSAM
42	CrI.A./189/2019 WITH OFFICE NOTE, WITH LCR 5 FILES, P.B.-2	MOHAN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR R ISLAM	MR G KAKOTI (R4 & R6) MR. P THAKURIA (R4 & R6) MR. D KHAKHALARY (R4 & R6) PP, ASSAM
43	CrI.A./191/2019 <u>5 Y 2 M 19 D</u> :WITH LCR 4 FILES, P.B.-2	SOMNA BORO @ CHAMNA NARZARY Versus THE STATE OF ASSAM AND ANR	MR. A CHAMUAH MR P K DAS	PP, ASSAM
44	CrI.A./201/2019 WITH LCR 4 FILES, P.B.-3	ABDUL RAFIK @ ABDUL RAFIQUE AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR M AHMED MR. A HUSSAIN MR. N MAHAJAN	PP, ASSAM
45	CrI.A./229/2019 WITH LCR 5 FILES	SRI KALYAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. N K KALITA MR. D K BAIDYA MS. C CHOUDHURY MR D GOGOI MR. V A CHOWDHURY MS P DASGUPTA	MR. S P SHARMA(R-2) MR A SARMA(R-2) MS U SHARMA(R-2) PP, ASSAM
46	CrI.A./334/2019 WITH LCR 4 FILES, P.B.-2	BIJOY KUMAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	MR. A H ALAMGIR MR. A H ALAMGIR PP, ASSAM
47	CrI.A./363/2019 WITH LCR 3 FILES, P.B.-2	SONABASI BISWAS Versus THE STATE OF ASSAM	MR. S ALIM	PP, ASSAM
	WITH			
48	CrI.A./410/2019	SRI SIBASHI BISWAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. N M DEKA	PP, ASSAM MR. C GOSWAMI (R2,R3,R4) MR. N CHAKRAVORTY (R2,R3,R4)
49	CrI.A./402/2019 WITH LCR 5 FILES, P.B.-2	MUSSADOR ALI @ MOSON MIYA Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, ASLSA PP, ASSAM
50	CRL.A(J)/5/2020 <u>4 Y 11 M 10 D</u> :WITH LCR 5 FILES, P.B.-2	SAJAN MURA Versus THE STATE OF ASSAM	MR. A KALITA, AMICUS CURIAE	PP, ASSAM
51	CRL.A(J)/19/2020 <u>4 Y 1 M 10 D</u> :WITH LCR 4 FILES, P.B.-2	BUWAJ HORO Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
52	CRL.A(J)/33/2020 <u>4 Y 0 M 19 D</u> :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	RATHEY TOPNO AND 2 ORS. Versus THE STATE OF ASSAM	MR. N K BARUA, AMICUS CURIAE	MR. R SARMA, AMICUS CURIAE (R-2) PP, ASSAM
53	CRL.A(J)/39/2020 <u>4 Y 0 M 26 D</u> :WITH LCR 5 FILES, P.B.-2	RATNA BAHADUR CHETRI Versus THE STATE OF ASSAM	DR. B N GOGOI, AMICUS CURIAE	PP, ASSAM
54	CRL.A(J)/42/2020 <u>4 Y 0 M 17 D</u> :WITH LCR 4 FILES, P.B.-2	SHANKAR GAUTAM Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	PP, ASSAM
55	CRL.A(J)/53/2020 <u>6 Y 4 M 3 D</u> :WITH LCR 3 FILES, P.B.-2	RAJU PATRA Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM

56	CRL.A(J)/73/2020 <u>3 Y 9 M 3 D</u> :WITH LCR 5 FILES, P.B.-2	SANTOK HANS Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
57	CRL.A(J)/76/2020 <u>4 Y 11 M 14 D</u> :WITH LCR 5 FILES, P.B.-2	SANTIUS KUJUR Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
58	CrI.A./78/2020 WITH LCR 4 FILES, P.B.-2	MAKSHED ALI @ MUKSED ALI Versus THE STATE OF ASSAM AND ANR	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	PP, ASSAM
59	CRL.A(J)/86/2020 <u>5 Y 3 M 21 D</u> :WITH LCR 4 FILES, P.B.-2	MAHESH MUNDA Versus THE STATE OF ASSAM	MR. B BHAGAWATI, AMICUS CURIAE	PP, MIZORAM
60	CrI.A./148/2020 WITH LCR 6 FILES, P.B.-2	TUSHAR NATH Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
61	CRL.A(J)/27/2021 <u>5 Y 7 M 5 D</u> :WITH LCR 5 FILES, P.B.-2	SMT. LAXMI KARUWA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
62	CRL.A(J)/30/2021 <u>5 Y 12 M 0 D</u> :WITH LCR 5 FILES, P.B.-2	HIRANYA KANDHA @ HIREN KANDHA Versus THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM
63	CRL.A(J)/48/2021 WITH LCR 4 FILES, P.B.-2	JAGAT DAS Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM
64	CrI.A./176/2021 WITH LCR 4 FILES, P.B.-2	SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM	MD. A H LASKAR	PP, ASSAM
	WITH I.A.(CrI.)/460/2021 in CrI.A./176/2021	SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM	MD. A H LASKAR	PP, ASSAM
65	I.A.(CrI.)/495/2021 WITH LCR 5 FILES, P.B.-2 in CrI.A./74/2018 WITH CrI.A./74/2018	CHANDRA RONGPHAR Versus THE STATE OF ASSAM AND ANR	MR G RAHUL (R-2,3) MR. D M NATH (R-2,3)	PP, ASSAM
		JITEN ENGTI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR G RAHUL (R-2,3) MR. T KALITA MR. I CHOUDHURY MR. B DEKA MR. D M NATH (R-2,3) MR R L CHUTIA MR. B M BHUYAN	PP, ASSAM
66	CRL.A(J)/1/2022 <u>1 Y 10 M 28 D</u> :WITH LCR 4 FILES, P.B.-2	BALURAM BORO Versus THE STATE OF ASSAM	MR. N K BARUA, AMICUS CURIAE	PP, ASSAM
67	CRL.A(J)/10/2022 <u>2 Y 4 M 27 D</u> :WITH LCR 4 FILES, P.B.-2	BABURAM BASUMATARY Versus THE STATE OF ASSAM	MR. R SARMA, AMICUS CURIAE	PP, ASSAM
68	CrI.A./10/2022 WITH LCR 4 FILES, P.B.-2	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	PP, ASSAM
	WITH I.A.(CrI.)/31/2022 in CrI.A./10/2022	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS P THAPA MS D MAHANTA	PP, ASSAM
	WITH I.A.(CrI.)/218/2022 in CrI.A./10/2022	VIJAY KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS D MAHANTA	PP, ASSAM
69	CRL.A(J)/20/2022 <u>1 Y 11 M 8 D</u> :WITH LCR 5 FILES, P.B.-3	MONI KAKATI @ BHUPEN CH. KAKATI Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
70	CrI.A./20/2022 <u>1 Y 10 M 4 D</u> :WITH LCR 7 FILES, P.B.-2	BHOLLA SANKAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	
71	CrI.A./28/2022 WITH LCR 3 FILES, P.B.-2	MOBIN MARAK @ MABINSON MARAK Versus THE STATE OF ASAM AND ANR.	MR. N UDDIN MR. M HOQUE	PP, ASSAM
72	CRL.A(J)/35/2022 <u>1 Y 8 M 10 D</u> :WITH LCR 5 FILES, P.B.-2	BHAITI SUREN Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM

73	CRL.A(J)/36/2022 <u>11 Y 3 M 24 D</u> :WITH LCR 5 FILES, P.B.-2	DULAL TANTI Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
74	CRL.A(J)/37/2022 <u>1 Y 7 M 15 D</u> :WITH LCR 5 FILES, P.B.-2	BISHU DHALI AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MR B M DEKA (O.P./INFORMANT)) PP, ASSAM
75	CRL.A(J)/39/2022 <u>2 Y 6 M 7 D</u> :WITH OFFICE NOTE, LCR 7 FILES, P.B.-2	NIRANTAN BORA Versus THE STATE OF ASSAM AND ANR.	MR. R D BHUYAN	PP, ASSAM
76	CRL.A(J)/49/2022 <u>4 Y 1 M 9 D</u> :WITH LCR 5 FILES, P.B.-3	MOHAN TERANG @ MOHAN TERON Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MS. K PHUKAN PP, ASSAM
77	CRL.A(J)/53/2022 <u>1 Y 8 M 6 D</u> :WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	RITU RAMCHIARY Versus THE STATE OF ASSAM	MR. D K BAGCHI, AMICUS CURIAE	PP, ASSAM
78	CRL.A(J)/55/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	DAVID BANIKYA Versus THE STATE OF ASSAM	MR. NAVA KUMAR KALITA, AMICUS CURIAE	MS MEGHALI BARMAN (AMICUS CURIAE)(R-2) PP, ASSAM
79	CRL.A(J)/56/2022 <u>1 Y 6 M 0 D</u> :WITH LCR 5 FILES, P.B.-2	KRISHNA MALO DAS Versus THE STATE OF ASSAM	MS. T BEGUM, AMICUS CURIAE	PP, ASSAM
80	CRL.A(J)/63/2022 <u>2 Y 8 M 12 D</u> :WITH LCR 4 FILES, P.B.-2	NABIN BORO Versus THE STATE OF ASSAM AND ANR.	MRS. S ROY	PP, ASSAM
81	CRL.A(J)/64/2022 <u>1 Y 3 M 9 D</u> :WITH LCR 4 FILES, P.B.-2	SIVA KARMAKAR Versus THE STATE OF ASSAM	MR. A K BHUYAN (AMICUS CURIAE)	PP, ASSAM
82	CRL.A(J)/72/2022 <u>1 Y 5 M 18 D</u> :WITH LCR 4 FILES, P.B.-2	ARUN TANTI Versus THE STATE OF ASSAM	MR. RAKESH SARMA (Amicus Curiae)	MR J DAS Ms B Bhuyan (Addl. PP, ASSAM)
83	CRL.A(J)/73/2022 <u>1 Y 3 M 18 D</u> :WITH LCR 4 FILES, P.B.-2	DHRUBAJYOTI BORAH Versus THE STATE OF ASSAM	MS. B SHARMA (Amicus Curiae)	PP, ASSAM
84	CRL.A(J)/78/2022 <u>5 Y 4 M 6 D</u> :WITH LCR 5 FILES, P.B.-2	SAUTAN BHUYAN @ HUNTU Versus THE STATE OF ASSAM	MR. T R DEURI (Amicus Curiae)	PP, ASSAM
85	CrI.A./85/2022 WITH OFFICE NOTE	SAIDUL ALAM Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. R K D CHOUDHURY, SC, NIA(R 1) SC, NIA MS. S. JAHAN,ADDL PP,ASSAM(R 2) PP, ASSAM
86	CrI.A./89/2022 WITH LCR 5 FILES, P.B.-2	AMULYA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MS A DAS MR. P S BISWAS MR J DAS MS. R DEVI	PP, ASSAM
	WITH I.A.(CrI.)/216/2022 in CrI.A./89/2022	AMULYA PATHAK Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. R DEVI	PP, ASSAM
87	CRL.A(J)/90/2022 <u>3 Y 5 M 17 D</u> :WITH LCR 4 FILES, P.B.-2	KENDARNATH CHETRY @ KHEM Versus THE STATE OF ASSAM	MS. ARFINA BEGUM (LEGAL AID COUNSEL)	PP, ASSAM
88	CrI.A./176/2022 <u>1 Y 1 M 6 D</u> :WITH LCR 4 FILES, P.B.-2	MANTU DEY Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	MS. B D SARMAH, LEGAL AID COUNSEL (R-2) PP, ASSAM
89	CrI.A./286/2022 <u>0 Y 11 M 3 D</u> :WITH LCR 4 FILES, P.B.-2	SABIBAR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A RAHMAN	PP, ASSAM
90	CrI.A./331/2022 <u>3 Y 0 M 18 D</u> :WITH LCR 4 FILES, P.B.-2	SALMA BEGUM Versus THE STATE OF ASSAM AND ANR.	MS. M R DOLAI MR. A RAHMAN	PP, ASSAM
91	CRL.A(J)/3/2023 <u>2 Y 10 M 27 D</u> :WITH LCR 4 FILES, P.B.-2	FORIZ UDDIN LASKAR Versus THE STATE OF ASSAM	MS SAGARIKA BARPUJARI (AMICUS CURIAE)	PP, ASSAM
92	CRL.A(J)/27/2023 <u>0 Y 8 M 4 D</u> :WITH LCR 4 FILES	PUKLU MUNDA Versus THE STATE OF ASSAM	MS. B CHOWDHURY (AMICUS CURIAE)	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023
17)	MR K TALUKDAR	28-08-2023	To	29-08-2023
18)	MR. S B PRASAD	28-08-2023	To	10-09-2023
19)	MR. Y S MANNAN	28-08-2023	To	28-08-2023
20)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 28-08-2023 TO 29-09-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CRIMINAL BENCH (CRL.A. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./47/2006 WITH OFFICE NOTE, LCR (1 BUNDLE), P.B.-1	JANARDAN BEZBARUAH Versus CBI	MR.D TALUKDAR MR.A B SIDDIQUE	MR.S C KEYAL SC, CBI
2	Crl.A./97/2010 WITH LCR 4 FILES	SANKAR DEBNATH, Versus THE STATE OF ASSAM and ANR,	MR.A KHALEQUE MR. P N GOSWAMI, AMICUS CURIAE MR. A H M R CHOUDHURY (AMICUS CURIAE) MR.Z KHALID	PP, ASSAM
3	Crl.A./118/2010 WITH LCR 5 FILES	BIPUL DAS, Versus STATE OF ASSAM,	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA	PP, ASSAM
4	Crl.A./167/2010 WITH LCR 1 FILE	EMPLOYEES STATE INSURANCE CORPORATION REGIONAL OFFICE, Versus NIRMAL GANGULY and ORS,	MR.K K NANDI MISS.B SARKAR MS.P BORGOHAIN	PP, ASSAM (R-3)
5	Crl.A./182/2010 WITH OFFICE NOTE, LCR 4 FILES	THE STATE OF ASSAM, Versus MAHENDRA DIHINGIA,	PP, ASSAM ADDL PP,ASSAM MR.B B GOGOI	MR.R K MALAKAR MISSG GOSWAMI MR.P M DASTIDAR
6	Crl.A./185/2010 WITH LCR 4 FILES, IN PART-II HEARING LIST	DEBARU BHUMIJ Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.M JAIN MD.ASLAM	PP, ASSAM
7	Crl.A./203/2010 WITH OFFICE NOTE, LCR 7 FILES	THE STATE OF ASSAM Versus ASHIK ALI	PP, ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY
8	Crl.A./207/2010 WITH LCR 7 FILES, P.B.-1	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MRM RAHMAN MR.N UDDIN	PP, ASSAM
9	Crl.A./6/2011 WITH LCR	MAHESH KHARIA Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
10	Crl.A./37/2011 WITH LCR	UTPAL KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	MR.R DE MR.P DEKA PP, ASSAM MR.N P BARUAH MR.R BORDOLOI
11	Crl.A./39/2011 WITH LCR 4 FILES	DIMBESWAR BOBO Versus THE STATE OF ASSAM	MR.P KATAKI MR.S KHATANIAR	PP, ASSAM

12	Crl.A./40/2011 WITH LCR 1 FILE	M/S GUPTA HARDWARE PVT. LTD. Versus M/S R.B. ENGINEERING and CO. and ANR,	MR.S C BISWAS MR.B CHOUDHURY MR.M K NATH MR. C S RAY MR.M BISWAS MS.S BHATTACHARJEE	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MSK KALITA PP, ASSAM MR.K RAJBONGSHI
13	Crl.A./83/2011 CRL.A. 84/2011(D/O), CRL.A. 85/2011(D/O), WITH P.B.	PARESH CH. BARMAN Versus C.B.I.	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY SC, CBI
14	Crl.A./86/2011 WITH LCR 5 FILES	BHIM KANTA DUTTA AND ANR Versus THE STATE OF ASSAM	MR. P K BORAH MR.B BURAGOHAIN MR.S BORTHAKUR	PP, ASSAM
15	Crl.A./87/2011 WITH LCR	ALAMGIR ANSARI Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MRS.S D CHOUDHURY MISSS PHUKAN MR.S K BARUAH	PP, ASSAM
16	Crl.A./89/2011 WITH LCR 5 FILES	MADAN KALITA Versus STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.R ALI	PP, ASSAM
17	Crl.A./144/2011 WITH LCR 4 FILES	TAJIMA BIBI Versus STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE	PP, ASSAM
18	Crl.A./157/2011 WITH LCR	MANORANJAN MANDAL Versus ABHIRAM MANDAL AND ORS	MR.K M HALOI MR.U K DAS	MR.S C BISWAS MS.B CHOUDHURY MRS.S D CHOUDHURY MR.P BISWAS
19	Crl.A./168/2011 WITH LCR 4 FILES	SHAM @ SHYAM DAS Versus THE STATE OF ASSAM	MR.Z ALAM MR.G KAKATI	PP, ASSAM
20	Crl.A./1/2012 WITH LCR 2 FILES	CHAMPA MARAK Versus MEDHI MARAK AND ORS	MR.M TALUKDAR	MR.S K MEDHI MR.S R RABHA MS.B RABHA
21	Crl.A./8/2012 WITH LCR 4 FILES	KEBEJII NGROUPUNI AND ANR. Versus THE STATE OF ASSAM	MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
22	Crl.A./11/2012 WITH LCR 5 FILES	DULEN HATI BARUAH Versus STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
23	Crl.A./37/2012 WITH OFFICE NOTE, LCR 7 FILES, P.B.-1	PROSANTA BORA Versus THE STATE OF ASSAM	MR.A L MANDAL MR.N BARUAH	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023

14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023
17)	MR K TALUKDAR	28-08-2023	To	29-08-2023
18)	MR. S B PRASAD	28-08-2023	To	10-09-2023
19)	MR. Y S MANNAN	28-08-2023	To	28-08-2023
20)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 28-08-2023 TO 29-09-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CRIMINAL BENCH (CRL.REV.P. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Rev.P./194/2008 WITH LCR 3 FILES WITH Crl.M.C./384/2008 in Crl.Rev.P./194/2008	SHAKEEL AHMED Versus RAZIA PARVEEN and ANR SHAKEEL AHMED Versus RAZIA PARVEEN and ANR	MR.J P DAS MR.J DEKA S A AHMED S A AHMED A M MAZUMDAR A TALUKDAR K K KALITA T DEKA	PP, ASSAM MR.S BHUYAN PP, ASSAM MR.G M PAUL
2	Crl.Rev.P./195/2008 WITH LCR WITH Crl.M.C./385/2008 in Crl.Rev.P./195/2008	SRI MONORANJAN PATHAK Versus THE STATE OF ASSAM SRI MANORANJAN PATHAK Versus THE STATE OF ASSAM	R SARMA MS.R DHAR MR.R SARMA	PP, ASSAM PP, ASSAM
3	Crl.Rev.P./270/2009 WITH LCR	SAIFUL ISLAM Versus THE STATE OF ASSAM	MRS.A DEVI MRSR PHUKAN	PP, ASSAM
4	Crl.Rev.P./273/2009 WITH LCR WITH Crl.M.C./476/2009 in Crl.Rev.P./273/2009	ABDUR RAHMAN MANDAL and ANR. Versus MOSHT RUKIA KHATUN and ANR ABDUR RAHMAN MANDAL and ANR. Versus MOSHT. RUKIA KHATUN and ANR.	MRM H AHMED MR. S K SAHARIAH MR D C NATH MISS KANUNGOE MR. I MOZUMDER MR. C SHARMA MD.A MALEQUE MR.A S CHOUDHURY S KANUNGOE M H AHMED A MALEQUE A S CHOUDHURY I HUSSAIN N N AHMED	MR.A SHARIF MRS.F BEGUM MR.H AHMED PP, ASSAM PP, ASSAM
5	Crl.Rev.P./323/2009 CRL.PET. 347/2010(D/O)	XXX Versus IN RE - MR. JOGESWAR BORAH		MR.K K MAHANTA MRJ PAYENG MR.K KONWAR MR.M K BORO MR.M HUSSAIN MR.N K KALITA
6	Crl.Rev.P./347/2009	XXX Versus IN RE - MR. JOGESWAR BORAH,V		MR.B PATHAK

7	Crl.Rev.P./331/2009 WITH LCR AND PAPER BOOK	BISHU MUKHERJEE and ORS. Versus THE STATE OF ASSAM	MR.A S BHATTACHARJEE MR.S BHUYAN MR.K R PATGIRI MS.C DAS MR.B BARMAN MR.C PHUKAN MR.G M PAUL	PP, ASSAM
8	Crl.Rev.P./378/2009 WITH LCR	PABITRA DAS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A MATIN MR. Z HASSAN (AMICUS CURIAE)	PP, ASSAM
9	Crl.Rev.P./387/2009 WITH LCR AND PAPERBOOK	SMTI MAMTA AGARWAL Versus THE STATE OF ASSAM AND ORS	MR.Z ALAM MS. B SARMA(AMICUS CURIAE) MR.B BISHAYA MS. M DEORI (Amicus Curiae) MS. B GOSWAMI (Amicus Curiae)	PP, ASSAM MRS KEYAL MISSD DOWARAH
10	Crl.Rev.P./449/2009 WITH LCR	SRI NALIN CHANDRA DAS Versus THE STATE OF ASSAM	MR.K AGARWAL MS.P NEOG	MR N KALITA (ADDL PP,ASSAM) PP, ASSAM ADDL PP,ASSAM
WITH				
11	Crl.Rev.P./396/2009	NESTOR NUTRITION'S PVT. LTD. and 3 ORS. Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR.K AGARWAL MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA	PP, ASSAM
12	Crl.Rev.P./454/2009 WITH LCR	RAKESH RELAN Versus MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM
13	Crl.Rev.P./57/2010 WITH LCR	MD AJJAHAN ALI Versus THE STATE OF ASSAM	MR.R SEKHAR MR.S SAIKIA MRU S BORGHAIN MR.A BARUA MS.B GOGOI	PP, ASSAM
14	Crl.Rev.P./140/2010 WITH LCR	JIBAN BORA @ BUBUL Versus THE STATE OF ASSAM	MR.B CHETRI MR.K K PARASAR	PP, ASSAM
15	Crl.Rev.P./242/2010 WITH LCR	MD NAZER ALI Versus THE STATE OF ASSAM	MISSR RONGMAI MR.M BISWAS MR.K BARUAH	PP, ASSAM
16	Crl.Rev.P./246/2010 WITH LCR	MD JANNUDDI MONDAL Versus THE STATE OF ASSAM	MR.S P ROY MR.D NANDI MSK KALITA MR.N N JHA MR.K RAJBONGSHI MS.C SARMA	PP, ASSAM
17	Crl.Rev.P./264/2010	MD ZAFAR ALI Versus SMTI DILRUBA BEGUM	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A A R KARIM	
18	Crl.Rev.P./333/2010 WITH LCR	MD. ARJU ALI @ BHUYAN Versus N F RAILWAY	MS.N PHUKAN MR.R ALI MR.PARAG J SAIKIA	MR.D K DEY SC, RAILWAY
19	Crl.Rev.P./361/2010 WITH LCR	GAURAV DEORAH and ANR Versus THE STATE OF ASSAM	MR.D K KOTHARI MR.D TALUKDAR MRR K MOUR MR.B DEKA	PP, ASSAM
20	Crl.Rev.P./363/2010 WITH LCR	RAJA KHAN Versus PRAFULLA CH. BHUYAN and ANR.	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE PP, ASSAM MR.H A SARKAR

21	Crl.Rev.P./365/2010 WITH LCR	RAM AVATAR GOENKA and ANR. Versus THE STATE OF ASSAM	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.N N JHA MR.M K RAUT MR.K RAJBONGSHI	PP, ASSAM
22	Crl.Rev.P./374/2010 WITH LCR	KAMALA BEGUM Versus THE STATE OF ASSAM	MRM H AHMED MS. N N AHMED MR.I H SAIKIA MISS KANUNGOE MR.A S CHOUDHURY	PP, ASSAM
23	Crl.Rev.P./389/2010 WITH LCR	JALAL UDDIN Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A MATIN	PP, ASSAM
24	Crl.Rev.P./449/2010 WITH LCR	AJOY KUMAR CHOUDHURY Versus BURA DAS @ RATAN DAS and ORS.	MR.N DHAR MR.S CHAKRABORTY	MISSR RONGMAI MR.M BISWAS MISS.K L R YANTHAN
25	Crl.Rev.P./480/2010 WITH LCR	NO.880893084 HC/GD PRATYUSH KUMAR PATRA Versus THE UNION OF INDIA and ANR	MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	ASSTT.S.G.I.
26	Crl.Rev.P./498/2010 WITH LCR	SRI GOPI AGARWALA and ANR Versus THE STATE OF ASSAM	MR.S K JAIN MR.P MAHANTA MR.T C KHATRI	PP, ASSAM
27	Crl.Rev.P./40/2011 WITH LCR	HALIMON NESSA Versus GAJIBOR RAHMAN and ORS.	MRM H AHMED MISS KANUNGOE MRS.S AHMED MS B BORA MS.N SULTANA AMICUS CURIAE MR.A S CHOUDHURY	MR.A GANGULY
28	Crl.Rev.P./130/2011 WITH LCR	ABDUL KASHEM Versus THE STATE OF ASSAM	MS.J PAUL MS. B SARMA(AMICUS CURIAE) MR.S DEY MR.P SEN	PP, ASSAM
29	WITH Crl.Rev.P./59/2011	RUPAM RAY @ RUPAN RAY and 6 ORS Versus THE STATE OF ASSAM	MR.S DEY MR.P SEN	PP, ASSAM
30	Crl.Rev.P./226/2011 WITH LCR	SMTI DIPTA DEB Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR H DAS MR.A CHOUDHURY MR.R ALI AMICUS CURIAE	PP, ASSAM
31	Crl.Rev.P./289/2011 WITH LCR	SADAGAR ALI` Versus THE STATE OF ASSAM	MR.G SAROWAR MR.A AHMED	PP, ASSAM
32	Crl.Rev.P./317/2011 WITH LCR	SAMIRAN PAUL and ANR Versus THE STATE OF ASSAM	MRG P BHOWMIK MS.J PURKAYASTHA MS. P BHATTACHARJEE AMICUS CURIAE MR.T C KHATRI	PP, ASSAM
33	Crl.Rev.P./4/2012 WITH LCR	REFILL STAR PAKYNTAIN Versus SMT. JAYA ARORA	MS.G DEKA MS.P CHAKRABORTY	MS.S AHMED MRS.S P HUSSAIN
34	Crl.Rev.P./7/2012 WITH LCR	SRI LAXMAN RAI Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.P HAZARIKA MR.P K MUNIR	PP, ASSAM
35	Crl.Rev.P./8/2012	HEMEN CHANDRA NATH Versus THE STATE OF ASSAM AND ANR	MD.B HUSSAIN MR.A K HUSSAIN MR.S ALIM	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023
17)	MR K TALUKDAR	28-08-2023	To	29-08-2023
18)	MR. S B PRASAD	28-08-2023	To	10-09-2023
19)	MR. Y S MANNAN	28-08-2023	To	28-08-2023
20)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 28-08-2023 TO 29-09-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CRIMINAL BENCH(CRL.PET. MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.Pet./336/2011 WITH LCR	MAHAPRASAD SHARMA Versus THE STATE OF ASSAM	MR.B K BHATTACHARJEE DR.R SARMAH MISSP SAHA	PP, ASSAM
2	Crl.Pet./539/2011 WITH LCR	SHIV KUMAR KANOI and ANR. Versus THE STATE OF ASSAM AND ORS	MR.D K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.A DEKA MS.T TALUKDAR MR.K K BHATTACHARJEE MR.A K BHATTACHARJEE	MR.N C DAS SC, A.T.P.P.F & P.F SCHEME PP, ASSAM
3	Crl.Pet./587/2011	DRIVE INDIA ENTERPRISE SOLUTIONS LTD. Versus SATYAJIT KALITA	MR.S K MEDHI MR.R SARMA	MR.H R A CHOUDHURY SC, CO-OP.
4	Crl.Pet./625/2011	JITU DEY and ANR. Versus THE STATE OF MIZORAM AND ANR	MS.M BARMAN MR.M ISLAM	MS.M KECHU MR.T KHRO PP, MIZORAM
5	Crl.Pet./96/2012 WITH LCR	ABDUL LATIF SAIKIA and 3 ORS Versus JERINA AHMED	MR.I H SAIKIA MRK KALITA MR.A S CHOUDHURY	
6	Crl.Pet./105/2012 WITH LCR	KARUNA KR. SAIKIA and 10 ORS Versus RESERVE BANK OF INDIA	MR.T J MAHANTA MR.M KHATANIAN MRS.K M TALUKDAR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA
7	Crl.Pet./143/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	MR.D SAIKIA PP, ASSAM
8	Crl.Pet./185/2012 WITH LCR	SUJIT RUDRA Versus TAPAN KR. DEY	MR.A D CHOUDHURY MR. S DEKA MR.M K DAS MR.D CHOUDHURY	MR.S S SHARMA MS.L SARMA MR.D J MUKHERJEE
9	Crl.Pet./188/2012 WITH LCR	MAHABIR PRASAD THAKUR and ANR Versus KESHAB PRASAD GUPTA SAHU	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.S RAHMAN MR.M AHMED
10	Crl.Pet./341/2012 WITH LCR	JAYANTA BARUAH and 4 ORS. Versus HAREN SARMA	MR.P KATAKI MR.D K BAGCHI MR.D CHAKRABORTY	MR.B BURAGOHAIN MSI RAJKHOWA
11	Crl.Pet./348/2012	UDAY SANKAR SENAPATI Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	MR.S SARMA MR.P HAZARIKA MR.R HAZARIKA PP, ASSAM

12	Crl.Pet./379/2012 WITH LCR	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	
13	Crl.Pet./417/2012 WITH LCR	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM PP, ASSAM MR.M R ISLAM
14	Crl.Pet./432/2012 WITH LCR	DWIPEN @ DIPEN BARMAN Versus GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	
15	Crl.Pet./448/2012 WITH LCR	PRANABJYOTI BORA Versus MADHUSMITA SAIKIA BORA	MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	MR.S R RAJBONGSHI MS.M DAS MR.R K DUTTA MS.P BARUAH
16	Crl.Pet./512/2012 WITH LCR	SMTI LABANU TAMULY Versus BIDHAN DEV	MR.S N SARMA MR.A JAHID	
17	Crl.Pet./535/2012 WITH LCR	GOPAL TALUKDAR Versus THE STATE OF ASSAM	MR.J KALITA MR.R C SAIKIA MS.A MEDHI MR.M KALITA MS.K SAIKIA MRT K BHATTACHARYYA MR.S KURMI	PP, ASSAM
18	Crl.Pet./633/2012	NABIN CH. SARMA and 9 ORS Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
19	Crl.Pet./634/2012	BHUPENDRA BALLAV BARMAN and 3 ORS Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
20	Crl.Pet./635/2012	JOY CHANDRA GOSWAMI Versus THE STATE OF ASSAM	MR.N DUTTA MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
21	Crl.Pet./636/2012	HEMANTA KUMAR SARMA and ANR. Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.D K MISHRA MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
	WITH			
22	Crl.Pet./637/2012	SATISH CHANDRA SARMA Versus THE STATE OF ASSAM	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
	WITH			
23	Crl.Pet./638/2012	MD. MOHSIN ALI Versus THE STATE OF ASSAM	MR.SK MUKTAR MISS.P LAHKAR MR.K H CHOUDHURY	PP, ASSAM
	WITH			
24	Crl.Pet./648/2012	SMTI BINOYA HAZARIKA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM
	WITH			
25	Crl.Pet./649/2012	ANIL CH. MANDAL and 6 ORS. Versus STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.R SARMA MR.S R BORUAH	PP, ASSAM
	WITH			
26	Crl.Pet./760/2012	BENOY KUMAR BRAHMA Versus THE STATE OF ASSAM	MR.A M BORA MR.D GOGOI MR.S R BORUAH	PP, ASSAM

27	Crl.Pet./698/2012 WITH LCR	PRABHATKAMAL BEZBARUAH Versus THE STATE OF ASSAM AND ANR	S C KEYAL S K GHOSH S P CHOUDHURY B KAUSHIK	PP, ASSAM
28	Crl.Pet./722/2012 WITH LCR	KAYANG TEA SEED CO. LTD Versus ANAMI TANTI and ORS.	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MSK MISHRA	MD.A HUSSAIN(R-1TO4) MR.D DAS(R-1TO4) MR.K SARMAR-1TO4 MR.M BERIA(R-1TO4) MR.K CHOUDHURY(R-1TO4) MS.K M SARMA(R-1TO4)
29	Crl.Pet./773/2012	DIPANNITA JAISWAL Versus STATE OF ASSAM and ANR.	MR.A K BHUYAN MS.B BHUYAN MS.P PATHAK	MR.A CHOWDHURY MR.P N GOSWAMI MR.A BORA PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023
17)	MR K TALUKDAR	28-08-2023	To	29-08-2023
18)	MR. S B PRASAD	28-08-2023	To	10-09-2023
19)	MR. Y S MANNAN	28-08-2023	To	28-08-2023
20)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 28-08-2023 TO 29-09-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE: CIVIL BENCH-I

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	RSA/179/2006 WITH LCR	NAZIM UDDIN and ORS Versus SAHAJAN ALI and ORS	N HAQUE S K DEORI K UDDIN H I CHOUDHURY H OJHA B AHMED	K DAS
2	RSA/123/2007 WITH MC/3896/2007 in RSA/123/2007	SIRISH CH. SARMA Versus MADAN CH. SARMA	S BAROOAH, SHEELADITYA S KAKATI MR. S MEDHI	B K SHARMA, P P DAS P M DEKA
3	RSA/9/2008 WITH LCR	TARUN CH. DAS Versus MADHAB DAS @ TINGTING and ORS	MR.A J SARMA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	MR.S K JAIN MRB PUSHILAL MR.P MAHANTA MR.T C KHATRI
4	RSA/26/2008 WITH LCR	MD. FAIZUL HAQUE CHOUDHURY Versus ON THE DEATH OF ABDUL RAUF BORBHUIYAN HIS LEGAL HEIRS MONIRA KHATUN BARBHUIYA WIFE and ORS,	MR.P K DEKA MR.I H LASKAR MR.H AHMED MS.S ACHARYYA MS. P BORAH	MR.N DHAR MR.S CHAKRABORTY MR B MALAKAR
5	RSA/89/2008 WITH LCR	MD. SAHIDUL ISLAM and ORS Versus ON THE DEATH OF ABDUL JALIL HIS LEGAL HEIRS AND ORS	MR.P K KALITA MS.T GOSWAMI	MR. M U MONDAL MR. B RAHMAN MR. SHEELADITYA
6	RSA/26/2009 WITH LCR	REBA CHAKRABORTY and ORS Versus ON THE DEATH OF TUTI MIYA HIS LEGAL HEIRS HAWA BEGUM WIFE and ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MR.S K TALUKDAR MR.J M A CHOUDHURY MR H R CHOUDHURY
7	RSA/29/2009 WITH LCR	PEWGALI BASUMATARI and ORS. Versus RABIT BASUMATARY and ORS.	MR.S SINGH MRG JALAN MR.S S SARMA	MR.K GOSWAMI MR S DAS MR. C K S BARUAH MR. C K S BARUAH MR. C K S BARUAH MS.A DEY MR.D M NATH
8	RSA/49/2009 WITH LCR	OIL and NATURAL GAS CORPORATION LTD. Versus BIREN BARUAH	DR.B P TODI MR.B K DAS MR.A TODI	MR.MD ASLAM

9	RSA/56/2009 WITH LCR	ANJAN KR. CHOWDHURY Versus BIRESH CH. CHOWDHURY and ANR.	MR.G N SAHEWALLA MR.MD ASLAM MR. B SARMA MS.M D BURMAN	MR.K K MAHANTA MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MR.M K BORO MR.N KALITA
10	RSA/63/2009 WITH LCR	MD. NURJAMAL ALI Versus MD. SALIMUDDIN	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	MR.A GANGULY MR.S K SINGH
	WITH MC/3733/2010 in RSA/63/2009	MD. NURJAMAL ALI Versus MD. SALIMUDDIN	MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN	
11	RSA/66/2009 WITH LCR	HIMENDRA NATH BHOWMICK Versus BHAGYABATI SUTRADHAR and ORS	MR. A K PURKAYASTHA MR.R C PAUL MISS.S ROY MR.B K GOSWAMI MS M BHARATI	MR.G N SAHEWALLA MR.MD ASLAM MS.M D BURMAN
12	RSA/67/2009 WITH LCR	ON THE DEATH OF SOLE APPELLANT NAMELY BISWANATA DAS, HIS LEGAL HEIRS Versus GITA RANI SAHA	MR.K K MAHANTA MR D K DAS	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI
13	RSA/82/2009 WITH LCR	THE LIFE INSURANC CORPORATION OF INDIA and ORS. Versus MRS. ASPHIA AHMED	MR.B C PATHAK MR.B PATHAK MR.H K GOGOI	MR.Z MUKIT MR.A SATTAR
	WITH MC/1429/2009 in RSA/82/2009	THE LIFE INSURANCE CORPORATION OF INDIA and ORS. Versus MRS. ASPHIA AHMED	MR.B C PATHAK MR.B PATHAK MR.H K GOGOI	MR.Z MUKIT MR.A SATTAR MS.P SINGH MR.R P GUPTA
14	RSA/85/2009 WITH LCR	SRI RAMESH DAS Versus SRI KISHORE SHARMA and ORS.	MR.R SHARMA MR.B TALUKDAR MR.R DUARAH	MR.P ROY MR.I ALAM
15	RSA/92/2009 WITH LCR	SARASWATI DEVI and ORS Versus RAM BABU SINGH and ORS	MRS M D CHOWDHURY MR. G AGARWAL	MR. S P ROY MR. S P ROY MR. R P N SINGH MR. R P N SINGH MR. N N JHA MRK KALITA MR. K KALITA MS. N RAI MS. C SARMA MR. K RAJBONGSHI MS.C SARMA MR.K RAJBONGSHI
16	RSA/93/2009 WITH LCR	MD. AHMED ALI Versus MD. SABAR ALI and ORS		MR.P K GOSWAMI
17	RSA/96/2009 WITH LCR	RADHA RANI MAHANTA Versus ATUL CH. BARMAN and ORS,	MISS.S ROY MR.P K R CHOUDHURY MR.N DEBNATH	MR.R ISLAM MR.B SINHA
18	RSA/100/2009 WITH LCR	SMTI.NAMITA SARKAR AND ANR Versus GOALPARA MUNICIPAL BOARD and ANR	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MRS A GAYAN MR.A K DEKA MS.C CHOWDHURY
	WITH MC/1761/2009 in RSA/100/2009	SMTI.NAMITA SARKAR AND ANR Versus GOALPARA MUNICIPAL BOARD	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	
19	RSA/112/2009 WITH LCR	MD. ALAUDDIN and ORS Versus BIDYUT BHUSAN DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.A S CHOUDHURY	MS.J PAUL MR.P SEN

20	RSA/113/2009 WITH LCR	SRI UTPAL CHANDRA DAS Versus SRI NARAKANTA DEKA and ANR	MR. Z MUKIT MR. A SATTAR MR. P SINGH	DR. B AHMED (R1) MS. T KALITA (R1) MRS. K DEKA MR. R P SARMAH MR. R SARMA (R1) MR S SARMA (R1) MR. N HAQUE (R1) MS B DEVI (R1) MR. H DEKA (R1) MR K UDDIN (R1) MR. M HUSSAIN (R1) MR. S R BARBHUIYA (R1) MR. A HUSSAIN (R1) MR. D HAZARIKA (R1)
21	RSA/130/2009 WITH LCR	MD. FAIZUDDIN AHMED, Versus ON THE DEATH OF MD. LUTFUR RAHMAN, HIS LEGAL HEIRS MD. MUZIBUR RAHMAN(SON) AND ORS.	MR.K AGARWAL MR.S C KEYAL MS. P NEOG MR D AKRAM	MR.B BANERJEE MR. M K SARMA (R-1,2,3) MS.M DEB MR.J LASKAR MR. A MOBARAQUE (R- 1,2,3) MR.S BANERJEE
22	RSA/136/2009 WITH LCR	SMT GEDO BALA BARMAN, Versus MANORANJAN BARMAN and ANR,	MR G P BHOWMIK MR R HAZARIKA MS. J PURKAYASTHA	MISS,J R BORA MR.R BORAH MS.J BORAH
23	RSA/139/2009 CAVT. NO. 1041/09 WITH LCR	ON THE DEATH OF MAKRAM ALI BORBHUIYA HIS LEGAL HERIS TAMIZA BEGUM BARBHUIYA and ORS Versus MD ABDUL MATIN MAZARBHUYIA,	MR. T U LASKAR MR.N DHAR MR.K A MAZUMDER MR. A U CHOUDHURY (p-1 to 5) MD.A HUSSAIN MR. E AHMED MR.N I KHAN MD.J H KHAN	MR.B BANERJEE MR. P K ROY MR.N HAQUE MR. S K CHAKRABORTY MS.M DEB MR A CHAKRABORTY MS. M DUTTA MR.J LASKAR MR.A DEY MR.B AHMED FOR CAVEATOR
24	RSA/142/2009 WITH LCR	BIJOY KR. PATOA and 2ORS Versus SUMITRA PATOA and 4ORS	A R SIKDAR N AHMED A WAHAB P UPADHYAY K GUPTA	MS.S SENAPATI MR.MD ASLAM MS.B SARMA MS.J GOGOIR-3,4and5 MR.S SENAPATI MR.U BHATTACHARYA(R- 3,4&5) MR.D C C PHUKAN(R- 3,4&5) MR.K DHARR-1i,1iiand1iii
25	RSA/146/2009 WITH LCR	SRI GOPENDRA NARAYAN MISRA @ BENU MISHRA Versus ON THE DEATH OF NARAYAN CH. DEB HIS LEGAL HEIRS SMTI KALYANI DEB WIFEand ORS		
26	RSA/151/2009 CAVT. NO. 857/2009 WITH LCR	ON THE DEATH OF KALIA KACHARI HIS LEGAL HEIRS MAKANI BARO DAU Versus DALIMI GARO and ANR	MS.N MODI MR.N KALITA MR.S DUTTA(Sr,Adv,) MR.S DUTTA MR.C SHARMA T GOSWAMI	S BARUAH M K BORAH (R-1) P P DAS M HAZARIKA (R-1)
27	RSA/153/2009 WITH LCR	SRI MANIRAM HAZARIKA and ORS, Versus KHITISH CHANDRA PHUKAN and ANR	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA	MR.G N SAHEWALLA MR.MD ASLAM MR.J BORA
28	RSA/154/2009 WITH LCR	HEMANTA DAS, Versus BIREN PATHAK,	MR.K SARMA MR.D DAS	MR.J KAKATI MR. K D CHETRI MRI B KAKATI MR.G SAIKIA MS R BARUAH

29	RSA/155/2009 WITH LCR	DIVINE ACADEMY SCHOOOL and ANR Versus THE MANAGER PANITOLA TEA ESTATE	MR.P PATHAK MSS CHANGKAKATI MR.A NARZERY MISS N GOGOI MS.P BARMAN MR.J N GOGOI	MR.D MAZUMDER MR.S N SARMA MR.D KALITA MR.A SARMA MR.D NATH MS.D DEVI MR.A JAHID
30	RSA/159/2009 WITH LCR	SMTI ADITY SARMAH, Versus SMTI ARUNA CHAKRAVORTY and ORS,	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA	MR.A SARMA MS.S SARMA MS.N M DEKA MS.R DEURI
31	WITH Test.Cas./2/2007 WITH CO/1/2012 in Test.Cas./2/2007	DIPTY BORTHAKUR Versus ARUNA CHAKRABORTY and ORS ARUNA CHAKRABORTY AND ANR. Versus DIPTY BARTHAHAKUR AND ANR.	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARJEE MR.S K GOSWAMI MSB ACHARYYA	MRS.B ACHARYA MS.S SARMAR- 1and2 MS.N M DEKA(R- 1&2) MR.T J MAHANTA MS.P BHATTACHARJEE
32	WITH Test.App./4/2011	SMT. ADITY SARMA, Versus SMT. ARUNA CHAKRAVARTY and 2 ORS,	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA	MR.P BORA MS.S SARMA(R-1) MS.N M DEKA(R-1) MS.P MAZUMDAR(R-1) MR.J KOTOKY
33	RSA/164/2009 WITH LCR	BIRUBARI DAINIK BAZAR SAMABI SAMITI LTD and 2 ORS, Versus BIRUBARI DAINIK BAZAR DUKANDAR SANGTHA and 156 ORS,	MR.D K SARMAH MS U DAS MS.M BHATTACHARJEE MS.S NATH MR.N PATHAK MR.A K GOSWAMI MS.S BHATTACHARJEE	MR.P K DAS(R-2) MR.J SARMA MR.N DAS(R-2) MR.R HAZARIKA MR.A CHOUDHURY(R-2) MR.N K CHAKRABORTY MR.G KAKATI
34	RSA/165/2009 WITH LCR	MD. NASED ALI Versus MD. SULTAN ALI and 5 ORS	MS.B CHOUDHURY MR.S SAHU	MR.S K SINGH MRB PUSHILAL
35	RSA/166/2009 WITH LCR	HIRALAL KALANDI Versus TATA TEA LIMITED and ANR.	MR.D C MAHANTA MR.T J MAHANTA MS.P BHATTACHARYA	
36	RSA/168/2009 WITH LCR	MD. MINHAZ MANDAL and ANR Versus HAMED ALI TARAFDAR and 20 ORS	MR.A K SARMA MR.R K JAIN	MR.S SINHA MR.M HUSSAIN MR.B SINHA
37	RSA/170/2009 WITH LCR	ON THE DEATH OF SMTI PESA RANI RAVANI HER LEGAL HEIRS Versus ON THE DEATH OF HANGSHA RABHA HIS LEGAL HEIRS	MR. M TALUKDAR MS.P DAS	MR. A R MEDHI MR.G SAIKIA MS.M BHATTACHARJEE MS.T ROY MR.S R ISLAM MS.C CHHETRY
38	RSA/174/2009 WITH LCR	SMTI. LAKHIPRIYA KALITA and 7 ORS Versus SRI CHANDRA SARMA and 6 ORS	MR. P DAS MR. U K DAS	MR.P DAS MS F AHMED MR. T ISLAM MD. A WAHED
	WITH CO/6/2011 in RSA/174/2009	SMTI LAKHIPRIYA KALITA and 7 ORS Versus GOJEN SARMA and ORS,	MR.P DAS MR.A K CHOUDHURY MR.U K DAS MR.D CHOUDHURY	MR.T ISLAM MS.F AHMED MD.A WAHED
39	RSA/176/2009 WITH LCR	ON THE DEATH OF ANIL KALITA HIS LEGAL HEIR SMTI. ANIMA KALITA and ANR Versus TOSESWAR SARMAH and 15 ORS,	MR.P S DEKA(A-2) MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MRR L CHUTIA(A-2) MR.M SARKAR MS.I CHOUDHURY(A-2) MS.B M BHUYAN(A-2)	MR.P K KALITA MR.N DAS MS. A NEOG N CHAUDHURY

	WITH MC/3426/2009 in RSA/176/2009	ANIL KALITA and ANR, Versus TOSESWAR SARMAH and 15 ORS,	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.B U LASKAR MS.D BORAH	
40	RSA/181/2009 WITH LCR	ON THE DEATH OF LAXMINARAYAN JALAN @ LAXMI PRASAD JALAN, HIS LEGAL HEIRS SMTI SHARTI DEVI JALAN A Versus INDIAN OIL CORPORATION LTD.	A DHAR K K DAS R B DEKA	M K CHOUDHURY A BARKATAKI A DEKA M DUTTA
41	RSA/183/2009 WITH LCR	NAGINA RAI and 2 ORS, Versus NAGESWAR PRASAD YADAV,	MR.G N SAHEWALLA MR.B SHARMA MR.U DUTTA MRS.J BORAH MD.ASLAM	MR.P J SAIKIA MR.K BARUAH
42	RSA/4/2010 WITH LCR	KHUKAN BHOWMIK and 2 ORS Versus KESHAB DHAR and ANR	DR.Y K PHUKAN MR.H G BARUAH	
	WITH MC/227/2010 in RSA/4/2010	KHUKAN BHOWMIK and 2 ORS, Versus KASHAB DHAR and ANR,	DR.Y K PHUKAN MR.H G BARUAH	
	WITH I.A./679/2015 in RSA/4/2010	KESHAB DHAR and ANR. Versus KHUKAN BHOWMIK and 2 ORS.	MR.B C DAS MS.S ROY	MR.H G BARUAH DR.Y K PHUKAN
43	RSA/14/2010 WITH LCR	JOGENDRA CHANDRA PAL and 3 ORS Versus ON THE DEATH OF SOLE RESPONDENT SRI PRAMESH CHANDRA DAS, HIS LEGAL HEIRS SRI PRASENJIT DAS @ BAPPI		MR.G C PHUKAN
44	RSA/18/2010 WITH LCR	SMT. UMA RANI BHATTACHARJEE and 7 ORS Versus SMT. KAMALA DASGUPTA and 7 ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MS.S SENAPATI MR. D MAZUMDAR MS.M JAIN
45	RSA/54/2010 WITH LCR	RINA MAZUMDER and 18 ORS, Versus DIPAK KUMAR MAZUMDAR and ORS	MR. S K GHOSH MR S CHOUDHURY	MR. B BANERJEE MR. S SARMA (r-1,2,4,5) MR. J DEKA (r-1,2,4,5) MR. J LASKAR MR. T K BHUYAN (r-1,2,4,5) MR. A DEY MR. S K DEKA (r-1,2,4,5) MR. C TALUKDAR (4,5)
46	RSA/77/2010 WITH LCR	SAIKIA and SONS and 2 ORS Versus KHARIKATIA TEA ESTATEPVT. LTD. and ORS	MR.P P BARUAH MR.R SARMA MSG KALITA MR.A THAKUR	MD.M U AHMED MRD DUARA
47	RSA/150/2010 WITH LCR	RAMANI KANTA SAIKIA Versus KANAK SAIKIA	MR.J CHUTIYA MR.R M DAS MR.M K DOLEY MS.S SONOWAL	MR.R P SARMAH MR.S K GHOSH MR.M R LASKAR MRM R ADHIKARI MS.F AHMED
48	RSA/162/2010 WITH LCR	MUSTT. MALEKJAN BEWA and 2 ORS, Versus MD. KUMAR ALI and ORS,	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
49	RSA/188/2010 WITH LCR	BIPLAB DAS and ANR Versus MUSSTT. ALIYA BEGUM LASKAR and 7 ORS	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A A R KARIM
50	RSA/191/2010 WITH LCR	ON THE DEATH OF LALL RAHMAN @ MD SAJIDUR RAHMAN HIS LEGAL HEIRS MRS MOINA BEGUM AND ORS Versus LIFE INSURANCE CORPORATION OF INDIA and ORS	MR.T J MAHANTA MR.P P DUTTA	MR.N DEKA MR.M CHETIA MR.D DEKA

51	RSA/219/2010 CAVT. NO. 1407/2010 WITH LCR	ON THE DEATH MATILAL CHOUHAN SMT. PUJA CHAUHAN (DAU) and ANR, Versus MD. HAIDER ALI and ORS,	MR. R K D CHOUDHURY (P2) MR. S DEKA MS. L DEVI (P2) MR.D CHOUDHURY MR.S K SHARMA	GA, ASSAM MR.P K DEKA MRS I AHMED MR.R N D SARMA MR.D DAS MR S KHOOND FOR CAVEATOR
52	RSA/241/2010 WITH LCR	NRIPEN CH. DAS and 2 ORS, Versus UMA KANTA BARMAN	MR.O P BHATI MS.N BARMAN MR.J A AHMED	MR.B SARMAH MR.A DHAR MRK K DAS MR.S BARMAN
53	RSA/291/2010 WITH LCR	SMTI. SANTA DEY, Versus BABLA DEY and ORS,	MD.M H RAJBARBHUIYAN MR.R DEV MS.R CHETRI MS.L DAS	MS.B CHOUDHURY MR.S SAHU MR.N K DAS MS.P BORAH
54	SAO/4/2007 WITH LCR	M/S B N MAZUMDER and ORS Versus JAGADISH CH. BANIK	MR.S C KEYAL MR.S K GHOSH	MR.P K ROYCHOUDHURY MD.A KHAN MR.N G KUNDU MR.J DAS
55	SAO/4/2009 WITH LCR	UMARUDDIN AHMED and ORS Versus ON THE DEATH OF KAMARUDDIN AHMED, HIS LEGAL HEIRS, SEHNAJ BEGUM AND ORS.	MR. S C KEYAL MS.M CHOUDHURY MR.S K GHOSH MR.M CHOUDHURY MR.S DUTTA MR.S PAL	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA
56	SAO/9/2009 WITH LCR	HUSNA BEGUM and ORS, Versus SUPRITI NATH and ORS	D MAZUMDAR MR.D MOZUMDER MR.R SARMA S SAIKIA MS.J KAKOTI	S CHAKRABARTY N DHAR B MALAKAR MR.A T H AHMED
57	SAO/3/2012 WITH LCR	RIPON BHUYAN Versus BIMAL PAYENG and ANR	MR.S P ROY MR.A TALUKDAR MR.R P N SINGH MRA K RAI MR.N N JHA MR.K RAJBONGSHI	MR.S SAIKIA MSP DEKA
	WITH MC/2837/2012 in SAO/3/2012	RIPON BHUYAN Versus SHRI BIMAL PAYENG	MR.S P ROY MR.A TALUKDAR MR.R P N SINGH MRA K RAI MR.N N JHA MR.K RAJBONGSHI	
58	SAO/7/2012	RAHIMUDDIN AHMED @ RAHIMUDDIN, Versus SMTI. PATESWARI DEKA and ORS,		
59	SAO/6/2013	BISWA BIJOY DAS and 2 ORS. Versus KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.K G SARMAH MR.R P N SINGH
	WITH MC/3015/2013 in SAO/6/2013	BISWA BIJOY DAS and 2 ORS. Versus KALPANA DAS and 2 ORS.	MR.R P SARMAH MR.A R TAHBILDAR MS.J KALITA MS.R DEVI	
60	WITH SAO/2/2014	KALPANA DAS and 2 ORS. Versus BISWA BIJOY DAS and 2 ORS.	MR.S P ROY MS.A TALUKDAR MRA K RAI MR.R P N SINGH	MRS.R DEVI MR.A R TAHBILDAR
61	FAO/23/2003 WITH LCR	BADAL BHATTACHARJEE and ORS Versus MANMATH KUMAR ROY		MR.B K SEN MRH P R CHOUDHURY MR.A K BHATTACHARJEE
	WITH MC/146/2003 in FAO/23/2003	N.I. CO. LTD. Versus MS. R. BEGUM AND OPRS	MR.S SAIKIA MISS.M GOGOI MR. D MAZUMDAR	MR.G SOREN MS.M DEKA

62	FAO/17/2013	BRAJANATH GOGOI Versus M/S. SURABHI SOCIETY and 5 ORS.	MR.N DUTTA MR.D BARUAH MS.B DAS	MR.R DHAR(R-1&2) MR.S SHARMA(R-1&2) MR A SAIKIA(R-1&2) C K S BARUAH, SC, PWD MS.H TALUKDAR
	WITH MC/2616/2013 in FAO/17/2013	BRAJANATH GOGOI Versus M/S. SURABHI SOCIETY and 5 ORS.	MR.N DUTTA MR.D BARUAH MS.B DAS	MR.N N UPADHYAYA(R-2) MR.R DHARR-2 MR.S SHARMA(R-2) SC, PWD MS.H TALUKDAR
63	FAO/1/2014 WITH LCR	GOPAL CH. GHOSH Versus SAJAL SINGHA	MR.S K SINGH MR.T C KHATRI	MR.M K CHOUDHURY MR.B DEKA MR.N BARUAH
64	FAO/2/2014 WITH LCR	MATI RAM ROY and ANR. Versus GOLAPI ROY	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MS.B GOGOI	
65	FAO/15/2014 WITH LCR	RAM NAGINA PANDEY Versus STATE OF ASSAM and 7 ORS.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	MR. C K S BARUAH, Govt Advocate, Assam (R 1 & R 2)
66	RFA/62/2010 WITH LCR	SMTI. RUPA DHAR and ANR, Versus THE STATE OF ASSAM and 8 ORS,	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	GA, ASSAM
67	RFA/27/2011 WITH LCR	KUMUD BAISHYA AND ANR Versus EVA BANDANA BASUMATARI AND ORS	MS M HAZARIKA (A1, A2) MR.J I BORBHUIYA MR R DHAR MD. A MATLIB MS.P R MAHANTA MR.S R GOGOI MR. M K BORAH (A1, A2) MR.P BORAH MR.L MOHAN MR.H BARUAH MS. A AHMED MR.N K DEKA MRS.K H CHOUDHURY MR. S NEOG (A1,A2) MS. S G BARUAH (A1,A2) MR. B BORGOHAIN MR.A BORGOHAIN (A1,A2) MR.J P LAHON MR.A HAZARIKA	MR.P K KALITA(R- 1-6) MR.B K SARMA(R-7&8) MR.G J SAIKIA(R- 1-6) MR.K R BOROOAH(R- 1-6) MR.H RAJBANGSHI(R-7&8)
	WITH MC/1882/2011 in RFA/27/2011	KUMUD BAISHYA AND ANR Versus EVA BANDANA BASUMATARI AND ORS	MR.J I BORBHUIYA MR.L MOHAN MR.A AHMED MR.K H CHOUDHURY	
	WITH I.A.(Civil)/294/2017 in RFA/27/2011	KUMUD BAISHYA AND ANR Versus EVA BANDANA BASUMATARI AND ORS	MR.J I BORBHUIYA MS.P R MAHANTA MR.S R GOGOI MR.P BORAH MR.L MOHAN MR.H BARUAH MS. A AHMED MR.N K DEKA MRS.K H CHOUDHURY MR.A BORGOHAIN MR.A HAZARIKA MR.J P LAHON	MR.B K SARMA(R-7&8) MR.H RAJBANGSHI(R-7&8)
	WITH I.A.(Civil)/3005/2018 in RFA/27/2011	SRI KUMUD BAISHYA AND ANR Versus SMTI. EVA BANDANA BASUMATARI AND 7 ORS	MD. A MATLIB MR. A DHAR	MR. B K SARMA MR G J SAIKIA MR. H RAJBANGSHI

	WITH I.A.(Civil)/959/2022 in RFA/27/2011	KUMUD BAISHYA AND ANR Versus EVA BANDANA BASUMATARI AND 7 ORS	MS P BORAH	
68	RFA/6/2012 WITH LCR	KAMAL BHARALI Versus THE FOOD CORPORATION OF INDIA AND ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MS.C BAISHYA MS.G MAHANTA	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY
69	RFA/3/2014 WITH LCR	B. MYLLIEMNGAP Versus STATE OF ASSAM and 7 ORS.	MR.K R SURANA MS.A CHOUDHURY	
70	RFA/27/2019 WITH LCR, APPLN	THE STATE OF ASSAM AND 5 ORS Versus M/S DEKA ENTERPRISE AND ANR	MR. P S DEKA MR. B K BHAGAWATI MR. K KALITA MS. A CHAKRABORTY	MR. S P ROY MR. N ALAM R K MR A K RAI MS. N RAI FOR CAVEATOR
71	WITH RFA/114/2018	M/S DEKA ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S P ROY MS. B CHOUDHURY MR A K RAI MS. N RAI MR K K S ROY	GA, ASSAM MR. B K BHAGAWATI (R2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023
17)	MR K TALUKDAR	28-08-2023	To	29-08-2023
18)	MR. S B PRASAD	28-08-2023	To	10-09-2023
19)	MR. Y S MANNAN	28-08-2023	To	28-08-2023
20)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 28-08-2023 TO 29-09-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH(CRP(I/O), CRP AND MFA MATTERS)

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRP/196/2011 WITH LCR	GUNA DUTTA Versus M/S ASSAM VALLEY PLYWOODP LTD and ORS	MR.P J SAIKIA MS.M KECHII	MR.C BARUAH MR.T BARUAH MS.R R BARUAH MS.M SAIKIA
2	CRP/536/2012 WITH LCR	REKHA AGARWALA and 2 ORS. Versus ANUROMA DAS and ANR	MR. N ALAM MR. N ALAM MR.A GOYAL MS.A CHOUDHURY MS. H FATIMA MS. H FATIMA MR K JAIN MR.G KHANDELIA	MR.A C SARMA MR.S BARUAH MR.B HALDAR
	WITH I.A.(Civil)/2796/2017 in CRP/536/2012	REKHA AGARWALA and 2 ORS. Versus ANUROMA DAS and ANR	MR.A GOYAL	MR.A C SARMA
	WITH I.A.(Civil)/1632/2021 in CRP/536/2012	REKHA AGARWALA and 2 ORS. Versus ANUROMA DAS and ANR	MR. N ALAM MS. H FATIMA	MR.B HALDAR
3	CRP/208/2013 WITH LCR	SUNIL KUMAR CHAKRABORTY Versus RAM KRISHNA SEN BURMAN	MR.S K SINGH MR.P SUNDI	MR.R BARUAH MR.T C KHATRI
4	CRP/214/2013 CAVT. NO.67/2/013 WITH LCR	BAKUL DEB Versus SMTI DIPTI PAUL	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MR.A C SARMA MR.B C TALUKDAR FOR CAVEATOR
5	CRP/307/2013 WITH LCR	ARUN CHANDRA RAJBONGSHI and 2 ORS Versus KUKIL SINGH and 13 ORS	MR.S P ROY MR.K RAJBONGSHI MRA K RAI MR.R P N SINGH MR.N N JHA	MR.A SARMA
6	CRP/318/2013 WITH LCR	SMT KAMLA DEVI AGARWAL and 2 ORS Versus ANIL AGARWAL and ANR	MR.J SINGH MR.P N GOSWAMI MR.K K HANDIQUE	
7	CRP/428/2013	DHANANJAY SARKAR Versus SMTI RAKHI NATH	MR.T ROY MS.B SARKAR MR.S DEY MR.P SEN	MR.B J MUKHERJEE MR. S BISWAS
8	CRP/17/2014 WITH LCR	BHANWARILAL SWAMI and ANR Versus M/S CHOUTHMAL RADHAKISHAN and ANR.	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH	MR.P MAHANTA MS.P SAHARIA MR.T C KHETRI MR.R K BORTHAKUR

9	CRP/30/2014 WITH LCR	SMTI NABANITA BARUAH @ BURAGOHAIN Versus SMTI DALIMI TAYE and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.A BHATTACHARJEE MR.P P DUTTA
10	CRP/99/2014 WITH LCR	TATA AIG LIFE INSURANCE COMPANY LTD. and 2 ORS. Versus SMTI SHIBANI DEB ROY	MR.P P DUTTA	MR.T H LASKAR MR.N DHAR MR .B MALAKAR
11	CRP/119/2014 WITH LCR	MD ISHAQUE Versus M/S ASHOK BIRI FACTORY	MR.H NATH MR.B D DEKA	
12	CRP/153/2014 WITH LCR	MD. ASAD ALI @ MD. AS Aid ALI Versus SAMARENDRA PAUL and 2 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MS.D GOGOI MR.R SINHA	MR.S K DAS MD.A KHAN MR.G Z AHMED MR.GAUTAM DEKA MR.P K R CHOUDHURY MR.A A HUSSAIN
	WITH MC/1363/2014 in CRP/153/2014	MD. ASAD ALI @ MD. AS Aid ALI Versus SAMARENDRA PAUL and 3 ORS	MR.Z MUKIT MR.A C BURAGOHAIN MR.A SATTAR MR.H BURAGOHAIN MS.M BORAH MS.S TALUKDAR MR.H K BARUAH MR.R SINHA MS.D GOGOI	
13	CRP/159/2014 WITH LCR	DHARANI TALUKDAR and 2 ORS Versus SMTI MINI KALITA	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR.B SINHA	MR.A M BUZARBARUAH MS.M BARMAN MR.M ISLAM MS.B BHUYAN SC, PWD
14	CRP/172/2014 CAVT. NO. 545/14	BHAGENDRA CHANDRA DAS Versus RAJNI KANTA SHARMA	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MR.P C SARMA MR.N N JHA FOR CAVEATOR
15	CRP/173/2014 CAVT. NO. 546/14	BHAGENDRA CHANDRA DAS Versus RAJNI KANTA SHARMA	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MR.N N JHA FOR CAVEATOR MR.P C SARMA
16	CRP/183/2014 CAVT. NO. 495/14 WITH LCR	SMTI BIJULI BARUAH Versus JANARDAN MAZUMDAR	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR.S DEY FOR CAVEATOR
17	CRP/202/2014	MANIDEEP SEN Versus BHBATOSH CHAKRABORTY	MR.A R SIKDAR MS.T NESSA MR.M H TALUKDAR MS.M DEKA MR. S ALAM	
18	CRP/206/2014 WITH LCR	NAROTTAM LAL SHARMA Versus SHYAM SUNDAR SHARMA	MR.S K BARKATAKI MS.N DUTTA MS.Y DEKA MS.B SHARMA MR.D K NATH	MR.P K KALITA MR.S BORA MR.G J SAIKIA MR.N DAS MR.K R BOROOAH SC, GMC
19	CRP/219/2014	ON THE DEATH OF ANJALI KARMAKAR HER LEGAL HEIRS Versus BISWANATH GANGULI and ORS	MR.S K GHOSH MS.S SARMA	MRG P BHOWMIK MR D KALITA (R2i, R2ii, R2iii, R3, R4)
20	WITH RSA/222/2014	BIPLAB KARMAKAR SON and 3 ORS, Versus BISWANATH GANGULI and 5 ORS,	MR.S S DEY MR.S K GHOSH MS.G SHARMA	MRG P BHOWMIK MR.B DEB MR D KALITA (R2i, R2ii, R2iii, R3, R4) MS.A THAKURIA

	WITH I.A.(Civil)/883/2016 in RSA/222/2014	BIPLAB KARMAKAR SON and 3 ORS, Versus BISWANATH GANGULI and 5 ORS, GOPAL DEY and ANR. Versus HRISIKESH KUMAR and ANR.	MR.S S DEY MR.S K GHOSH MS.G SHARMA MR.P K KALITA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K R BOROOAH	MRG P BHOWMIK MR.B DEB MS.A THAKURIA MR.A N CHOWDHURY MD.S ISLAM MR.A CHOUDHURY MR.B DAS MS.M KONCH FOR CAVEATOR
21	CRP/233/2014 CAVT. NO.31/2/014 WITH LCR			
22	CRP/268/2014 WITH LCR	BISWAJIT BHAGAWATI Versus SMTI SARUMAI BHUYAN and 2 ORS.	MR.T J MAHANTA MR.P P DUTTA MR.A BHATTACHARYA	MR.B DEKA MR.S DUTTA MR.P JAIN
	WITH MC/2919/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR. T J MAHANTA (R3(i) & 3(ii)) MR.P P DUTTA MR. A BHATTACHARYYA (R3(i) & 3(ii))) MR. A BORUA (R3(i) & 3(ii))
	WITH MC/2921/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.P P DUTTA MR.A BHATTACHARYYA
	WITH MC/2922/2014 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR.P P DUTTA MR.A BHATTACHARYYA
	WITH MC/90/2017 in CRP/268/2014	UNITED INDIA INSURANCE CO. LTD. Versus SMT. SARUMAI BHUYAN and 3 ORS.	MS.N MODI MR.S DUTTA MR.S DUTTA MR.C SHARMA	
23	WITH MACApp./200/2014	UNITED INDIA INSURANCE CO. LTD. Versus SARUMAI BHUYAN and 3 ORS.	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MR. T J MAHANTA (R3(i) & 3(ii)) MR.P P DUTTA MR.A BHATTACHARYYA (R3(i) & 3(ii))) MR. A BORUA (R3(i) & 3(ii))
24	CRP/295/2014 CAVT. NO. 1014/2014 WITH LCR	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR	MR.A SATTAR MR.S NATH	FOR CAVEATOR MR.S S SARMA
	WITH MC/3511/2014 in CRP/295/2014	M/S BALBIR CLOTH STORES and 4 ORS Versus SMT. TARAMATI SHARMA and ANR	MR.A SATTAR MR.S NATH	MR.S S SARMA FOR CAVEATOR
25	CRP/306/2014	SMT. SAKUNTALA DEVI and 4 ORS, Versus UNION OF INDIA and 3 ORS,	MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA	MR.S CHOUDHURY(R-3) MR.S DUTTA(R-3) ASSTT.S.G.I.
26	CRP/336/2014 WITH LCR	AXIX BANK LIMITED and 2 ORS. Versus SMTI SUNITA DHIR and 5 ORS	MR.A KHANIKAR MR.B KALITA	MS.P CHAKRABORTY MS.K KHAN MS.A DAS
27	CRP/361/2014 WITH LCR	ON THE DEATH OF BIRENDRA KUMAR BARUAH HIS LEGAL HEIRS - SMTI APARNA BARUAH and 2 ORS Versus SMTI RUPREKHA DAS and 3 ORS	MR.R BARUAH MR.M NATH MR.N BHARALI MR.A IKBAL MR.S ALI	MR.SHEELADITYA
28	WITH RSA/171/2013	ON THE DEATH OF BIRENDRA KR. BARUAH HIS LETGAL HEIRS APARNA BARUAH and 2 ORS. Versus ON THE DEATH OF BHUPENDRA CH. DAS HIS LEGAL HEIRS BISWAJIT DAS and 3 ORS.	MR.N BHARALI MR.A IKBAL MR.S ALI MR.P J DAS MR.G BORDOLOI	MR.SHEELADITYA

29	CRP/371/2014 WITH LCR	MD. LOKMAN HUSSAIN Versus MD. SORHAB ALI and 2 ORS	MR.N N KARMAKAR MR.S ISLAM	MR.Z MUKIT MR.A SATTAR MR.Z HUSSAIN MS.N BARMAN MR.R P GUPTA MRSH BARUA
30	CRP/426/2014 WITH LCR	SAMBHU BAISHYA Versus NIRMAL TALUKDAR and ANR	MR.B D DEKA MR.P MAHANTA	MS.A K CHOUDHURY(R-2) MR.M CHOUDHURY(R-2) MR.D CHOUDHURYR-2 MR.T ALI(R-2) MR.S N KRISHNATRAYA(R-2)
31	WITH RSA/168/2013	SHAMBHU BAISHYA Versus NARAYAN TALUKDAR	MS.S BHUYAN MR.N DUTTA MS.J DUTTA MR.P MAHANTA MRD P SAHU	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA
32	CRP/440/2014 CAVT. NO. 1620/14 WITH LCR WITH MC/3527/2014 in CRP/440/2014	SHRI JIBON CH. BORUAH Versus SHRI PARMANANDA BARUAH JIBON CHANDRA BORUAH Versus PARMANANDA BARUAH	MR.S K MEDHI MS.P R MAHANTA MR.S R GOGOI MR.S K MEDHI MR.S R GOGOI MRSP R MAHANTA	MS.M HAZARIKA MS.H BUZAR BARUAH FOR CAVEATOR
33	CRP/461/2014	MRS. PARUMITA BORAH Versus MR. PALLAVJYOTI BORGOHAIN	MR.H S KALSI MS.R S SADIAL	MR.T J MAHANTA MS.P BHATTACHARYA MS.B SAIKIA
34	CRP(IO)/13/2015 WITH LCR	SMTI MADHABI TALUKDAR and 5 ORS Versus SMTI LAKHI PATOWARY and 4 ORS	MR.R SARMA MR.D HAZARIKA	MR.S J SARMA MR.S N ADHYAPAKR-2TO5
35	CRP(IO)/14/2014	BIJOYANAND BORTHAKUR Versus ABHOYANANDA BORTHAKUR and 3 ORS	MS. P R MAHANTA MR. S R GOGOI MR.R HAZARIKA MR P BORAH	MS.B SAIKIA
36	CRP(IO)/27/2014 WITH LCR	LAWYER'S ASSOCIATION Versus ANOWAR HUSSAIN and ANR.	MR.S S SHARMA MR. A R SIKDAR MS.L SHARMA MRA SHARMA MR. M H TALUKDAR	MR.A R SIKDAR MS.M DEKA
37	CRP(IO)/54/2014 WITH LCR	THE STATE OF ASSAM and 3 ORS. Versus DIPAK BORO	MR.M DEKA MR.I CHOUDHURY MR.N J KHATANIAR	MR. M K SARMA MR.S SINHA MR.S B PRASAD
38	CRP(IO)/63/2014	PRADIP KUMAR BISWAS and ANR. Versus RAMESH CHANDRA SARKAR and ANR.	MR.T ISLAM MS.F AHMED	MR.SHEELADITYA MR.D SHARMA MRT BORA
39	CRP(IO)/78/2014	KAILASH PRASAD MOUR and 6 ORS. Versus CENTRAL BANK OF INDIA and 4 ORS	MR.S P ROY MR.A TALUKDAR MS.A TALUKDAR MR. S ALAM	MR.O P BHATI MR.T C DAS MR.B HALDAR MR.P SARMA
40	CRP(IO)/89/2014 WITH LCR	TANU BARUAH Versus SAILENDRA SINGH and 3 ORS	MR.D BARUAH MS.B DAS MR.N B P SINGHA	MR.S BHARALI MR.R R KAUSHIK(R-4) MR.P DEKA MRS.S S BAWARI
41	CRP(IO)/77/2015	GUNA KANTA KHATANIAR and 8 ORS. Versus BIDYA BASUMATARI @ BIDYARAM BORO and 5 ORS.	MRG P BHOWMIK MR.G C SHARMA	MR.D DAS(R-1 to 6) MR.M C SARMAR-1 to 6
42	CRP(IO)/78/2015	MOINUL HOQUE LASKAR Versus SRI SAYED AINUL ISLAM and 3 ORS	MS.R CHOUDHURY MR.A H M R CHOUDHURY	MR.S K GHOSHR-1 to 4
43	CRP(IO)/55/2017	SYED SAHIDUL ISLAM and ANR. Versus RAIFUDDIN AHMED @ RICK BABA	MR.S J SARMA MR.S N ADHYAPAK MR.N HAZARIKA	MR.A Z AHMED MR.M ALAM

44	CRP(IO)/209/2017	M/S. INDUSTRIAL TRADE AND AGENCIES Versus M/S. HINDUSTAN CONSTRUCTION CO. LTD. and ANR.	MR.O P BHATI MR.T C DAS	MR N HASAN(R1) MR J ROY(R1),MR R HAZARIKA(R1),MR S BORTHAKUR(R1),MS S KAKATI(R1),MR C CHAKRABORTY(R1) MR A HASAN(R1) SC RAILWAY(R2)
45	CRP(IO)/403/2017	GOPAL RAJBONGSHI Versus SMT. PANJALI DEURI @ PADUMI DEURI and 2 ORS.	MR. S DEKA MS.J BORO	A SHARURKA, R MR. A GANGULY, R A DUTTA, R
46	CRP(IO)/247/2018	NARENDRA CH. GHOSH @ DULAL GHOSH Versus SOMA GHOSH AND 7 ORS	MR. B BANERJEE MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MR G P BHOWMIK (R1-R8) MR. D NANDI (r-1 to 8) MS M KALITA (R1-R8) MS P CHETIA (R1-R8)
47	WITH RSA/211/2018	SRI NARENDRA CHANDRA GHOSH @ DULAL GHOSH Versus SMTI SOMA GHOSH AND 9 ORS	MR. B BANERJEE MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MR G P BHOWMIK (R1-R8) GA, ASSAM MR. D NANDI (r-1 to 8) MR. P S BHATTACHARYA (R10) MS M KALITA (R1-R8) MS P CHETIA (R1-R8)
48	CRP(IO)/295/2018	BIDHAN CHANDA @ BIPLAB Versus BABLI RANI CHANDA	MR. RAJARSHEE DE MR. F A HASSAN MR. J K BHUYAN	MRS. S ROY MS. I DAS
49	CRP(IO)/329/2018	RUPAM SAIKIA Versus MADHUMITA DUTTA AND 2 ORS.	MR G KAKOTI MS. M DAS MR. S KHAN	MR G DAS (R4) MR B DAS (R1, R2) MR C KALITA (R4) MR H TALUKDAR (R1, R2)
50	CRP(IO)/348/2018	MRIDUL RAY Versus UMA RAY	MR. S DUTTA MS. N MODI MR. S DUTTA MR. C SHARMA	MR. A K GUPTA MR. R S MISHRA MR. P BORDOLOI
51	CRP(IO)/385/2018	MIHIR KANTI DAS Versus APORNA DAS	MR. B BANERJEE MR. A DEY	
52	MFA/19/2009 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus SHRI SATINDRA KALOWAR and ANR.	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
53	MFA/7/2010 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MD. NAJAR ALI @ NASAR ALI and ANR,	MR.D BARUA MS.M CHOUDHURY MR.S DUTTA MS.R KAUR	MR.S K BARKATAKI MRM RAHMAN MS.S RAHANA(R-1) MR.D BORA MRS.H AHMED(R-1) MR.A MATIN(R-1) MR.E SHARMA
54	MFA/55/2010 WITH LCR	M/S ORIENTAL INSURANCE CO. LTD. Versus HARINDAR SAH and ANR	MR. R C PAUL MR.A AHMED MS L DAS	MR.A R AGARWALAR-1 MR.D K KOTHARI MR.N DEKA MRR K MOUR
55	MFA/235/2010 WITH LCR	NATIONAL INSURANCE CO.LTD. Versus MD.ABDUL RAFIQUE and ANR	MR.B C DAS MISS.S ROY	
56	MFA/266/2010 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MD. SAFIUR RAHMAN and ORS	MR.S SAIKIA MRS. S ROY MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MS. I DAS	MR.S K SINGHA MR. A SAYED MR. S K TALUKDAR MR. H A KHAN
57	MFA/1/2011 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MD. RITUL ALI	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MISSR KAUR	

58	MFA/28/2011 WITH LCR	M/S ORIENTAL INSURANCE CO. LTD., Versus MD. ABDUL MANNAN and ANR	MR.A AHMED MS.M BAISHYA MS.S BHATTACHARJEE	
59	MFA/29/2011 WITH LCR	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., Versus PRASAD KALITA	MR. D K DAS MR. R GOSWAMI MR. I ALAM	MR. R DEV, Legal Aid Counsel MS. J BORA MR. D K KATAKEY
60	MFA/89/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus AMITAVA CHOUDHURY	MR.S SAIKIA MRS. S ROY MR.R SARMA MR. D MAZUMDAR MS.R D BHUYAN MS. I DAS	MR. S K GHOSH
61	MFA/114/2011 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MD. ABDUL MANNAN and 3 ORS	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
	WITH MC/3034/2011 in MFA/114/2011	ORIENTAL INSURANCE CO. LTD. Versus MD. ABDUL MANNAN and 3 ORS	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
62	MFA/115/2011 WITH LCR	ABDULLA CHOUDHURY @ ABDULLA AND ANR Versus THE UNION OF INDIA and ORS	MR. M TALUKDAR MR.R K AGARWALA	MSB DEVI MR G GOSWAMI, RLY.ADV. SC, NF RLY MS.R R BORAH MS.M PHUKAN
63	MFA/124/2011 WITH LCR	UNION OF INDIA Versus M/S ARUHANT INTERNATIONAL LTD.	MS.M CHATTERJEE MS.I DAS MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS.M SHARMA
64	MFA/125/2011 WITH LCR	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.) MS.M ACHARYYA MS.R R BORAH	MS.G TRIPATHI MR.G KHANDELIA MS.J TRIPATHI
	WITH MC/3622/2011 in MFA/125/2011	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MR.N K DAS MS.R R BORAH	
	WITH MC/1138/2012 in MFA/125/2011	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MR.N K DAS MS.R R BORAH	
65	MFA/1/2012 WITH LCR	UNION OF INDIA Versus M/S SANJAY TRADING COMPANY	MS.M CHATTERJEE MS.J DAS SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
66	MFA/2/2012	THE UNION OF INDIA, Versus M/S SANJAY TRADING COMPANY,	MR.D K DEY MR.R HAZARIKA	MR.A GOYAL
67	MFA/5/2012 WITH LCR	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
	WITH MC/167/2012 in MFA/5/2012	NATIONAL INSURANCE CO. LTD., Versus NUR KHATUN and ANR,	MR.B C DAS MISS.S ROY	MR.D PACHANI
68	MFA/7/2012 WITH LCR	UNION OF INDIA, Versus M/S NORTH EAST IODISED SALT PVT. LTD.	MSB DEVI MR G GOSWAMI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI

69	MFA/17/2012 WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus BISWANANDA SONAR and ANR,	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR.M DEKA MR.S ISLAM MR.S HOQUE
70	MFA/19/2012 WITH LCR	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
	WITH MC/682/2012 in MFA/19/2012	UNION OF INDIA Versus M/S G.P. SALES CORPORATION	MSB DEVI MR.N K DAS MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI
71	MFA/53/2012 WITH LCR	UNION OF INDIA Versus M/S AMBA TRADERS	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
72	MFA/59/2012 WITH LCR	MOUSUMI GHOSH Versus UNION OF INDIA	MRT HAZARIKA	MSB DEVI MR G GOSWAMI, RLY.ADV. MS.R R BORAH MS.M PHUKAN
73	MFA/62/2012 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD. Versus RAJKUMARI DEVI AND ANR.	MRS.U DUTTA MR.A GOSWAMI MR.S DUTTA	MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.F K R AHMED MR.A ALI MD.S ISLAM MR.S DAS MR.A CHOUDHURY MR.N RAJKHOWA MRA A LASKAR
74	MFA/72/2012 WITH LCR	UNION OF INDIA and ANR Versus M/S SIROHIA and SONS PVT. LTD.	MS.M CHATTERJEE SC, NF RLY MRS.U CHAKRABORTY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
	WITH MC/2562/2013 in MFA/72/2012	M/S SIROHIA and SONS PVT. LTD. Versus UNION OF INDIA and ANR.	MS.M CHATTERJEE MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI
75	MFA/87/2012 WITH LCR	GOPI BALA BARPHUKAN Versus THE UNION OF INDIA and ORS	MR.D C K HAZARIKA MS.P DEVI MS.S DHADUMIA	MSB DEVI MR G GOSWAMI, RLY.ADV. MR.D N GOGOI MS.R BORAH MR.K HAZARIKA SC, NF RLY MS.C HAZARIKA
76	MFA/113/2012 WITH LCR	VIJAYA BARMAN Versus UNION OF INDIA	MR.D C K HAZARIKA MS.P DEVI MS.S DHADUMIA MS.S F ROHMAN	MSB DEVI MR G GOSWAMI SC, NF RLY MS.M PHUKAN MS.R R BORAH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023

12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023
17)	MR K TALUKDAR	28-08-2023	To	29-08-2023
18)	MR. S B PRASAD	28-08-2023	To	10-09-2023
19)	MR. Y S MANNAN	28-08-2023	To	28-08-2023
20)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 28-08-2023 TO 29-09-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH-II

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/2386/2013 REV.PET./136/2012 (D/O)	MOHD. SAIMUDDIN and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.P K TIWARI MR.R MAZUMDAR MR. R J DAS	MR.S S DEY MS.P GOSWAMI MR.D K MISHRA MR.B PRASAD MR.M NATH MR.A BHATTACHARJEE MS.D PHUKAN MS.D MUSAHARY SC, EDU
2	WITH WP(C)/2796/2011	DHRUBA NARAYAN SINHA Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.I CHOWDHURY MR.N J KHATANIAR MR.R M DEKA	MR.K AGARWAL MR.B MAHESHWARI MR.M DEY SC, EDU
3	WITH WP(C)/580/2013	THE MANAGING COMMITTEE, L.O.G. HINDI HIGH SCHOOL Versus THE STATE OF ASSAM AND 2 ORS	MR.S S DEY MR.D K MISHRA MR.B PRASAD MR.M NATH MR.A BHATTACHARJEE	SC, EDU
4	WITH WP(C)/953/2017	MD. SAIMUDDIN and 5 ORS. Versus STATE OF ASSAM and 7 ORS.	MR.B K DAS MR.A S DHILLON MS. A AHMED MR.A RAHMAN	GA, ASSAM MS.M KALITAR-6 SC, SECONDARY EDUCATION MR.A A HUSSAIN(R-6)
5	WP(C)/2556/2015	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
6	WITH WP(C)/3808/2015	DR. AMALENDU CHOUDHURY and 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MRS. S P NAIR MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION
7	WITH WP(C)/3504/2016	DR. CHAMPAKALI TALUKDAR and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.U K NAIR MR.A CHETRY MR W YHOSHII MS.P BORGHAIN MR.M P SARMA MS.N SHYAMAL	SC, HIGHER EDUCATION MR. P D NAIR (SC, COTTON UNIVERSITY, R6)

8	WP(C)/2568/2015	PINKY PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.S KHAN	MS.N MODI(R-4) MR.A D GUPTAR-6 MR.S DUTTA(R-4) MS.B DAS(R-6) MR.C SHARMA(R-4) SC, SECONDARY EDUCATION(R1-3) MR.SIDHANT DUTTA(R-4)
9	WP(C)/2643/2015	BAPKAN BAYAN Versus THE STATE OF ASSAM AND 5 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	MR.A K BHUYAN SC, ELEMENTARY EDUCATION SC, BTC
10	WP(C)/2837/2015	HITESWAR DAS and 8 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 4 ORS	MSB DEVI MR.R ISLAM MR.R DE MS.N MITRA	SC, ELEMENTARY EDUCATION(R5) SC, BTC(R1-4)
11	WP(C)/3043/2015	SMTI BARNALI DEKA Versus THE STATE OF ASSAM and 2 ORS,	MR.M BISWAS MR.R GOGOI MR.S DUTTA MR.H KAKATI	MR.B P BORAH(R-3) MRSR BORAH(R-3) MRB TAID(R-3) SC, HIGHER EDUCATION MR.P J DUTTA(R-3)
12	WP(C)/3192/2015	KANAK CH. KULI Versus THE STATE OF ASSAM AND 5 ORS	MR.S SARMA MR.P J SAIKIA	MR.N GOSWAMI R- 3 MR.T THAKURIA(R- 1, 2 & 4)
13	WP(C)/3299/2015	MISS ANAMIKA KURMI and 73 ORS, Versus THE STATE OF ASSAM and 6 ORS,	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. M H LASKAR MR. A U AHMED	MR. S C KEYAL (SC, A.I.C.T.E) GA, ASSAM MR. N DEKA (R-5, R-6) MR. M MAHANTA (R-3) MR. M CHOUDHURY(R-3) MS. S DAS (R-7) MR. M GOGOI (R-5, R-6) SC, HEALTH
14	WP(C)/3315/2015	MD. MAINUL ISLAM and 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
15	WP(C)/4520/2015	DILIP DEKA and 12 ORS Versus THE STATE OF ASSAM AND 44 ORS	MR. A TALUKDAR MR.R MAZUMDAR MR. P D NAIR MR. R DUBEY MR. A R SHOME MR G ALAM MRU SARMA MR.H BEZBARUAH MR. H ROHMAN MR. D NAG	MR.H R A CHOUDHURYR- 17 MR.M K CHOUDHURY(R-5 to 8, 13 & 15) MR.S K SINGHA(R-10 & 20) MR.R ISLAM(R-14 & 16) MR.D K SARMAH(R-19) MR.S SAIKIA MR.I H SAIKIA MR. J H SAIKIA(R-11, 27, 28 & 42) MR.F U BORBHUIYA(R-17) MR.K KALITA MS.S KANUNGOE MS.A TALUKDAR(R-19) MR.N PATHAK(R-19) MR.A PATHAK(R-19) MR.R A CHOUDHURY(R-17) MRP BHARDWAJ(R-5 to 8, 13 & 15) MR.T AHMED(R-14 & 16) SC, SECONDARY EDUCATION(R1-4) MR.D N SARMAH(R-14 & 16) MR.A BARKAKATI(R-5, 6, 8, 13 & 15) MR.B KUMAR(R-10 & 20)

16	WP(C)/4688/2015	HAREKRISHNA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	DR.ASHOK SARAF MR. R MAZUMDAR MR.A GOYAL MR H BEZBARUA MR. U SARMA MS.A NEOG	GA, ASSAM MRSA VERMA SC, GHC SC, FINANCE
17	WP(C)/5012/2015	SMTI. HAZUMA BEGUM and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR.B AHMED MR.N HAQUE MRK UDDIN	
18	WP(C)/5093/2015	SMTI RUMI CHUTIA BURAGOHAIN Versus THE STATE OF ASSAM AND 8 ORS	MS.J R THAKUR MR.A THAKUR MR.H MEDHI	MS.D BORGOHAIN(R- 4&5) MS.M SARMAHR-8 MR.P GOHAIN(R-4&5) MR.A K GUPTA(R-8) MR.A PHUKAN(R- 6,7&9) SC, HIGHER EDUCATION(R1-3)
19	WP(C)/5128/2015	REKIBUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR.N N KARMAKAR MRM RAHMAN	SC, SECONDARY EDUCATION MR.A RAHMAN(R-3&4)
20	WP(C)/6132/2015	KETU RAM SWARGIARY and 64 ORS Versus THE STATE OF ASSAM AND 8 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	MR.A K BHUYAN SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE
21	WP(C)/7225/2015	MRS. TULIKA DAS and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN MR.A BARKAKATI	SC, U G CR-4 SC, HIGHER EDUCATION(R-1&3) SC, FINANCE(R-2)
22	WITH WP(C)/7088/2015	UPEN KUMAR SAHA and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, HIGHER EDUCATIONR1 and3 SC, FINANCE(R2) SC, U G C(R4)
23	WP(C)/216/2016	MUHAMMED ALI LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR.M A I HUSSAIN MR A R BHUYAN	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
24	WP(C)/1602/2016	ABDUL HAKIM CHOWDHURY Versus THE STATE OF ASSAM and 9 ORS.	MR.T J MAHANTA MR. P DUTTA	MR. B C DAS (R10) MR.A R SIKDAR(R-10) MR.A R SIKDAR(R-10) MR.A MANNAF R - 4 MR.B GOGOI(R-9) MR.M H TALUKDAR(R-10) MR.P NAYAK(R-9) MD A ALI (R10) MR. S I TALUKDAR (R10) SC, SECONDARY EDUCATION
25	WP(C)/2561/2016	MS. UPASANA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS.	MR.M K CHOUDHURY MR.N BARUA MR.A BARKAKATI MR.T N SRINIVASAN	SC, T U MR. S BORTHAKUR (R-4) MR. C K S BARUAH MR.H C DAS
26	WITH WP(C)/4770/2015	MS. UPASANA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.N C DAS SC, T U MS.M DEVI MR. K K PARASAR (r-1 to 3)
27	WP(C)/2984/2016	NIRMAL GOYARI Versus THE STATE OF ASSAM AND 8 ORS	MRS. R S DEURI	MR. D NATH (R-1) SC, ELEMENTARY EDUCATION SC, FINANCE
28	WP(C)/5389/2016	HAREKRISHNA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR.B RAHMAN MR.S CHOUDHURY MR.P K R CHOUDHURY	MR.P K DAS(R-5) MR. S DEKAR-5 SC, U G C(R 4) SC, HIGHER EDUCATION(R 1 - 3)

29	WITH WP(C)/4918/2016	BHUPEN DEORI Versus THE STATE OF ASSAM AND 6 ORS	MR.A K SHARMA MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR.S K TALUKDAR(R-7) MR.H DAS(R-7) SC, HIGHER EDUCATION
	WITH I.A.(Civil)/2029/2016 in WP(C)/4918/2016	MD.RAJIV THENGAL Versus BHUPEN DEORI and 6 ORS	MR.S K TALUKDAR MS.H DAS	MR.A K SHARMA MR.A D CHOUDHURY MS.P DUTTA MR.T CHAKRABORTY MR.D CHOUDHURY SC, HIGHER EDUCATION
30	WP(C)/5617/2016	SMT. DEBAJANI DIHINGIA and 3 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.N N B CHOUDHURY MR.A GOHAIN	SC, ELEMENTARY EDUCATION
31	WP(C)/6472/2016	MADHUSMITA PODDAR Versus THE GAUHATI UNIVERSITY and 4 ORS.	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA	SC, FINANCEMR. B. GOGOI SC, G U
32	WP(C)/158/2017	DR. HEMAM SUNITA DEVI Versus THE STATE OF ASSAM and 7 ORS.	MR.J ABEDIN MR D DAS MS. S B CHOUDHURY MR.U K NAIR MR. JUNM LASKAR MR. P D NAIR MR.A CHETRY MR. S K DAS MS. A AHMED	MR.R P KAKOTI (R-7) MR. A T SARKAR (R8) MR.H DAS (R-7) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
33	WITH WP(C)/5227/2017	DR. DOLI TALUKDAR Versus THE STATE OF ASSAM and 7 ORS.	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR	MR. A T SARKAR (R8) MS. R RAHMAN (R8) SC, HIGHER EDUCATION MR. D J MAHANTA (R8)
34	Cont.Cas(C)/213/2017	REKHA DEVI Versus PRITAM SAIKIA	MR.A K MAHESWARI	MR.D SAIKIA(Sr.Adv.) MR.N SARMA MS.K GOGOI
35	Cont.Cas(C)/218/2017 WITH WP(C)/4800/2011 (D/O), WP(C)/963/2013 (D/O)	AMINA KHATUN Versus S.K.BHUYAN and ANR.	MR.M A I HUSSAIN MRA R BHUYAN	MR.D SAIKIA(Sr. Adv., R-1) MR.Z HAMMAD(R-2) MR.T THAKURIA(R-1) MR. S P BHATTACHARJEE, (R1),SC ELEMENTARY EDU. MR.N SARMAR-1 MR.R A CHOUDHURY(R-2)
36	WP(C)/458/2017	DR. MALA SHARMA Versus THE STATE OF ASSAM and 5 ORS.	MR. C CHOWDHURY MR.M H RAJBARBHUIYAN MR.M MAHANTA MRS. A GAYAN MS.P HATIGAYARI MR.M CHOUDHURY(Sr.Adv.) MR.V A CHOWDHURY MR.P K MUNIR MS.R CHETRI	MR. N BARUA (R-6) SC, EDU
37	WP(C)/1726/2017	SMT. RINKUMANI CHUTIA. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAHSC, A.G. GA, ASSAM MR.B GOGOI(SC, FINANCE.) MR. R K TALUKDAR SC, ELEMENTARY EDUCATION
38	WP(C)/1816/2017	ABDUL KARIM SARKAR Versus THE STATE OF ASSAM and 3 ORS.	MD.M U AHMED MR A R BHUYAN	SC, SECONDARY EDUCATION
39	WP(C)/1968/2017	RUHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE @ RAHUL AMIN SIDDIQUE Versus THE STATE OF ASSAM and 4 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION SC, BTC

40	WP(C)/2006/2017	MATIOR RAHMAN and 26 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.M CHANDA MR.J L SARKAR MR.S CHOUDHURY	GA, ASSAM C.G.C. SC, EDUCATION MS.H TERANGPI ASSTT.S.G.I.
	WITH I.A.(Civil)/1522/2017 in WP(C)/2006/2017	MATIOR RAHMAN and 26 ORS. Versus THE STATE OF ASSAM and 13 ORS.	MR.M CHANDA MR.J L SARKAR MR.S CHOUDHURY	GA, ASSAM C.G.C. SC, EDUCATION MS.H TERANGPI ASSTT.S.G.I.
	WITH I.A.(Civil)/20/2018 in WP(C)/2006/2017	MATIOR RAHMAN Versus THE STATE OF ASSAM	MR. M CHANDA MR. S CHOUDHURY	MR. S C KEYAL SC, EDU ASSTT.S.G.I.
41	WP(C)/3791/2017	PLABITA DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R-3&10) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R-3&10)
42	WP(C)/3932/2017 WITH WP(C)/1595/2015 (D/O)	HAMEN BORDOLOI and 5 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	GA, ASSAM MR.K K NANDI(R- 5&6) MR.SHEELADITYA(R-8) MS.P KALITA(R- 5&6) SC, ELEMENTARY EDUCATION MR.S GHOSH
43	WP(C)/4151/2017	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR.S BORA	SC, FINANCE SC, HIGHER EDUCATION
44	WP(C)/5195/2017	KUSHAL DEV SARMAH Versus THE STATE OF ASSAM and 4 ORS.	MRS.R DEVI MR.A R TAHBILDAR	SC, EDUCATION SC, BTC
45	WP(C)/5390/2017	GENARAM NARZARY and 2 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MS.R GOGOI MR.PARAG J SAIKIA	SC, BTC SC, EDUCATION
46	WP(C)/6222/2017	MINU VARUGHESE Versus THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MRR KARIM	MR. D A KAIYUM SC, SECONDARY EDUCATION SC, G U
47	WITH WP(C)/5678/2017	MINU VARUGHESE Versus THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MRR KARIM	MR.J ABEDIN(R-4) MR.D A KAIYUM(R-4) MR.E HUSSAINR-4 SC, SECONDARY EDUCATION SC, G U
48	WP(C)/6302/2017	ABDUS SAMAD Versus THE STATE OF ASSAM and 5 ORS.	MR.J AHMED MS.M AHMED	MR.A DASR-6 MR.S DUTTA(R-6) SC, EDUCATION
49	WP(C)/7027/2017	ATUL CH. DAS Versus THE STATE OF ASSAM and 54 ORS.	MR. D K DAS MR.P J SAIKIA MR. M PATHAK MS.R GOGOI MS.D DUTTA MR. P TIMUNG	MS.G R MAHILARY MR. D SARMAH (R9, R10, R12, R13, R15-R18, R21-R23, R25-R30, R32, R34-R37, R39, R41-R43, R45, R46, R48, R49, R51-R53) MS. K JAIN (R9, R10, R12, R13, R15-R18, R21-R23, R25-R30, R32, R34-R37, R39, R41-R43, R45, R46, R48, R49, R51-R53) SC, BTC
50	WP(C)/7044/2017	MADANI NAGAR ARABIC COLLEGE and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS.N THAPA MR.B SINHA MR.M GOGOI	MR. T U LASKAR GA, ASSAM MS. N DEY MS. S DASGUPTA SC, SECONDARY EDUCATION

51	WP(C)/7727/2017	DWIJENDRA NATH BARMAN Versus ASSAM AGRICULTURAL UNIVERSITY and 4 ORS.	MR.S NATH MR.G J SHARMA	SC, A A U MS.P KATAKI
52	WP(C)/8166/2017	ALL ASSAM NEWLY PROVINCIALISED COLLEGE EMPLOYEES ASSOCIATION Versus THE STATE OF ASSAM and 2 ORS.	MR. M KHAN MS. K DEVI MR. U K NAIR MR J RAHMAN KAKALI DEVI	SC, HIGHER EDUCATION SC, FINANCE
53	WP(C)/189/2018	AJOY CHOUDHURY Versus THE STATE OF ASSAM	DR. R SARMAH MR. S TAMANG MS. M PAUL	SC, ELEM. EDU SC, SSA, MR. S SARMA
54	WP(C)/651/2018	NO.122 RANGIRGHAT L.P. SCHOOL AND ANR. Versus THE STATE OF ASSAM AND ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	GA, ASSAM
55	WP(C)/781/2018	AMUDUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. P. K .ROYCHOUDHURY(R-8) MR. D A KAIYUM MR. JUNM LASKAR MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED MS. M MEDHI MS. A AHMED SC, SEC. EDU.
56	WP(C)/3141/2018	PURABI SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM	SC, HIGHER EDU MR. T J MAHANTA (R5,R6) MS. P BHATTACHARYA (R5,R6) MR. A BORUA (R5,R6)
57	WP(C)/3620/2018	DR. JAYASHREE SEN Versus STATE OF ASSAM AND 4 ORS.	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	SC, HIGHER EDU MR. JUNM LASKAR
58	WITH WP(C)/951/2018	DR. Y. MONOJIT SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV MR. JUNM LASKAR MS. A AHMED	SC, HIGHER EDU MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
59	WP(C)/4861/2018	MANITA DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. B BARUAH MR. K KALITA MR. M R CHOUDHURY	SC, ELEM. EDU MR. A DEKA
60	WP(C)/5357/2018	VIVEKANANDA TRIBAL L.P. SCHOOL Versus THE STATE OF ASSAM AND 8 ORS.	MR M H AHMED MR GIAS MR. M SHAH	SC, ELEM. EDU GA, ASSAM SC, SSA
61	WP(C)/5790/2018	SRI JOGEN CHANDRA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B GOGOI MR. M A ISLAM MD A ISLAM MR. D BASUMATARY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
62	WP(C)/6252/2018	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR. M KALITA MR. R AHMED MR. M P SARMA MR. J HATIMURIA MR. P P DAS	MS. M D BORAH (GA, ASSAM, R-1) MR. C BHATTACHARJEE (SC, SECONDARY EDUCATION, R-2,3,4)
63	WP(C)/6479/2018 CAVT. NO.0757/2018 CAVT./0757/2018	ABDUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN S BEGUM	MD. A A KHAN MR. A AHMED SC, SEC. EDU. FOR CAVEATOR
64	WP(C)/7026/2018	SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA

65	WP(C)/8475/2018	JAKIR HUSSAIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. N J DAS MR. M A I HUSSAIN MR. S H ZAMAN	SC, ELEM. EDU MR. R BORPUJARI (SC, FINANCE DEPTT.)
66	WP(C)/8823/2018	MAKBUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. M K BAROOAH MR. P GOHAIN MS. B PHUKAN	MR H R A CHOUDHURY (R3) MR. M U MONDAL (R3) MS. N NASRIN (R3) MD H R AHMED (R3) MR P BHARDWAJ (R3) MD. I H KHAN (R3) MR. M SARMA (R3) SC, SEC. EDU. MR. M K CHOUDHURY (R3)
67	WP(C)/1361/2019	ASIMIA SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. M A I HUSSAIN MD. M U AHMED MR. A R BORBHUYAN	MR. M KHAN (R6) GA, ASSAM MR. J RAHMAN (R6) KAKALI DEVI (R6) SC, SEC. EDU.
68	WITH WP(C)/6185/2021	MD. NAJEERUL HAQUE Versus THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, SEC. EDU.
69	WP(C)/5824/2019	JADUMONI BORAH AND 52 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B P BORAH MR. S BIKASH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
70	WITH WP(C)/8824/2018	MOHINI MOHAN GOGOI AND 121 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, SSA SC, EDU
	WITH I.A.(Civil)/389/2020 in WP(C)/8824/2018	THE STATE OF ASSAM AND ANR Versus MOHINI MOHAN GOGOI AND ANR	MR. S BHATTACHARYYA MR. S P BHATTACHARJEE	MR. P K GOSWAMI MR. R MAZUMDAR
	WITH I.A.(Civil)/1403/2020 in WP(C)/8824/2018	MOHINI MOHAN GOGOI AND 121 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, EDU SC, SSA
71	WITH WP(C)/1879/2019	BHUBAN CH. DEKA AND 367 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR N DUTTA MR D CHOUDHURY MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA	MR. D C BORAH (R1,R2,R3) ASSTT.S.G.I. SC, SSA SC, EDU
72	WITH WP(C)/4246/2019	GIRIDHAR SARMA AND 24 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH MR. PARTHIB KR. GOSWAMI	SC, ELEM. EDU MR. I ALAM SC, N C T E SC, BTC SC, FINANCE
73	WITH WP(C)/4914/2019	ACHYUTA NANDA MEDHI AND 55 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
74	WITH WP(C)/5489/2019	KANAN DEVI AND 35 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I. SC, SSAM

75	WITH WP(C)/5502/2019	LOVELY DUTTA AND 271 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU MR. D C BORAH, C.G.C. (R1-R3) ASSTT.S.G.I. SC, SSA
76	WITH WP(C)/5522/2019	ZAKIR HUSSAIN AND 196 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. R M DEKA MR. KAMAL NAYAN CHOUDHURY MR. B K KASHYAP	MR. S C KEYAL, C.G.C. (R1- R3) ASSTT.S.G.I. SC, EDU SC, SSA
77	WITH WP(C)/5973/2019	MANIK DEB NATH AND 53 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI	SC, ELEM. EDU SC, N C T E SC, FINANCE SC, BTC
78	WITH WP(C)/6163/2019	GOUR CH. BARMAN AND 57 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU MR H GUPTA ASSTT.S.G.I. SC, SSA
79	WITH WP(C)/6710/2019	MOHAN PATOWARY AND 91 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. R GOSWAMI MS. P. KALITA MS. D DUTTA MS. R DEVI	SC, ELEM. EDU SC, SSA
80	WITH WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
81	WITH WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
82	WITH WP(C)/7232/2019	TAPATY KEOT AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/1402/2020 in WP(C)/7232/2019	TAPATY KEOT AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. P K GOSWAMI MR. B B BORAH MS. L BORAH MS. M BORA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
83	WITH WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/367/2020 in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
84	WITH WP(C)/7586/2019	SURENDRA DAS AND 129 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. V RAJKHOWA MR. D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
85	WITH WP(C)/7631/2019	ALAKESH DEKA AND 36 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA

86	WITH WP(C)/7917/2019	PRONAB BHARALI AND 181 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/441/2020 in WP(C)/7917/2019	PRONAB BHARALI AND 181 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
87	WITH WP(C)/8169/2019	MANASH PRATIM HANDIQUE AND 220 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
88	WITH WP(C)/8226/2019	SONDAJYA CHUTIA AND 25 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. J M GOGOI MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU MR. A K DUTTA SC, SSA ASSTT.S.G.I.
89	WITH WP(C)/8923/2019	NAMITA TALUKDAR AND Versus UNION OF INDIA AND 5 ORS	MR. R GOSWAMI MS P PATHAK MS. R DEVI MS. U BHATTACHARYYA	SC, ELEM. EDU MRS S BARUAH MRS S BARUAH ASSTT.S.G.I. SC, SSAM
90	WITH WP(C)/9480/2019	DIPAK SAHU AND 30 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. A KALITA	ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/364/2020 in WP(C)/9480/2019	DIPAK SAHU AND 30 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
91	WITH WP(C)/1414/2020	PABITRA BORO AND 97 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MR. G C DEKA	SC, ELEM. EDU SC, SSA SC, BTC
92	WITH WP(C)/1800/2020	MONALISHA PHUKAN AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
93	WITH WP(C)/8112/2022	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY	SC, ELEM. EDU SC, SSA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023

13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023
17)	MR K TALUKDAR	28-08-2023	To	29-08-2023
18)	MR. S B PRASAD	28-08-2023	To	10-09-2023
19)	MR. Y S MANNAN	28-08-2023	To	28-08-2023
20)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 28-08-2023 TO 29-09-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH-III

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6546/2010	AKON CHANDRA GOGOI and 11 ORS Versus THE STATE OF ASSAM AND ORS	MR.G RAHUL MR.N J KHATANIAR	MR.S N SARMA MR.A SARMA (r-2,3) MR.U K NAIR MR. M HUSSAIN (r-2,3) MR. K KALITA (r-2,3) MS G SWAMI (r-2,3) MR.A JAHID SC, F.DEPTT.
2	WITH WP(C)/4468/2013	BIRENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S N SARMA GA, ASSAM MR.A SARMA (r-5,6) MR.G BAISHYA SC, AG MR.K KALITA (r-5,6) MR. M HUSSAIN (r-5,6) MS G SWAMI (r-5,6) MR.A JAHID SC, PENSION SC, FINANCE
3	WP(C)/30/2012	DHARANI DEORI Versus ASSAM GRAMIN VIKASH BANK and 2 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.K DAS MR.A BHATTACHARYA MR.S M RAHMAN	MR.D CHAKRABORTY MR.S DUTTA
4	WP(C)/31/2012	SMTI NGAHLHAI LIMSONG Versus THE STATE OF ASSAM AND ORS	MR.H TALUKDAR MS.M DEKA	MR.C BARUAH MR.D SAIKIA SC, AG SC, PWD SC, F.DEPTT.
5	WP(C)/173/2012	SANTANU DAS and ANR. Versus THE STATE OF ASSAM AND ORS	MR.H R A CHOUDHURY MR. M KHAN MR.A MATIN	
6	WITH WP(C)/106/2012	SANKAR KR. PAUL and 2 ORS Versus THE STATE OF ASSAM AND ORS	MR.H R A CHOUDHURY MR. M KHAN MR.A MATIN	GA, ASSAM
7	WP(C)/337/2012	MAMONI DEKA Versus THE UNION OF INDIA and ORS	MR.R P SHARMA MR.J K PARAJULI MR.D M NATH MRS.N S PARAJULI	MR.D SAIKIA MR.K R PATGIRI MR.D CHAKRABORTY MISSC DAS MR.S DUTTA SC, FINANCE ASSTT.S.G.I.

8	WP(C)/532/2012	NIRMAL KONWAR Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.N DEKA MR.M CHETIA MR.D DEKA	MRSB BHUYAN SC, P W D
9	WITH WP(C)/520/2012	AKHTAR ALI and ANR. Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.N DEKA MR.M CHETIA MR.D DEKA	MS.B DUTTA MRSB BHUYAN SC, PWD
10	WITH WP(C)/521/2012	PULIN MEDHI Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.N DEKA MR.D DEKA	MRSB BHUYAN SC, PWD
11	WP(C)/1135/2012	FATEMA KHATUN @ FATEMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR A ISLAM MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	MR.B K SARMA SC, SOCIAL WELFARE
12	WP(C)/1157/2012	DR. T.R.BARBORH Versus STATE OF ASSAM and ORS.	MR.U K NAIR MS.S SULTANA MR.J HUDA	SC, HEALTH & F W SC, FINANCE
13	WP(C)/1169/2012	RAJENDER SINGH Versus THE UNION OF INDIA and ORS	MR.T N SRINIVASAN	MR.S SARMA SR. CGC ASSTT.S.G.I.
14	WP(C)/1198/2012	PANKAJ RAJBONGSHI and 19 ORS. Versus THE STATE OF ASSAM AND ORS	MR.S CHETIA MR.P D NAIR MR.A CHOUDHURY MR.A GOEL	SC, A S E B
15	WP(C)/1206/2012 CAVT. NO. 261/2012	BIBHUTI BHUSAN DAS Versus THE STATE OF ASSAM AND ORS	MR.J AHMED MR A N AHMED MR.M DAS MS.N JAHAN	MR.B D DAS MR.N GOSWAMI MR.H K SARMA FOR CAVEATOR SC, HEALTH GA, ASSAM
16	WP(C)/1319/2012	HAV. MEHER SINGH and 7 ORS Versus THE STATE OF ASSAM AND ORS	MR.R ISLAM MR.B SINGHA MS.K BHUYAN	
17	WP(C)/1368/2012	THE WORKMAN MD. SAFFAUDDIN ALI Versus THE MANAGEMENT OF KOOMTAI TEA ESTATE and ANR.	MR.P KALITA MRS.A BHATTACHARYYA	MR.D BARUA MS.B DAS MS. N UPADHYAY (R-1) MR. P DAS (R-1) MR K SAHARIA SC, WATER RESOURCE
18	WP(C)/1647/2012	SYED MUSLIMUDDIN AHMED Versus THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MRS.S P NAIR MR.G Z AHMED	
19	WP(C)/1680/2012	PRADYUT BARUAH Versus PRINCIPAL SECRETARY GOVERNMENT OF ASSAM and ORS	MR.N J DUTTA MR.K D SARMA	GA, ASSAM SC, FINANCE
20	WP(C)/1698/2012	BIPIN CHANDRA THAKURIA Versus THE STATE OF ASSAM AND ORS	MD.B HUSSAIN MR.A K HUSSAIN MR.N I KHAN MRSS H HUSSAIN	GA, ASSAM SC, BTC
21	WP(C)/2408/2012	RAJU KUTUM Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY MRS.S P NAIR	GA, ASSAM MR.A J DAS MR.I CHOWDHURY MRJ PAYENG MS.J BORUAH MR.P DEKA MR.A K BARUAH
22	WP(C)/3576/2012	BASANTA KR. ROY Versus THE STATE OF ASSAM AND ORS	MR.H GUPTA	GA, ASSAM C.G.C. MR.U K NAIR MR.G PEGU(R-9) SC, PENSION and PUBLIC GRIEVANCES ASSTT.S.G.I.

23	WP(C)/3580/2012	DHARMESWAR BORO Versus THE STATE OF ASSAM AND ORS	MR.H GUPTA	GA, ASSAM C.G.C. MR.U K NAIR MR.C K S BARUAH ASSTT.S.G.I. SC, PENSION & PUBLIC GRIEVANCES
24	WP(C)/3978/2012	DILIP SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.S CHAKRABARTY MS.R BHATTACHARYYA MR.L P SHARMA	DR.B AHMED SC, CO-OP. MR.D DAS MR.Z AHMED
25	WP(C)/4713/2012	ASHOK KUMAR SARMA Versus THE STATE OF ASSAM AND ORS	MR.H RAHMAN MR.P D NAIR MR.P GOSWAMI MR G ALAM MR.P J MEDHI MS.S GOGOI	MR.U K GOSWAMI SC, EDU
26	WP(C)/4734/2012	DHAN SHARMAH Versus THE STATE OF ASSAM AND ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	MR.D P BORAH SC, HEALTH
27	WP(C)/4766/2012	MASUQUE AHMED and 6 ORS Versus THE STATE OF ASSAM AND ORS	MR.M HUSSAIN MR.B SINHA	MR.M K CHOUDHURY GA, ASSAM MR.A BARKATAKI MR.N BARUAH SC, FINANCE
28	WITH WP(C)/5591/2010	MASUQUE AHMED and 6 ORS Versus THE STATE OF ASSAM AND ORS	MR.M HUSSAIN MR.B SINHA	GA, ASSAM MR.D SAIKIA SC, F.DEPTT.
29	WP(C)/5287/2012	SURENDRA NATH BARMAN Versus THE ASSAM GRAMIN VIKASH BANK and ORS	MR.N DUTTA MR.J SINGH MR.G Z AHMED MR.S DUTTA MR.A A HUSSAIN	MRSISHIR DUTTA MS.M CHOUDHURY MR.D CHAKRABORTY SC, A G V B
30	WP(C)/5332/2012	DANDA MATTACK Versus THE STATE OF ASSAM AND 5 ORS	MR.C CHOWDHURY MR.A DEKA MRS A GAYAN	MS.U BARUAH SC, A S T C
31	WP(C)/5357/2012	UTPAL HAZARIKA Versus THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	ASSTT.S.G.I.
32	WP(C)/5412/2012	NO. 9585333 SHIV NARAYAN Versus UNION OF INDIA and ORS.	MR.S K JAIN MR.P MAHANTA MR.T C KHATRI	MS.B DAS ASSTT.S.G.I.
33	WP(C)/5488/2012	ANANDA KESH and 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH	GA, ASSAM SC, FINANCE
34	WP(C)/5496/2012	GYANI SINGH Versus UNION OF INDIA and ORS.	MR.S SAIKIA MRU SARMA	C.G.C. MRS A GAYAN(R-1 to 3) MR.J M A CHOUDHURY SC, C.G.C.
35	WP(C)/5544/2012 CAVT. NO. CAVT. 1190/12	MISS SOHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MRS.R MOMTAZ MR.A GEER	MR.B K SARMA MR.M K HUSSAIN SC, SOCIAL WELFARE FOR CAVEATOR
36	WP(C)/5609/2012	SUCHINTA KUMAR DAS Versus THE ASSAM STATE OF ASSAM and 4 ORS	MR.B BANERJEE MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY	MR.M K CHOUDHURY MR.U RAJBANSHI MR.S SAIKIA MR.A BARKATAKI MRP BHARDWAJ SC, PWD
37	WP(C)/5611/2012	PUHAT SING TAKBI Versus THE STATE OF ASSAM AND 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUYA MR.A AHMED MR.A MATIN	MR.C BARUAH GA, ASSAM MR.R MAJUMDAR MR.G BAISHYA SC, AG MS.J CHETRY MR.H CHETRY SC. AG ASSAM

38	WP(C)/5736/2012	MOYNAL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR.A ROSHID MR.A MOBARAQUE	MRS.V L SINGH SC, REVENUE
39	WP(C)/5816/2012 CONT.CASE(C) 647/2005(D/O), WP(C) 4280/2012(D/O)	MUSSTT. NURNAHAR BHUYAN and 3 ORS. Versus STATE OF ASSAM and ORS.	MS.K BARUAH MR.Z AHMED	MR.B K SHARMA MR.M I HUSSAIN MR.S HOQUE MR.M ALI SC, SOCIAL WELFARE
40	Cont.Cas(C)/30/2013	JAYMATI ROY Versus H. BASUMATARY NATH and ORS.	MR.M DEKA MR.S ISLAM MR.S HOQUE MS.A BARUA	DR.B AHMED MRH I CHOUDHURY MR.C BORUAH MR.N HAQUE MR.S K DEORI MR.S R BARBHUIYA MR.KHAYERUDDIN
41	WP(C)/40/2013	AMBAR BHATTACHARJEE Versus STATE OF ASSAM and ORS.	MR.M DEKA MD.S ISLAM MR.S HOQUE MS.A BORUAH	MRSA VERMA SC, HEALTH
42	WITH WP(C)/37/2013	LAHYADHAR RAJBONGSHI Versus THE STATE OF ASSAM AND 3 ORS	MR.P BORAH MR.M KALITA MR.N K DAS MR.A A CHOUDHURY	SC, HEALTH
43	WP(C)/189/2013	PRADIP KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS	MR.B P BORAH MR.P KATAKI MR.M K SARMA MR.P GOSWAMI MS.M DEVI MRB TAID MR.C GOSWAMI MR.P J DUTTA	MR.M BHAGABATI GA, ASSAM MS.K AKHTAR MR.JUNM LASKAR MR.K PUJARI
44	WP(C)/246/2013	RAVIJIT BORO Versus STATE BANK OF INDIA and 3 ORS	MR.K GOSWAMI MR.R R KAUSHIK MR.B D DEKA	MR.A PARVEZ MR.A GAFFAR MR.M K DAS
45	WP(C)/479/2013	SMT. MAMONI BORAH Versus THE UNION OF INDIA and 4 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I. MS.H TERANGPI
	WITH MC/1262/2014 in WP(C)/479/2013	THE NORTH EASTERN REGIONAL INSTITUTE OF WATER AND LAND MANAGEMENT and 3 ORS. Versus SMTI MAMONI BORAH	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I.
46	WITH WP(C)/2751/2013	UTTAM KAKATI and 9 ORS Versus THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI	MRD C CHAKRABORTY C.G.C. MS.H TERANGPI ASSTT.S.G.I.
	WITH I.A.(Civil)/2317/2021 in WP(C)/2751/2013	SAHIDA BEGUM Versus UTTAM KAKATI AND 14 ORS.		ASSTT.S.G.I.
47	WP(C)/569/2013	TULAN BORTHAKUR and 12 ORS. Versus STATE OF ASSAM and 4 ORS.	MR.A C BORBORA MRS.R BORBORA MR.M SMITH	SC, FINANCE
48	WP(C)/608/2013	KRISHNA BEZBARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	GA, ASSAM
49	WP(C)/610/2013	SHANTANU KR. GOGOI Versus THE UNION OF INDIA and 3 ORS	MR.T DAS MR.P BORAH MS.B SAIKIA MR.S DIHINGIA	MR.M BHAGABATI C.G.C. MR.S P CHOUDHURY MR.T BORKOTOKY MR.N NATH SC, C.G.C.

50	WP(C)/743/2013	MRS. SAVITA DEVI Versus THE UNION OF INDIA and 5 ORS	MR.P SARMAH MSR D KAKATI MR.L K SINGH MR.O P SUNAR MR.B KUMAR	C.G.C. MR.G PEGU(R-1to6) MR.B DAS SC, C.G.C.
51	WP(C)/914/2013	ARUN KUMAR PANDEY Versus THE UNION OF INDIA and 4 ORS	MR.S C BISWAS MR. E AHMED MR.L R MAZUMDER	MR.D K SAIKIA MR. K K PARASAR (R-1 TO 5) MR.J DEKA ASSTT.S.G.I.
52	WP(C)/985/2013	SANTANU ADHIKARI Versus THE STATE OF ASSAM AND 2 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, P AND R.D. GA, ASSAM
53	WP(C)/1017/2013	SMTI. MARJENA RABHA and 4 ORS. Versus THE STATE OF ASSAM and ANR	MR.P KATAKI MS.R BEGUM MRM HALOI	GA, ASSAM
54	WP(C)/1071/2013	ALL ASSAM FOREST PROTECTION FORCE, EMPLOYEES' ASSOCIATION and ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR.N ZAMAN MR.P C DEY MR.A GANGULY MR.M P BORAH MR.M HASHAN	MR.C BARUAH MR.K N CHOUDHURY(R-5) GA, ASSAM MR.B J GHOSH SC, AG MS.R DEKA(R-5) MR. R K TALUKDAR MS.A DEKA(R-5)
WITH I.A./1328/2015 in WP(C)/1071/2013		SMTI JAYSHREE KHERSA Versus ALL ASSAM FOREST PROTECTION FORCE, EMPLOYEES ASSOCIATION and 8 ORS.	MRS.M BORAH MR.H BURAGOHAIN MR.G Z AHMED MRS.B HAZARIKA	MR.N ZAMAN MR.P C DEY MR.A GANGULY
WITH I.A./1329/2015 in WP(C)/1071/2013		SMTI JAYSHREE KHERSA Versus ALL ASSAM FOREST PROTECTION FORCE, EMPLOYEES ASSOCIATION and ANR.	MRS.M BORAH MR.H BURAGOHAIN MR.G Z AHMED MRS.B HAZARIKA	MR.N ZAMAN MR.P C DEY MR.A GANGULY
55	WP(C)/1136/2013	BABUL HUSSAIN Versus THE STATE OF ASSAM	MD.B HUSSAIN MR.A K HUSSAIN MR. R MAZUMDAR MR.A AWAL MR H BEZBARUA MR. R DEKA MS T SARMAH	GA, ASSAM
56	WP(C)/1231/2013	BISWAJYOTI NATH and 3 ORS. Versus THE UNION OF INDIA and 4 ORS	MR D C NATH MS.B GOGOI MR.A M BAZARBARUAH	C.G.C. MS.H TERANGPI ASSTT.S.G.I.
57	WP(C)/1287/2013	LAKSHMI KANTA KHARKATARY Versus THE STATE OF ASSAM AND 2 ORS	MS.D BORGHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MS.K BARUAH MR.Z AHMED MS.M BHUYAN	GA, ASSAM SC, INDUSTRIES & COMMERCE
58	WP(C)/1340/2013	ANKIT JOHRI Versus OIL INDIA LTD. and 4 ORS	MR.A SARMA MR.S DAS MR.R DUBEY MR.M GOSWAMI MR.T BARUAH MR. M DASGUPTA MD S ALI MR.S DEY	MR.S N SARMA MR.A SARMAH SC, OIL MR.A JAHID
59	WP(C)/1356/2013	RAJAT KR. SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR.S S DEY MR.A SARMA MR.K KALITA MS.P KHOUND	DR.B AHMED SC, CO-OP.

60	WP(C)/1357/2013 CAVT. NO. 252/13	MRS. NASIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR.N HOQUE MR.S HUDA MD.ARIF	MR.B K SHARMA MR.A K DUTTA MR.B PURKAYASTHA SC, SOCIAL WELFARE FOR CAVEATOR
61	WP(C)/1585/2013	SMT BAIJANTI MALA BORO Versus THE STATE OF ASSAM AND 7 ORS	MR.P MAHANTA	MR.B K SARMA SC, SOCIAL WELFARE SC, BTADC
62	WP(C)/1751/2013	LILA HAZARIKA Versus THE UNION OF INDIA AND 3 ORS	MRJ PAYENG MR.J M GOGOI MR.D HAZARIKA	MR.I HUSSAIN MR.K C ROY(R-1to4) C.G.C. MR.M PHUKAN(R-1 to 4) ASSTT.S.G.I.
63	WP(C)/1777/2013	MAHESHWAR HALOI Versus THE UNION OF INDIA and 3 ORS	MR.B CHAKRABORTY MR.T R SARMA MR. E AHMED MR.N I KHAN MS.P MITRA MS.P HAZARIKA	MR.Y DOLOI(R- 1-4) C.G.C. MS.S BARUAH SR. CGC ASSTT.S.G.I.
64	WP(C)/1901/2013	ABANTI KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS	MR.S C BISWAS MR. E AHMED MS.A DEY	SC, A S E B
65	WP(C)/2108/2013	NO 0369268/CT/NO SHRI MAHENDER SINGH Versus THE UNION OF INDIA and 6 ORS	MR.D BORAH	C.G.C. MR.J SARMA MRS A GAYANR-1 to 7 ASSTT.S.G.I.
66	WP(C)/2420/2013	RAM MOHAN SINGHA Versus THE ASSAM POWER GENERATION CORPORATION LTD. and 3 ORS	MR.M HUSSAIN MR.B SINGHA MS.N THAPPA	MR.B D DAS MR.H K SARMA SC, A S E B SC, APGC
67	WP(C)/2421/2013	JYOTIRMOY CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS	MR.R P SARMAH MR.A M BUZARBARUAH MR.U K NAIR MR.S BORA MR. J H SAIKIA MS.M BARMAN MR.A CHETRY MR.G R DEV MS.B GOGOI MR.N CHUTIA MR.S M T CHISTIE MR.M P SARMA	SC, PNRD GA, ASSAM
68	WP(C)/2449/2013	NIPUMONI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR.A K PURKAYASTHA MR.A SARMA MS.M DASGUPTA	GA, ASSAM
69	WP(C)/2476/2013	SWAPNA BEGUM LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR	DR.B AHMED GA, ASSAM MR.N HAQUE MR.B K SARMA MRK UDDIN MR.S R BARBHUIYA SC, SOCIAL WELFARE
70	WP(C)/2728/2013 WITH LCR	PRANAB KR. SARMAH Versus THE UNION OF INDIA and 4 ORS	MR.T J MAHANTA MR.P P DUTTA MR.B BORA MR.A BARUA MR.A BHATTACHARYA	MR.S N SARMA MR.A SARMA SC, O I L ASSTT.S.G.I.
71	WP(C)/2810/2013	ARABINDA DEKA and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS.B SARMA	MR.D SAIKIA SC, IRRIGATION MR.B AHMED SC, FINANCE
72	WP(C)/2894/2013	DASHARATH MALAKAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR. S C KEYAL MR.R SHARMA ASSTT.S.G.I. ASSTT.S.G.I.
73	WP(C)/2934/2013	DEB PRASAD HAZRA Versus THE UNION OF INDIA and 4 ORS	MS.M DEB MR.D F A AHMED MR.J LASKAR MS.A DEY	MR.S C KEYAL MR.R SHARMA ASSTT.S.G.I.

74	WP(C)/3242/2013	INSPECTOR UB MUNINDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR.S C BISWAS MR.H RAHMAN MS.A DEY MS.S PHUKAN MS.S D CHOUDHURY	GA, ASSAM
75	WP(C)/3271/2013	SMT. NURUN NEHAR BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR.I CHOUDHURY MR.A K BARUAH MR.D DEKA	GA, ASSAM MR.B K SHARMA SC, SOCIAL WELFARE
76	WITH WP(C)/3272/2013	SMT. SHILPI ACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR.I CHOUDHURY MR.A K BARUAH MR.D DEKA	GA, ASSAM SC, SOCIAL WELFARE
77	WP(C)/3326/2013	LUTFUR NEHAR Versus THE STATE OF ASSAM AND 5 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MR.B KAKATI	SC, SOCIAL WELFARE
78	WP(C)/3435/2013	ABC/476 OM PRAKASH RAUT Versus THE STATE OF ASSAM AND 3 ORS	MR.H RAHMAN MR.H DAS MR.P D NAIR MS.T SOM MR G ALAM MS.B BHUYAN MS.S KALITA MS.R BORGHAIN MR.D NAG	GA, ASSAM
79	WP(C)/3479/2013	BIDUR ROY and 2 ORS Versus THE UNION OF INDIA and 6 ORS	MR.S K GOSWAMI MR.A ACHARYA MR.P K SHARMA	MR.D K SAIKIA MR.B K DAS MR.B SHARMA MR.S BARUA ASSTT.S.G.I.
80	WP(C)/3641/2013	SMTI RUPLEKHA LEKHARU PHUKAN Versus THE STATE OF ASSAM AND 11 ORS	MR. P D NAIR MR G ALAM MR. H BARUAH MR. H ROHMAN MR. D NAG MS A B PHUKAN	MR. B D DAS GA, ASSAM MR. T DAS SC, A S E B SC, A T C
81	WP(C)/3828/2013	NAYANMONI BORAH and 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR	GA, ASSAM
82	WP(C)/4288/2013	SHAHNEWAJ KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR.R ISLAM MR.M U MONDAL MR.M HUSSAIN	MR.B K SHARMA SC, SOCIAL WELFARE
83	WP(C)/4849/2013	CHITTARANJAN SARMA Versus THE STATE OF ASSAM AND 4 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.J PATHAK MR.P K R CHOUDHURY	MR.B GOGOI SC, FINANCE
84	WITH WP(C)/4683/2013	CHITTARANJAN SARMA Versus THE STATE OF ASSAM AND 4 ORS	MD.A KHAN MR.N G KUNDU MS.J PATHAK MR.P K R CHOUDHURY	SC, FINANCE and TAXATION MR.R DUBEY MR.B GOGOI SC, FINANCE
85	WP(C)/5315/2013	KIRAN KUMAR CHAKRABORTY Versus THE STATE OF ASSAM AND 2 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.B KUMAR	SC, PWD
86	WITH WP(C)/4469/2013	KIRAN KUMAR CHAKRABORTY Versus STATE OF ASSAM and ORS.	MR.S K SINGHA MR.P SARMAH MR.B KUMAR	MR.H TALUKDAR SC, PWD
87	WP(C)/5410/2013	MD. KUBBAT ALI MONDAL Versus THE UNION CO-OPERATIVE BANK LTD. and 3 ORS.	MR.A K PURKAYASTHA MR.S K DAS	DR.B AHMED SC, CO-OP. MR.B D GOSWAMI

88	WITH WP(C)/7819/2017	KUBBAT ALI MONDAL Versus THE UNION CO-OPERATIVE BANK LTD. and 3 ORS.	MR.A K PURKAYASTHA MR.S SHARMA MS.M BHUYAN	DR.B AHMED MR. B D GOSWAMI (SC, UNION COOPERATIVE BANK LTD.)
89	WP(C)/5443/2013	HIRENDRA NATH SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY	GA, ASSAM
90	WP(C)/5563/2013	YADVINDER SINGH, Versus UNION OF INDIA and 4 ORS,	MR.S BHATTACHARYYA MS.M BHATTACHARJEE	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
91	WP(C)/5741/2013	SMTI. MATRIKA KARKI Versus THE UNION OF INDIA and 2 ORS	MR.S K SINGHA MR.P SARMAH MR.B KUMAR	C.G.C. MS.S BARUAH(R-1&3) MR.K K PARASAR(R-1 to 3) ASSTT.S.G.I.
92	WP(C)/5747/2013	ISMAIL ALI and 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S BORTHAKUR MS.S SULTANA MS. S KAKATI MS.JESMEE HUDA	MR.C BARUAH GA, ASSAM SC, AG MR.U K NAIR MS. MD BORA, SC, M W DEPTT.(R-3, R-4 & R-5) SC, PENSION
93	WP(C)/5772/2013	PAPU KR. SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR.A K PURKAYASTHA MR.A SARMA MR.S K DAS	SC, HEALTH SC, K A A C
94	WP(C)/5833/2013	SMTI JAYANTI KALITA Versus THE UNION OF INDIA and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR. P GOHAIN MS. K BARUAH MS. A AHMED MS. M SARMAH	MRS.K BHATTACHARYYA C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
95	WP(C)/5896/2013	PARESH HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR.S C BISWAS MR. E AHMED MS.S D CHOUDHURY MR.D BANIA	SC, SOCIAL WELFARE SC, HEALTH
96	WP(C)/5944/2013	SUBHAS CHANDRA DAS Versus THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.D K SAIKIA C.G.C. MS.S BARUAHR-1TO5 MR.K K PARASAR(R-1 to 5) ASSTT.S.G.I.
97	WP(C)/5960/2013	GS-165291 N UDC SHYAM SUNDER SINGH and 57 ORS Versus THE UNION OF INDIA and 5 ORS	MR.D BORAH	MR.S C KEYAL ASSTT.S.G.I.
98	WP(C)/6091/2013	KAMAL CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR.S DAS MR.N BARUAH MS.R T DAS	GA, ASSAM MR.S K MEDHI MRP GOGOI SC, G.H.C MR.S BORTHAKUR
99	WP(C)/6142/2013	JYOTISH BARUAH Versus THE AIRPORT AUTHORITY OF INDIA and 2 ORS	MR.M B U AHMED MR.B BARUAH MS.A DAS	MR.R DUBEY SC, A A I
100	WP(C)/6175/2013	DINESH CHANDRA DEKA Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and 4 ORS	MR.R GOSWAMI MR.N BORUAH MR.D KONWAR MR.M BORA	DR.B AHMED MR.S DAS MR.N HAQUE SC, APDCL
101	WP(C)/6519/2013	SURAJIT TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.K PAUL MR.D K DEY MR B P BORAH MR P J DUTTA MR R S RONGHANG MS.A SARMA	MR.I KALITA SC, PWD MR.P N G OSWAMI MS.I CHOUDHURY
102	WITH WP(C)/5964/2013	MRS DEEPIKA GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS	MRS.M BORAH MR.R GOSWAMI MR.D KONWAR	MR.P N GOSWAMI MR.I KALITA SC, PWD

103	WP(C)/6692/2013	PRABIN KUMAR BARUAH Versus THE ASSAM CO-OPERATIVE APEX BANK LTD. and 2 ORS.	MR.C BARUAH MR. C BORUAH MR.D BARUAH MR. P SHARMA MR.T BARUAH	MR.P N GOSWAMI SC, APEX BANK
104	WP(C)/6731/2013	ON THE DEATH OF MD ABDUL KADER CHOWDHURY, HIS LEGAL HEIRS- MAYARUN NESSA CHOUDHURY AND 6 ORS Versus THE ASSAM GOVERNMENT CONSTRUCTION CORPORATION LIMITED and 3 ORS	DR.B AHMED MRK HUSSAIN MRK UDDIN MR.J DEKA MR.A B T HAQUE	GA, ASSAM MR.S K GOSWAMI MR.A ACHARYA SC, FINANCE
105	WP(C)/7049/2013	033420105 SHRI MANAS HALDAR Versus THE UNION OF INDIA and 5 ORS	MR.M CHANDA MR.S NATH MR.S CHOUDHURY MS.U DUTTA	MR. S C KEYAL MR.D K SAIKIA ASSTT.S.G.I.
106	WP(C)/7167/2013	F/NO.921121652 C/GD BHIM RAM B/175 BN,CRPF Versus THE UNION OF INDIA and 5 ORS	MR.M PHUKAN MR. P DUTTA MRK M SAIKIA MR.S BURAGOHAIN	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
107	WP(C)/7297/2013 WITH LCR	NEERAJ BHARALI Versus THE STATE OF ASSAM AND 2 ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM MRM HALOI
108	WP(C)/7451/2013	POBITRA LADUR Versus THE STATE OF ASSAM AND 2 ORS	MR.J AHMED MR.S KALITA MR.S DAS MR.S ISLAM MR A HAQUE MR.R S BHUYAN	GA, ASSAM
109	WP(C)/7546/2013	SMTI MAMANI NATH Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MR.K DAS	SC, SOCIAL WELFARE
110	WP(C)/7551/2013	RABINDRA NATH SARMA Versus ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA SC, A G V B
111	WP(C)/1826/2015	MUKUL KALITA Versus THE UNION OF INDIA and 6 ORS	MR.A K PURKAYASTHA MR.A DAS MR.F A HASSAN	MS.N MODI(R-3to7) MS.M CHOUDHURY(R-3to7) MR.S DUTTA(R-3to7) MR.C SHARMA(R-3to7) MR.SIDHANT DUTTAR-3to7 ASSTT.S.G.I.
112	WP(C)/3480/2015	MRS. BINNAT NAHAR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MRJ RAHMAN	GA, ASSAM(R4) MR.B K SHARMA(R-1,2,3,&5) MR.M U MAHMUD(R-6) MR.A DAS(R-6) MR.K R PATGIRI MS.A MEDHI (R-6) MR.S HOQUER-6 MR A HAQUE(R-6) SC, SOCIAL WELFARE MR.A RAHMAN(R-6)
113	WP(C)/3682/2015 FIXED IN PART-II	MONINDRA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.P K TIWARI MR.H K DAS MS.P DUTTA	SC, HEALTH SC, FINANCE
114	WP(C)/1093/2018	FORCE NO. 135133309 CT/GD ANOWER HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. R MAZUMDAR MR. M HUSSAIN MD. S Z B AKLAS MS F INTAZ	MS. B. SARMA, CGC. R ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023
17)	MR K TALUKDAR	28-08-2023	To	29-08-2023
18)	MR. S B PRASAD	28-08-2023	To	10-09-2023
19)	MR. Y S MANNAN	28-08-2023	To	28-08-2023
20)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 28-08-2023 TO 29-09-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH-IV

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/905/2012	M/S. ASSAM ARUNACHAL ROAD CARRIERS and ANR. Versus THE STATE OF ARUNACHAL PRADESH and ORS.	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MRA K RAI MS.D CHAKRABORTY MR.K RAJBONGSHI	MR.P K ROY SC, F C I GA, AP
2	WP(C)/1011/2013 CAVT. NO. 49/2013	BACHA BABU SINGH Versus THE MANAGEMENT OF STEELSWORTH PVT. LTD. and ANR.	MR.P KALITA MR.A BHATTACHARYA	MR.S N SARMA MR.A SARMA MR. S CHAMARIA (R-1) MR.K KALITA MR A N SARMAH FOR CAVEATOR MR.A ZAHID
3	WP(C)/4898/2013 WP(C)/1572/2009 (D/O)	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR.P DAS MR.G DAS ASSTT.S.G.I.
4	WP(C)/6760/2013 WITH LCR	BOKAJAN CEMENT FACTORY Versus THE PRESIDING OFFICER and 13 ORS	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY MS.S KAKOTI MR.S BORTHAKUR	MR.A DASGUPTA MR.S BHUYAN MRA KUNDU
5	WP(C)/6838/2013 WP(C) 4985/2013(D/O), WITH LCR	SITA RAM BALMIKI and ANR Versus STEEL AUTHORITY OF INDIA LTD.	MR.K K DEY MR.V K BAROOAH	MR.A DASGUPTA
6	WP(C)/7205/2013	SWAMINA INTERNATIONAL PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR.A DASGUPTA MR.K M HALOI MR.B DAS MS.B DAS	GA, ASSAM SC, BTC
7	WP(C)/7428/2013	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN MR A SAIKIA	SC, INDUSTRIES & COMMERCE
8	WP(C)/714/2014	JATINGA TEA LTD. and ANR. Versus THE STATE OF ASSAM AND ORS	MR.G N SAHEWALLA MS.A CHETIA MRS.S S BAWARI MD.ASLAM	GA, ASSAM MR.S DEY MR.P SEN
9	WP(C)/885/2014 WITH LCR	MANAGEMENT OF LALAMOOKH TEA ESTATE Versus THE STATE OF ASSAM AND 3 ORS	MS.M HAZARIKA MR.M CHOUDHURY	MR.S K SINGHA GA, ASSAM MR.B KUMAR

10	WP(C)/989/2014	M/S BORAH and COMPANY Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 3 ORS.	MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA MS.P BORAH	SC, APDCL
11	WP(C)/1113/2014	MCLEOD RUSSELL INDIA LIMITED and ANR. Versus THE ASSAM POWER DISTRIBUTION and 4 ORS	MR.D K MISHRA MR.K GOSWAMI MR.R KAMAN	MR.B D DAS SC, APDCL
12	WP(C)/2414/2014	AHSIM SINHA Versus THE STATE OF ASSAM AND 2 ORS	MR.A R SIKDAR MR.M H TALUKDAR MR. S ALAM	GA, ASSAM
13	WP(C)/2427/2014	M/S SRI BALAJI CEMENT PRIVATE LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	MR.P DAS MR.S CHAMARIA MRC KALITA MR.G DAS SC, INDUSTRIES & COMMERCE MR.M BHAGAWATI SC, C.G.C. ASSTT.S.G.I.
WITH				
14	WP(C)/2415/2014	M/S SRI BALAJI CEMENT PRIVATE LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.M J MEDHI	MR.P DAS C.G.C. MR.S CHAMARIA MRC KALITA MR.G DAS SC, INDUSTRIES & COMMERCE SC, NEDFI MR.M BHAGAWATI
15	WP(C)/2912/2014	M/S SARAWGI HARDWARE AGENCY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K MAJUMDAR MR. K DHAR	SC, AGRI. DEPARTMENT MR. S SAMARIA
16	WP(C)/3228/2014 WITH WP(C)/533/2011 (D/O), WP(C)/2350/2011 (D/O), WP(C)/513/2011 (D/O)	ABDUS SALAM and 50 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.B CHAKRABORTY MR.U DAS MR.K DHAR MS.S SARMA	GA, ASSAM MR.I HUSSAIN C.G.C. MR.S K MEDHI ASSTT.S.G.I.
17	WP(C)/4127/2014	M/S GANAPATI BHANDAR Versus THE STATE OF ASSAM AND 3ORS	MR. D C BORAH MR.D BARMAN	GA, ASSAM
18	WP(C)/4139/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
WITH				
19	WP(C)/4140/2014	GEMIMI DISTRILLERIES TRIPURA PVT LTD. Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, E S I
WITH				
20	WP(C)/5903/2014	HOTEL RADHA INTERNATIONAL Versus EMPLOYEE STATE INSURANCE ESI CORPORATION and 5 ORS,	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	MR.K K NANDI SC, ESIC
21	WP(C)/4814/2014 WITH LCR	RAJU BHUNIJ, SECY., REP. BY ASSAM SANGRAMEE CHAH SRAMIK SANGHA Versus MANAGEMENT NOLONI TEA ESTATE,	MR.A DASGUPTA MR.B DAS MS.B DAS	MR.P KATAKI MRR CHAKRABORTY
22	WP(C)/6735/2014 WITH LCR 4 FILES	WAZID ALI CHOUDHURY Versus MANAGEMENT OF CACHAR PAPER MILLS	MR.H NATH MS.M BHATTACHARJEE	MR.S SHARMA(SOLE RES) MR.J ROYSOLE RES

23	Cont.Cas(C)/318/2015	JAGADISH PRASAD GUPTA @ JAGADISH GUPTA Versus NIRMAL KUMAR SHARMA and ANR	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.R P N SINGH	MR. B J GHOSH (R2) MR. T SK (R2) MR.B SINHA(R-1)
24	WP(C)/4121/2015	SUNIL CH. DEY and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.)
25	WP(C)/5623/2015	MD. GAJIUR RAHMAN Versus THE STATE OF ASSAM and 6 ORS.	MR.D P CHALIHA(Sr.Adv.) MR.M U MAHMUD MR.A DAS MR.M RANA MS.A MEDHI MR.S HOQUE MR.M ALI MR A HAQUE MR.A RAHMAN	GA, ASSAM(R-1TO5)
26	WP(C)/7594/2015	GANGOTRI TEA and INDUSTRIES P LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and 3 ORS	MR. S K KEJRIWAL MRS. S KEJRIWAL	MR. B D DAS (R3) MR. A K THAKUR (R3) MR. H K SARMA (R3) MR. P N GOSWAMI MR. D NATH (R3) MR. K D SARMA (SC, APDCL, R-3
27	WP(C)/7968/2015	RAKHAL BISWAS Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. and ANR.	MR.A K SARMA MR.H J TAMULI	SC, AFDC
28	Cont.Cas(C)/176/2016	DWIPEN DEKA Versus KUJENDRA DOLEY and ANR.	MR.P DAS MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS.R DAS	DR.B AHMEDR- 1and2R-2 MR.N HAQUE(R- 1&2)(R-2) MR.A K AZAD(R- 1&2)(R-2) MR.KHAYERUDDIN(R- 1&2)(R-2)
29	Cont.Cas(C)/552/2016	DINDAYAL AGARWAL @ JALAN Versus SMTI. RATNI DEVI JALAN and ANR	MR.S BANIK MR.S CHOUDHURY	MR.O P BHATI MR.T C DAS MR.P SARMA MR.S KHAN
30	WP(C)/4064/2016 WITH LCR	ASSAM CARBON WORKERS and EMPLOYEES UNION Versus THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD.	MR.A DASGUPTA MS.B DAS MR.R SARKAR	MR.S N SARMA MR.K KALITA MR.A JAHID
31	WP(C)/7469/2016	HEMANTA DAIMARY Versus STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.L HAZARIKA MS.J BORAH MR.P BISWAS	GA, ASSAM MS.M D BORAH SC, P & R D
32	WP(C)/7520/2016	M/S. SHIV STEEL INDUSTRIES Versus THE STATE OF ASSAM and 6 ORS.	MR.O P BHATI MR.T C DAS MR.D DEKA MR.P SARMA MR.S KHAN	DR.B AHMED MR. J K GOSWAMI SC, INDUSTRIES & COMMERCE SC, AIDC
33	WP(C)/7561/2016	PIKU DEKA Versus STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MR. S BISWAS MR.P BISWAS	GA, ASSAM MS.M D BORAH SC, P & R D
34	WP(C)/1051/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)

35	WITH WP(C)/1055/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)
36	WP(C)/2931/2017	MAHANANDA DAS Versus THE STATE OF ASSAM and 7 ORS.	MR.M HUSSAIN MR.N H BARBHUIYA	GA, ASSAM
37	WP(C)/4589/2017 CAVT. NO. 1082/17 CAVT./1082/2017	HUSEN ALI Versus THE STATE OF ASSAM and 5 ORS.	MR.H A AHMED MR.S ALI MS. M KONCH A CHOUDHURY A KAUSHAR S ISLAM	GA, ASSAM(R-1-4) MR.R ALI(FOR CAVEATOR) MS.F Y HUSSAINFOR CAVEATOR
38	WP(C)/6528/2017	M/S. MANISH ENTERPRISE Versus THE STATE OF ASSAM and 2 ORS.	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE MR. M R CHOUDHURY	GA, ASSAM
39	WP(C)/1270/2018	SASHI KUMAR TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N N JHA MR A K RAI MR T R RAY MS. N RAI	GA, ASSAM MS. B DAS MR. R SARKAR
40	WITH WP(C)/1254/2018	SASHI KUMAR TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N N JHA MS. N RAI MR A K RAI MR. T R ROY	GA, ASSAM MS. B DAS MR. R SARKAR
41	WITH WP(C)/1273/2018	SASHI KUMAR TEA COMPANY PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A K RAI MR T R RAY MS. N RAI MR. N N JHA	GA, ASSAM MS. B DAS MR. R SARKAR
42	WP(C)/7845/2018 WITH LCR 5 FILES	THE UNION OF INDIA AND 6 ORS Versus DEHNUR ALI (RUMIA BEGUM) AND 24 ORS.	MR. S C KEYAL MR. R K D CHOUDHURY	MR A DASGUPTA (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24) MS. B DAS (R18, R10, R9, R21, R19, R20, R12, R3, R17, R14, R4, R16, R11, R25, R15, R8, R7, R23, R2, R22, R6, R5, R24)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023

16)	MR. A M DUTTA	28-08-2023	To	31-08-2023
17)	MR K TALUKDAR	28-08-2023	To	29-08-2023
18)	MR. S B PRASAD	28-08-2023	To	10-09-2023
19)	MR. Y S MANNAN	28-08-2023	To	28-08-2023
20)	MS. D GHOSH	28-08-2023	To	29-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

REGULAR HEARING CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[FROM 28-08-2023 TO 29-09-2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

CIVIL BENCH-V

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/2498/2012 WITH LCR	ON THE DEATH IF MD. TASADDUK HUSSAIN, HIS LEGAL HEIRS , SAHIDA HUSSAIN and ORS Versus THE ASSAM BOARD OF REVENUE and ORS.	MR.P K KALITA MR.G J SAIKIA MR.N DAS MR.N RAJKHOWA	MR.C BARUAH MR.B BARUAH GA, ASSAM MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.T BARUAH MS.M SAIKIA MR.P SARMA
	WITH MC/2260/2014 in WP(C)/2498/2012	SADYUT SANDHAN Versus MD. TASADDUK HUSSAIN and ORS.	MR.P K KALITA MR.G J SAIKIA MR.N DAS MR.N RAJKHOWA	MR.C BARUAH MR.B BARUAH GA, ASSAM MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN MR.T BARUAH MS.M SAIKIA MR.P SARMA
2	WP(C)/5868/2012	ON THE DEATH OF JOGESH CHANDRA PAUL HIS LEGAL HEIR MRS. SABITA PAUL REP. Versus THE STATE OF ASSAM AND 6 ORS	MR.R K DAS MR.K N KALITA MSJ BHUYAN MR.B SINHA MR.A K DAS MR. M J GOGOI MR. T N SRINIVASAN	MR. S C KEYAL GA, ASSAM MRS.V L SINGH MR. S K MEDHI (Adl. Adv. General,Assam) MR.N UPADHAYA MRS. A GAYAN (CGC, R6 & R7) ASSTT.S.G.I. ADDL. AG, ASSAM MR.Y DOLAY SC, REVENUE
3	WP(C)/1229/2013	DWIJENDRA MOHAN GOSWAMI and 9 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. JYOTIRMOY ROY MR.R BORPUJARI MR.D DEKA MR. K P PATHAK	GA, ASSAM MS.BITHIKA DAS MR.N BHNU PRATAP SINGHA MR.DEVASHIS BARUAH MR.S CHAKRABARTY(R- 8(1),8(2)&8(3))

4	WITH WP(C)/4040/2011	DWIJENDRA MOHAN GOSWAMI and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR. JYOTIRMOY ROY MR.R BORPUJARI MR. K P PATHAK	GA, ASSAM MR.B C TALUKDAR MR.B C TALUKDAR MR. B SARMA MR. PRADIP KUMAR KALITA (R7)
5	WP(C)/2779/2013	CANDID DRUG DISTRIBUTORS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.I CHOWDHURY MR.P N GOSWAMI MR.N J KHATANIAR MR.D DAS MR.P SENGUPTA MR.I LAHIRI	DR.ASHOK SARAF GA, ASSAM MR.B D GOSWAMI MR.A TALUKDAR MR.A GOYAL MR.M DAS MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH MRR BARMAN
6	WP(C)/3416/2013	JAGADISH DOLEY and ANR. Versus THE STATE OF ASSAM AND 11 ORS	MR.P K GOSWAMI MS.M BORAH MS.J CHETRY MS.A GOGOI	MR.G N SAHEWALLA GA, ASSAM MS.K YADAV MR.R HUSSAIN MR.R SARMA MR.MD ASLAM MS.G SUTRADHAR MR. A KABRA MRM J QUADIR MR. D MAZUMDAR MR.S ISLAM MR.P DEKA MR. A CHETIA MS.P SHARMA MS.S DAS MRA HAWARI MS.A BARUA MR.R L YADAV
7	WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR. Versus CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MS.S SARMA MS.N M DEKA MR.P K SARMA MR K TALUKDAR	GA, ASSAM
	WITH MC/2649/2014 in WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR Versus CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MR.S SARMA MS.N M DEKA MR.P K SARMA	MR.S S DEY GA, ASSAM MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY
	WITH I.A.(Civil)/2021/2016 in WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS BINA SARMA and ANR Versus CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MS.S SARMA MS.N M DEKA MR.P K SARMA	GA, ASSAM
8	WP(C)/4205/2013	R.P. ASSOCIATES PVT. LTD. Versus THE NEW INDIA ASSURANCE COMPANY LTD. and 3 ORS	MR.G N SAHEWALLA MR.P DEKA MSK KALITA MD.ASLAM	MS.N MODI MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA MS.A GOGOI
9	WP(C)/4243/2013	DULAL BORA Versus THE UNION OF INDIA and 10 ORS	MR.J C DAS MR.D CHUTIA MR.L K BORAH	MR.A M BORA MR.M BHAGABATI GA, ASSAM MR.D BARUA MR.B CHAKRAVARTY(R-3) MR.S SARMA MR.S CHAKRABARTY ASSTT.S.G.I. SC, ALA MR.J PATOWARY SC, G U

10	WITH Crl.Pet./614/2013	AKON BORA Versus THE STATE OF ASSAM AND 2 ORS	MR.A M BORA MR.D GOGOI MR.P GOSWAMI MR.S R BORUAH MS.C CHOUDHURY	MR.J C DAS PP, ASSAM MR.L K BORAH
11	WP(C)/4701/2013 CAVT. NO. 908/13	ON THE DEATH OF SAYED MOINUDDIN AHMED HIS LEGAL HEIRS AND ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.B B NARZARI MS.M DAS MR.S CHAUHAN	MR.H R A CHOUDHURY MRS.V L SINGH MS.R CHOUDHURY FOR CAVEATOR SC, REVENUE
12	WP(C)/4827/2013	CENTENARY DISTILLERIES PVT. LTD. and 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.R SINGHA	MS.S SEAL SC, EXCISE DEPTT.
13	WITH WP(C)/4550/2013	CENTENARY DISTILLERIES PVT. LTD. and 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.D DAS MR.R SINGHA	MS.S SEAL SC, EXCISE DEPTT.
14	WP(C)/4917/2013	SADOW ASOM HATIPHANDI SANMILAN UNION and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.D K KOTOKY MR.N BARUAH	GA, ASSAM MR.J HANDIQUE MR.B CHETRI
15	WP(C)/5028/2013	VINAYAK LOGISTIC and ANR. Versus THE UNION OF INDIA and 6 ORS	MR.K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI	MR.A K SARKAR MR B N GOGOI SC, NF RLY
16	WITH WP(C)/4866/2012	NORTH EASTERN COAL MARCHANTS' ASSOCIATION Versus THE UNION OF INDIA and ORS	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.P BARUAH	MSB DEVI MR.R SARMA MS.K D SARMAH SC, NF RLY
17	WITH WP(C)/208/2013	M/S NRI COAL SUPPLIERS and 3 ORS Versus THE UNION OF INDIA and 4 ORS	MR.M K CHOUDHURY MR.A J HAZARIKA MS.B GOGOI	MSB DEVI MR.R SARMA MR.A K SARKAR MS.K D SARMAH MS. S SAIKIA SC, NF RLY
18	WP(C)/5254/2013	JOGENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM
19	WP(C)/5275/2013	STATE OF ASSAM and 2 ORS Versus ABDUL RAHMAN and ANR.	MR.M MAHANTA MS.R DEKA MS.A DEKA MS.R KAKOTI	MR.H R A CHOUDHURY MR.R A CHOUDHURY MR.A ALAM MR.J M SULAIMAN
20	WP(C)/5344/2013 CAVT. NO. 756/2013 CAVT./756/2013	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR.A M KHAN MR.P A AHMED FOR CAVEATOR
21	WP(C)/5528/2013	M/S SUN SECURITY SERVICE Versus THE STATE OF ASSAM AND 2 ORS	MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	SC, HEALTH

22	WP(C)/5532/2013	M/S B.B.S. CONSTRUCTION Versus THE ASSAM STATE WAREHOUSING BOARD and 5 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM MS.S GOGOI	MR.P PATHAK MR.P K ROY MR.R K BORAH MR.S K CHAKRABORTY MRSA CHAKRABORTY MR.M HUSSAIN MS.J R THAKUR MS.M DUTTA SC, ASWB MR.A THAKUR SC, F C I MR.L P SHARMA
	WITH MC/3421/2013 in WP(C)/5532/2013	NATIONAL BUILDING CONSTRUCTION CORPORATION LTD. Versus M/S B.B.S. CONSTRUCTION and ORS.	MR.H RAHMAN MR.P D NAIR MR G ALAM MS.S GOGOI	MR.P K ROY MR.R K BORAH MR.S K CHAKRABORTY MRSA CHAKRABORTY MR.M HUSSAIN MS.J R THAKUR MS.M DUTTA SC, F C I SC, ASWB MR.A THAKUR MR.L P SHARMA
23	WP(C)/5570/2013	SMTI DURGESWARI BORUAH and 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S N SARMA MR.N BARUAH MR.G RENGMA MR.P DEKA	MRS.V L SINGH MR.A KHANIKAR MR.B KALITA MR.A DUTTA SC, REVENUE
24	WP(C)/5886/2013	BRAHMAPUTRA GRIDEQUIP PVT. LTD. and 2 ORS Versus THE STATE OF MAHARASHTRA and ANR	MR.G N SAHEWALLA MS.R JAIN MR.P DEKA MD.ASLAM	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE
25	WP(C)/5910/2013	M/S GUWAHATI WHOLESALE CONSUMERS' CO-OPERATIVE SOCIETY and ANR. Versus THE STATE OF ASSAM AND 12 ORS	MR.R C SAIKIA MR.M KALITA	SC, CO-OP. GA, ASSAM MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MR.R P N SINGH
26	WP(C)/6099/2013	M/S JAI BHAGWAN OIL AND FLOUR MILLS Versus THE UNION OF INDIA and 7 ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	GA, ASSAM MR.P DAS MR.D BARUA C.G.C. MR.S CHAMARIA MR.G DAS SC, INDUSTRIES and COMMERCE MS.R DEVI ASSTT.S.G.I.
27	WP(C)/6183/2013	ASSAM STATE TEXTBOOK and ANR Versus THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR.T CHUTIA MR.M P PARASHAR	MS.M HAZARIKA DR. B U AHMED GA, ASSAM MR K UDDIN MR. A K AZAD SC, G M D A
28	WP(C)/6303/2013	KISHAN LAL SINGHI Versus THE STATE OF ASSAM AND 5 ORS	MR G CHOUDHURY MR.G SAIKIA MR.D SAUD MS.J DEKA MR. D GOGOI MS. S KAUSHIK MRJ P CHOUHAN	GA, ASSAM
29	WP(C)/6491/2013	SMTI ANJALI DEVI and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR.P KATAKI MS.R BEGUM MRM HALOI MR. S DUTTA MS.J D KALITA	GA, ASSAM MRS.V L SINGH MR.B K BHAGAWATI MS.S SARMA SC, REVENUE

	WITH I.A.(Civil)/1559/2018 in WP(C)/6491/2013	SMTI. ANJALI DEVI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P KATAKI MRS R BEGUM	GA, ASSAM
	WITH I.A.(Civil)/280/2021 in WP(C)/6491/2013	ANJALI DEVI ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR P KATAKI MS.R BEGUM	GA, ASSAM
30	WP(C)/6736/2013	SUFAL KUMAR DUTT and ANR Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.M K CHOUDHURY MR.A PARVEZ MR.A BARKATAKI MR.M K DAS MR.U PATGIRI	SC, G M D A SC, GMC
31	WP(C)/6938/2013	LALMUONG and 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM SC, FOREST MR.L N DIHINGIA SC, FINANCE
32	WP(C)/7017/2013	STAR CEMENT LIMITED Versus THE UNION OF INDIA and 4 ORS	DR.ASHOK SARAF MR.Z ALAM MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.P BARUAH	GA, ASSAM MR.P DAS MR.R SARMA MR.S CHAMARIA MR.G DAS SC, INDUSTRIES & COMMERCE MR.J U LASKAR ASSTT.S.G.I.
33	WP(C)/7077/2013	M/S NEW A.B. TRADING POINT Versus THE STATE BANK OF INDIA and 4 ORS.	MR.D GOGOI MR.S ROY MRS.M D CHOUDHURY	MR.S S SHARMA MRA SHARMA MS.L SARMA
34	WP(C)/7091/2013	SMTI RANJUMANI DAS Versus THE STATE OF ASSAM AND 7 ORS	MR.S K DAS	GA, ASSAM MR.R P SARMAH MR.H K BAISHYA MR.B CHAKRABORTY MR.A NATH MR.A R TAHBILDAR MS.R DEVI
35	WP(C)/7155/2013	ABDUL SAHID and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.A R TALUKDAR MR.R S CHAUHAN MR.A H M R CHOUDHURY	GA, ASSAM
36	WP(C)/7196/2013 WITH WP(C)/4063/2010 (D/O)	PRADIP SAHA Versus THE STATE OF ASSAM AND 2 ORS	MRS.P GOSWAMI MS.L BORGOHAIN MR.N SAIKIA	MRS.V L SINGH SC, REVENUE
37	WP(C)/7261/2013	PAKHINDRA DEKA Versus ASSAM BORAD OF REVENUE and 3 ORS	MRG P BHOWMIK MR. S K GOSWAMI MR.S S ROY MR.R HAZARIKA MR. R SHARMA	GA, ASSAM MRS.V L SINGH MR.D M THAKURIA MR.S SAIKIA SC, REVENUE
38	WP(C)/7324/2013	GROUP M MEDIA INDIA PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
39	WP(C)/7348/2013	FATIK ALI and 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR.M R KHANDAKAR MR.M U MONDAL MR.M HUSSAIN MR.H R AHMED	GA, ASSAM MR.J AHMED MRS.V L SINGH MR.A M KHAN SC, REVENUE MR.S MOLLAH
40	WP(C)/7419/2013	EASTERN ENGINEERING Versus THE STATE OF ASSAM AND 4 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN	MR.D P BORAH SC, PWD
41	WP(C)/131/2014	SAHARA INDIA Versus BHABANI SHARMA	MR.S K BARKATAKI MR.S R RAJBONGSHI	MR.B K BHAGAWATI MS.N MONDAL

42	WP(C)/674/2014	MAHALAXMI ASSOCIATES PVT. LTD. and 2 ORS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED MR.A M DUTTA SC, COAL INDIA
	WITH			
43	WP(C)/6129/2013	ANMOL INDIA LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MR.M K CHOUDHURY MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA SC, COAL INDIA
	WITH MC/3649/2013 in WP(C)/6129/2013	ANMOL INDIA LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MR.M K CHOUDHURY MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA SC, COAL INDIA
	WITH			
44	WP(C)/6147/2013	M.K. SHAH EXPORTS LTD Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA SC, COAL INDIA
	WITH I.A.(Civil)/326/2016 in WP(C)/6147/2013	M.K. SHAH EXPORTS LTD Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MS.B DUTTA MR.S C KEYAL SC, COAL INDIA
	WITH			
45	WP(C)/6148/2013	KALYANI INDIA PVT. LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
	WITH			
46	WP(C)/6150/2013	M/S PANKAJ COAL ENTERPRISES Versus THE NORTH EASTERN COALFIELDS LIMITED and 2 ORS	MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED SC, COAL INDIA
	WITH			
47	WP(C)/6151/2013	VIRTIGO IMPEX PVT. LTD. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.A GOGOI	MR.M Z AHMED MS.B DUTTA SC, COAL INDIA
	WITH			
48	WP(C)/6154/2013	BHEL COAL FUEL PVT. LTD. Versus THE NORTH EASTERN COALFILEDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.B DUTTA SC, COAL INDIA
	WITH I.A.(Civil)/325/2016 in WP(C)/6154/2013	BHEL COAL FUEL PVT. LTD. Versus THE NORTH EASTERN COALFILEDS LIMITED and 3 ORS	MS.B S GOYAL MS Q DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.S C KEYAL MR.B DUTTA SC, COAL INDIA
	WITH			
49	WP(C)/6155/2013	M/S SHRI SHIV SHAKTI COAL TRADERS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
	WITH I.A.(Civil)/323/2016 in WP(C)/6155/2013	M/S SHRI SHIV SHAKTI COAL TRADERS Versus THE NORTH EASTERN COALFIELDS LIMITED and 5 ORS	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA
	WITH			
50	WP(C)/6443/2013	M/S SOOD COAL TRADERS and 3 ORS. Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MS.B S GOYAL MSQ DUTTA MR.A J HAZARIKA MS.B GOGOI	MR.M Z AHMED SC, COAL INDIA

51	WITH WP(C)/7062/2013	ANANT INDUSTRIAL SALES CORPORATION Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MRS.B GOYAL	MR.M Z AHMED SC, COAL INDIA
52	WITH WP(C)/639/2014	M/S BANUR CEMENT STORE Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MS.B GOGOI MRS.B GOYAL	MR.M Z AHMED MR.A M DUTTA SC, COAL INDIA
53	WP(C)/800/2014	SMTI BINA RANI SINGHA Versus THE LIFE INSURANCE CORPORATION OF INDIA and 2 ORS.	MR.S CHAUHAN MS.M DAS MR.A R SHOME MR.S CHOUHAN	MR.P MAHANTA MS.P SAHARIA
54	WP(C)/1039/2014	JANGLI GOUR and 19 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN	GA, ASSAM MR.B GOSWAMI SC, WATER RESOURCE
55	WP(C)/1084/2014	THE ASSAM COOPERATIVE APEX BANK LTD. Versus THE EMPLOYEES PROVIDENT FUND ORGANIZATION and 6 ORS	MR.D SAIKIA MR.P N GOSWAMI	MR.K K DEY(R- 3,4&5) C.G.C. MR.D GOGOI MR.J M A CHOUDHURY MRN J DAS MR.M K DAS MRV K BAROOAH(R- 3,4&5) MRS BAISHYA(R- 3,4&5) ASSTT.S.G.I.
56	WITH WP(C)/1987/2013	THE ASSAM COOPERATIVE APEX BANK LTD. Versus THE STATE BANK OF INDIA and 7 ORS.	MR. D SAIKIA MR. P N GOSWAMI MR. K K DUTTA	MR. K K DEY (R1-4) MR. P K ROY MR. A PARVEZ MR. S K CHAKRABORTY MRS A CHAKRABORTY MR. A GAFFAR MR. M K DAS MR. K K PARASAR, CGC (R6 & 7) MS. M DUTTA MR V K BAROOAH (R1-4) MRS BAISHYA (R1-4)
57	WP(C)/1168/2014	TATA AIG LIFE INSURANCE COMPANY LTD. and ANR Versus THE INSURANCE OMBUDSMAN and ANR.	MR.P P DUTTA	MR.P P DAS MR. S D PURKAYASTHA (R-2) MR. P K MEDHI (R-2) MR. S K TALUKDAR (R-2) MR.R AHMED MR. U CHOUDHURY (R-2)
58	WP(C)/1865/2014 CAVT. NO.42/2/014	NRIPEN KALITA Versus MUKUL DEKA and 4 ORS.	DR.B AHMED MRH I CHOUDHURY MR.N HAQUE MS.M BARMAN MRK UDDIN MR.A B T HAQUE MR.A M BAZARBARUAH	GA, ASSAM MR.M U MAHMUD MR.J HANDIQUE MR.M BISWAS SC, ELECTION COMMISSION. FOR CAVEATOR
59	WP(C)/2273/2014	SALEMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR.G UDDIN MR.A UDDIN	GA, ASSAM

60	WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR Z MUKIT MR. A SATTAR MR D DAS, SR.ADV. MR.J I BORBHUIYA S BEGUM MRS.F BEGUM MR. D P BORAH MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR. P K BHUYAN S CHOUDHURY MR. K MOHAMMED M CHOUDHURY	M HAZARIKA GA, ASSAM MR.D SAIKIA SR. ADDL A.G. ASSAM SC, G M D A
	WITH I.A.(Civil)/301/2021 in WP(C)/2321/2014	PURBATTAR YDUOG HANDICRAFT CO- OPERATIVE SOCIEITES LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR D DAS MR. K MOHAMMED	SC, REVENUE SC, G M D A
61	WP(C)/2352/2014	SMT. CRICEDA RUTH and 2 ORS. Versus THE UNION OF INDIA and 4 ORS	MR.A DAS MR.N SARMAH MR.M AGARWAL	GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS ASSTT.S.G.I.
62	WP(C)/2404/2014	MD. SAFIQR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR.A KHALEQUE MR.Z KHALID	GA, ASSAM
63	WP(C)/2456/2014	JITENDRANATH BORAH and 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR.D BARUAH MS.P HANDIQUE	GA, ASSAM MR.R SARMA MS.R KALITA MR B KAUSHIK (R4) MS.S DAS MR. S HAZARIKA (R4)
64	WP(C)/2569/2014	M/S TEA LEAF GROWERS and MANUFACTURING COMPANY PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR.R C SANCHATI MS.S SAH MRS SANCHETI	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
65	WP(C)/2842/2014	DR. SARIFUN NESSA Versus THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGHAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA
66	WP(C)/2875/2014	M/S CENTENARY DISTILLERIES P LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.A BORA MS.N HAZARIKA	GA, ASSAM MS.S SEAL SC, EXCISE DEPTT.
67	WITH WP(C)/2260/2014	ALL ASSAM BONDERS and MANUFACTURERS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MR.G UZIR MR.S M BARUAH MS.S H BORA MR.M SAIKIA MS.A BORA	GA, ASSAM SC, EXCISE DEPTT.
68	WP(C)/2892/2014 CAVT. NO. 723/14	ANISUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR.M R KHANDAKAR MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.A RAHMAN	MR.H R A CHOUDHURY MR.A F N U MOLLAH GA, ASSAM FOR CAVEATOR SC, ELECTION COMMISSION.
69	WP(C)/2922/2014	KANHAIYA LAL JAISWAL Versus THE STATE OF ASSAM AND 2 ORS	MR.M A I HUSSAIN MRA R BHUYAN	GA, ASSAM
70	WP(C)/3005/2014	CONSORTIUM OF CLASSIC CATERERS Versus THE UNION OF INDIA and 4 ORS	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SHARMA	MR. S C BISWAS MR B N GOGOI SC, RAILWAY

71	WITH WP(C)/3623/2014	CONSORTIUM OF CLASSIC CATERERS Versus THE UNION OF INDIA and 4 ORS,	MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA MS.P SHARMA	MR. S C BISWAS MR B N GOGOI SC, RAILWAY
72	WP(C)/3072/2014 CAVT. NO. 607/14	DHIRAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.B CHAKRABORTY MR.A DAS MR.J DAS MR.S DUTTA MR.A DEKA	GA, ASSAM MR.A D CHOUDHURYRes. 4 MR.N DEKA(R-3) MR.M CHETIA MR.D CHOUDHURY MR.M GOGOI(R-3) FOR CAVEATOR
73	WP(C)/3081/2014 WITH CONT.CAS(C)/653/2014 (D/O)	ON THE DEATH OF MANIK UDDIN AHMED @ MANIK UDDIN HIS LEGAL HEIRS Versus THE STATE OF ASSAM AND 3 ORS	MR B ACHARYYA MS.S BEGUM	MR.M CHOUDHURY MR. N GOSWAMI (GA, ASSAM, R-2,3) MR.N UPADHYAYA MR. R BORPUJARI(SC, REVENUE & DISASTER MANAGEMENT DEPT., R- 1,4)
74	WITH WP(C)/2543/2018	ON THE DEATH OF MANIK UDDIN AHMED @ MANIK UDDIN HIS LEGAL HEIRS AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. H A SARKAR	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
75	WP(C)/3406/2014	MOIN UDDIN BARBHUIYA and 10 ORS. Versus STATE OF ASSAM and ORS.	MS.S B CHOUDHURY MR.S K DAS MS.P PATHAK	GA, ASSAM
76	WP(C)/3428/2014 WITH LCR	THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM AND 5 ORS	MR.M U MAHMUD MR.M I HUSSAIN MR.S HAQUE MR.H R CHOUDHURY MR.M ALI	MR.S S SHARMA MR.B J MUKHERJEE MRA SHARMA MR.L SARMA SC, REVENUE
	WITH I.A.(Civil)/4220/2019 in WP(C)/3428/2014	THE NORTHERN EVANGELICAL LUTHERAN CHURCH Versus THE STATE OF ASSAM	MR. M U MAHMUD	GA, ASSAM SC, REVENUE
77	WITH RFA/69/2018	SRI MANJIL MOSHAHARY AND 2 ORS Versus THE NORTHERN EVANGELICAL LUTHERAN CHURCH	MR. S K SAHARIAH MR D C NATH	MR. M U MAHMUD MR. M ALI MR S ISLAM
78	WP(C)/3507/2014	BIMAL KUMAR SURANA Versus THE COMMISSIONER, GUWAHATI MUNICIPAL CORPORATION and ANR.	MR.M K CHOUDHURY MR.D K DAS	MR.N DUTTA MR.D SAIKIA MR.S BORA MR.B J MUKHERJEE MR.A PHUKAN SC, GMC MR.H AHMED
79	WP(C)/3537/2014	MD. MEHTABUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR R SHARMA MR.R KALITA MR R CHAKRABORTY MR.R SALOI S RABHA MR. D J NATH MRS.J M KONWAR MS.S BARUA	SC, PWD
80	WP(C)/3715/2014	M/S TRIPTI BAKERY Versus THE STATE OF ASSAM AND 8 ORS	MR.N N B CHOUDHURY MR.N SARKAR	MR.P J PHUKAN GA, ASSAM MR.H DAS MR.K M HALOI MR.A K DEKA MR.P K DEBROY MR.S DEY SC, P C B A MR.P SEN

81	WP(C)/3794/2014	OM PRAKASH GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MS.H SARMA	GA, ASSAM
82	WP(C)/3828/2014	BHUBANESWAR DAS and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.P P BORTHAKUR MS.R BORAH MS.K BARPUJARI	DR.B AHMED SC, CO-OP. MR.S K GOSWAMI(R-7) MR.A ACHARYA(R-7) MR.B K GOSWAMI(R-7)
83	WITH WP(C)/2982/2013	NIRMALESWAR GOSWAMI and 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.D CHUTIA MS.K BARPUJARI	SC, CO-OP. GA, ASSAM MR.S K GOSWAMI(R- 5&7) MR.A ACHARYA(R- 5&7) MR.B K GOSWAMIR- 5and7
84	WP(C)/3858/2014	M/S SILVER DROP FOOD AND BEVERAGES PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.S CHAMARIA MR.M PHUKAN MR.S CHANDA	MS.D SAIKIA SC, HEALTH
85	WP(C)/3888/2014	RAJA PATHAR NEPALI GAON SAMEETI Versus THE ASSAM BOARD OF REVENUE and 4 ORS,	MR.P K ROY MR.J K PARAJULI MR.S K CHAKRABORTY MR.G RAHUL MR.D M NATH MRS.N S PARAJULI	MR.S CHAUHAN GA, ASSAM SC, K A A C MR.A R SHEIKH
86	WP(C)/4002/2014	CHANDAN PAUL Versus THE STATE OF ASSAM AND 8 ORS	MR. T U LASKAR MR.N DHAR MR.D K DAS MR .B MALAKAR MS.S DASGUPTA	GA, ASSAM MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MR.W RAHMAN MS. S RASUL MS. S RASUL
	WITH MC/3255/2014 in WP(C)/4002/2014	THE DIAMOND GYME, Versus CHANDAN PAUL	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	MR. T U LASKAR GA, ASSAM MR.M H RAJBARBHUIYAN MR.N DHAR MR.D K DAS MR .B MALAKAR MS.P HATIGAYARI MR.W RAHMAN MS.S DASGUPTA
87	WP(C)/4123/2014	RAMKUMAR BHATTACHARYYA and 8 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR.B CHAKRABORTY MR.U DAS MR.K DHAR MS.S SARMA	GA, ASSAM MR.B CHOUDHURY MR. K K DUTTA MR.B GOGOI MR.P NAYAK SC, CBI MR.A DEKA
88	WP(C)/4165/2014 CAVT. NO. 830/14 WITH LCR	PRASANNA KUMAR MOZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.B BANERJEE MS. R D MOZUMDAR MS.M DEB MR.D F A AHMED MR.J LASKAR MR.A DEY MR. S P SHARMA	GA, ASSAM MR.S P ROY MR.K RAJBONGSHI FOR CAVEATOR MR.R P N SINGH
89	WP(C)/4643/2014	M/S LADI STEEL INDUSTRIES PVT. LTD. and ANR, Versus STATE OF ASSAM and 5 ORS,	MS.M HAZARIKA MS.J HAZARIKA	MR. SURAJIT DAS (r-3,4) MR A KALITA (SC, COMMERCE & INDUSTRIES DEPT.) MR. P P DAS (r-3,4) MR.S CHAMARIA SC, FINANCE
90	WP(C)/4850/2014	M/S CHANDRALI BUILDERS and 2 ORS, Versus THE STATE OF ASSAM and 4 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM MR. S P CHOUDHURY MR.S DUTTA SC, TOWN and COUNTRY PLANNING

91	WP(C)/5058/2014	MD. RAHMAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM MR.S RAHMAN MR.B K DAS MR.S H SIKDAR MS.I CHOUDHURY
92	WP(C)/5316/2014 CAVT. NO.338/2/014 CAVT./338/2014	LOKNATH SAIKIA and 2 ORS Versus THE STATE OF ASSAM and 11 ORS	MR. T J MAHANTA MR.R MAZUMDAR MS.J HUDA MR. P P DUTTA MS. M BHATTACHARYYA MS.S SULTANA MR.I AHMED	MR.A DASGUPTA MS.N MODI MR.P J PHUKAN GA, ASSAM MR.P HAZARIKA MR.R DEV(R-6) MR.M CHOUDHURY MS. M BHATTACHARYYA (STATE COUNSEL) MR.C SHARMA SC, P C B A FOR CAVEATOR
93	WP(C)/5801/2014	SRIMATI NILIMA JAIN Versus THE SYNDICATE BANK and 5 ORS	MR.D DAS MR.R SINGHA	MR.A PARVEZR-1to5 MR.D GOGOI(r-1to5) MR.M K DAS(r-1to5)
94	WP(C)/5851/2014	DIMBESWAR PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR.S P ROY MR.A TALUKDAR MR.K RAJBONGSHI MS.B BAISHYA MR.R P N SINGH	GA, ASSAM SC, G M D A SC, GMC
95	WITH WP(C)/4770/2014	BINOD HAZARIKA Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and ANR.	MR.S P ROY MR.A TALUKDAR MS.M DAS MS.B BAISHYA MRA K RAI MR.R P N SINGH	MR H SARMA, SC, GMC SC, G M D A
96	WP(C)/6222/2014	ON THE DEATH OF SUBHAS CHANDRA MALICK HIS LEGAL HEIRS AND 17 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.K K MAHANTA(Sr.Adv.) MR. M A SHEIKH MR.K SINGHA MR.K M MAHANTA MS.F INTAZ MR.K U AHMED	SC, NHAI SC, NHAI MR.G PEGU(R-6 & 9) SC, BTADC MR.A BHUYAN
97	WP(C)/2233/2015	KANI RAM JALAN @ RAKESH JALAN Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.S CHAMARIA MR.D SARMA MR.M PHUKAN	MRM HAZARIKA SC, G M D A(R-1 TO 3)
	WITH I.A./136/2015 in WP(C)/2233/2015	KANI RAM JALAN @ RAKESH JALAN Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY and 2 ORS	MR.S CHAMARIA MR.D SARMA MR.M PHUKAN	MRM HAZARIKA SC, G M D A(R-1 TO 3)
98	WITH WP(C)/2746/2015	M/S NARMADA AGENCIES Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
99	WITH WP(C)/2748/2015	MAHAVIR CHAND JANIN Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
100	WITH WP(C)/2749/2015	SMTI PRATIMA GOGOI, Versus THE STATE OF ASSAM and 2 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.J PATOWARI	SC, G M D A
101	WITH WP(C)/2750/2015	ADITYA BAISHYA SAHU Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
102	WITH WP(C)/2751/2015	ARKASISH CHALIHA Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI MR.B K KASHYAP	SC, G M D A

103	WITH WP(C)/2752/2015	M/S RR ENTERPRISE Versus THE STATE OF ASSAM and 2 ORS,	MR.K N CHOUDHURY MR.A DHAR MR.J PATOWARI	SC, G M D A
104	WITH WP(C)/2753/2015	PIUSH AGARWAL Versus THE STATE OF ASSAM and 2 ORS,	MR.K N CHOUDHURY MR.B K KASHYAP MR.J PATOWARI	SC, G M D A
105	WP(C)/4432/2015	THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD Versus THE EMPLOYEES PROVIDENT FUND ORGANIZATION and 2 ORS	MR.P N GOSWAMI MR.I KALITA	SC, ASSAM KHADI and VILLAGE INDUSTRIES BOARD MR.P K ROY MR.J K PARAJULI MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY
106	WP(C)/5447/2015	SUKHENDU NANDI @ SUKHENDU BIKASH NANDI Versus THE UNION OF INDIA and 2 ORS	MR.B P SINHA MS.R SARKAR MISS R DEY MS.N DAS	MR.A K SARKAR MS.M DASR-1 to 3 DR. B N GOGOI, RLY. ADV. SC, NF RLY
107	WP(C)/6881/2015	PHANINDRA PATOR Versus UNION OF INDIA and 6 ORS,	MR.D SARMAH MR.M PHUKAN	MS.N MODI(R-2) MR.P P DAS(R-3) C.G.C. MR.H GUPTA(R-1) MR.R AHMED(R-3) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.A KAKATIR-4 MR.SIDHANT DUTTA(R-2) ASSTT.S.G.I.
108	WP(C)/565/2016	ON THE DEATH OF BIREN BARMA, REPRESENTED BY SMTI. KAMLA BARMAN and ORS Versus THE STATE OF ASSAM AND 5 ORS	MR G JALAN MR. S P DAS MR. A DEKA	GA, ASSAM MR. Y DOLOI (R- 1-3) MR. B K DAS (R-6) ADDL. AG, ASSAM
109	WP(C)/593/2016	SMTI SHANTI NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. M BARMAN MS. D GHOSH MR. N MAHANTA	MR. S BORTHAKUR (R5) MR. J ROY (R5) MS. S KAKATI (R5) MR. C CHAKRAVARTY (R5) SC, NHM SC, HEALTH
110	WP(C)/1232/2016	SHASANKA DEB CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.M C DAS MR.S P CHOUDHURY	GA, ASSAM MR.S K MEDHI(R-6) MR.S SARMA MR.A DAS R-6 MR.J DAS(R-6) MR.S DUTTA(R-6) MR.S G BHATTACHARJEE(R-6) SC, DLR
111	WP(C)/1706/2016	ARUP JYOTI DAS and 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. P BORAH MR. D GOGOI MR. S BORTHAKUR	GA, ASSAM MR R DHAR, SC, WPT & BC SC, REVENUE
112	WP(C)/1733/2016	MS. MOMITA DAS Versus THE CHIEF SECRETARY , GOVERNMENT OF ASSAM and 5 ORS.	MR.B U LASKAR	GA, ASSAM SC, HEALTH
113	WP(C)/2663/2016	DEWAN HAIDAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MS.M GOGOI MR.S A AHMED	MR.P P DAS(R-2) MR.S DAS(R-2) MR.S BHUYAN(R- 3&4) MR.R GOSWAMI(R-3) MR.I ALAM(R-4) MS.M SAIKIA(R-3) MR.T SK(R-4) MS.P BORTHAKURR-3 SC, TRANSPORT

114	WP(C)/2688/2016	UTTAM KUMAR SAHA Versus THE UNION OF INDIA and 12 ORS	MR.D SUR MR.J M AHMED	MR.A K SARKAR MR.U K NAIR DR.B N GOGOI(Rly.Adv.) MR.A CHETRY SC, RAILWAY
115	WP(C)/2841/2016 WITH LCR	MD. ABDUL MANNAN CHAUDHURY and 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B P BORAH MR. D BORAH MR B TAID MR. P J DUTTA	GA, ASSAM MD. A J ATIA (R6) MR. A K TALUKDAR (R6) MR. S ISLAM (R6) MR J UDDIN (R6) MS. J MARIYAM (R6)
116	WP(C)/3903/2016	ARSHAD SAQUEI Versus THE STATE OF ASSAM and 6 ORS	MS. J BHUYAN MR. B SINHA MR. A K DAS	GA, ASSAM MR. R K JAIN (R - 7, 8 & 9) MS. U SAHU (R - 7, 8 & 9) SC, GDD SC, G M D A SC, P C B A
	WITH I.A.(Civil)/1550/2017 in WP(C)/3903/2016	ARSHAD SAQUEI Versus THE STATE OF ASSAM and 8 ORS	MSJ BHUYAN MR.B SINHA MR.A K DAS	GA, ASSAM MS.R DEKA MR.R K JAIN(R- 7,8&9) MS.U SAHU(R- 7, 8&9) SC, GDD SC, P C B A SC, G M D A
117	WP(C)/3913/2016	UPPER ASSAM WINGERS' OWNER ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.J C DAS MR.L K BORAH	GA, ASSAM MR.U RAJBANSHI SC, TRANSPORT
118	WP(C)/4124/2016 CAVT. NO. 874/16 CAVT./874/2016	SMTI. SAMSUN NEHAR LASKAR Versus THE STATE OF ASSAM AND 15 ORS	DR.B AHMED MRH I CHOUDHURY MR.D DAS MD.GIASH UDDIN	GA, ASSAM MR.Z ALAM FOR CAVEATOR
119	WP(C)/4968/2016 WITH LCR	BASIR MIAH Versus THE ASSAM STATE ELECTRICITY BOARD/ASSAM POWER DISTRIBUTION COMPANY LIMITED APDCL and 3 ORS	MR.A B CHOUDHURY MR. A C SARMA MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA	SC, APDCL
	WITH			
120	WP(C)/76/2014	MD. BOSIR MIYA Versus THE STATE OF ASSAM AND 15 ORS	MR.A B CHOUDHURY MR. A C SARMA MR. B HALDAR MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED MR G BHARADWAJ	MRS.V L SINGH MR.M SARMA(R - 12 - 16) MS.I GOHAIN(R - 12 - 16) SC, REVENUE
121	WP(C)/5646/2016	JAYANTA GOGOI Versus THE UNION OF INDIA and 7 ORS	MR. S K JAIN MR. R MAZUMDAR MR. R K JAIN MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	MR. U K GOSWAMI, CGC (R-10) MR. U K GOSWAMI, CGC (R-10) MR. D K DEY SC, RAILWAY
	WITH			
122	WP(C)/5651/2016	SANJEEB BARLA Versus THE UNION OF INDIA and 7 ORS	MR.S K JAIN MR.R MAZUMDAR MR.R K JAIN	MR. U K GOSWAMI, CGC (R-10) MR. U K GOSWAMI, CGC (R-10) MR.D K DEY SC, RAILWAY
123	WP(C)/6038/2016	SHANTU ROY Versus ASSAM STATE DENTAL COUNCIL and 4 ORS	MR.A DASGUPTA MRA KUNDU	MR.S C KEYAL MS.P BARUAH SC, HEALTH ASSTT.S.G.I.
124	WP(C)/6260/2016	SMT. SASHI JAIN Versus THE STATE OF ASSAM AND 8 ORS	MR A TEWARI MS.U HAZARIKA	GA, ASSAM MR R BORAH ()SC, REVENUE DEPT.

125	WP(C)/6863/2016	M/S FUTURE RETAIL LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.K AGARWALSr. Adv. MR.R DUBEY MR.A K SAHEWALLA MR.D DAS MS.A B KAYASTHA MS.M SAIKIA	GA, ASSAM
126	WP(C)/3160/2017	LUHIT HAZARIKA and 8 ORS Versus THE STATE OF ASSAM and 4 ORS.	MR.P K GOGOI MR.J P KACHARI	GA, ASSAM
127	WP(C)/3170/2017	ASIB ALI Versus THE STATE OF ASSAM and 6 ORS.	MR. G CHOUDHURY MR A GONI MS.M DEVI MR.S HOQUE	GA, ASSAM
128	WP(C)/3166/2017	ALIFUL AHMED Versus THE STATE OF ASSAM and 6 ORS.	MR A GONI MR.S CHOUDHURY MS.M DEVI MR.S HOQUE	GA, ASSAM
129	WP(C)/1517/2018	ASHWIN KR. MAHANTA Versus THE ASSAM STATE COMMISSION FOR WOMEN AND 2 ORS.	MR. P P BORTHAKUR MR H J TAMULI MR H J TAMULI	MR. B DEKA (R3) MR A K SINGHA (R3)
130	WP(C)/2683/2019	PABITRA KUMAR HIRA Versus THE UNION OF INDIA AND 2 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	DR. B N GOGOI, SC, Income Tax ASSTT. S.G.I.(R-1)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 28/08/2023

-

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR J DAS	31-07-2023	To	01-09-2023
4)	MR. P MAHANTA	08-08-2023	To	31-08-2023
5)	MR. R P SINGH	10-08-2023	To	01-09-2023
6)	MR. D K SHARMA	26-08-2023	To	05-09-2023
7)	MR A W AMAN	22-08-2023	To	01-09-2023
8)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
9)	MR. B K DAS	01-09-2023	To	17-09-2023
10)	MS. P DAS	01-09-2023	To	17-09-2023
11)	MR A BRAHMA	28-08-2023	To	28-08-2023
12)	MR. A LAL	30-08-2023	To	31-08-2023
13)	MR. A LAL	28-08-2023	To	28-08-2023
14)	MR M Z AHMED	28-08-2023	To	31-08-2023
15)	MS B DUTTA	28-08-2023	To	31-08-2023
16)	MR. A M DUTTA	28-08-2023	To	31-08-2023
17)	MR K TALUKDAR	28-08-2023	To	29-08-2023
18)	MR. S B PRASAD	28-08-2023	To	10-09-2023
19)	MR. Y S MANNAN	28-08-2023	To	28-08-2023
20)	MS. D GHOSH	28-08-2023	To	29-08-2023